

Un-starred Question No. 62 (14/16/592) Ch. Aftab Ahmed (Nuh)

Will the Home Minister be pleased to State:

- a) the number of times togetherwith the details of places where the Section-144 is imposed in State from the year 2015 till to date;
- b) The number of times togetherwith the details of places where the internet services have been discontinued in State during the above said period alongwith the details thereof?

Reply:

SHRI ANIL VIJ, HOME MINISTER, HARYANA

Sir,

a statement is laid on the table of the House.

- a) The details of places where the Section-144 is imposed in State from the year 2015 till to date is placed at Annexure-'A'.
- b) The details of places where the internet services have been discontinued in State during the above said period is placed at Annexure-'B'.

अतारांकित प्रश्न क्रमांक 62 (14/16/592) चौधरी आफताब अहमद (नूह)

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- क) वर्ष 2015 से आज तक राज्य में कितनी बार धारा-144 लागू की गई है स्थान सहित उनका विवरण दिया जाए;
- ख) उपरोक्त अवधि के दौरान राज्य में कितनी बार इंटरनेट सेवाएं बंद की गई हैं और उनका ब्यौरा क्या है?

उत्तर: श्री अनिल विज, गृह मंत्री, हरियाणा

महोदय,

एक वक्तव्य सदन के पटल पर रखा गया है।

- क) वर्ष 2015 से अब तक राज्य में जिन स्थानों पर धारा-144 लागू है, उनका विवरण अनुबंध-'ए' में दिया गया है।
- ख) उपरोक्त अवधि के दौरान राज्य में जिन स्थानों पर इंटरनेट सेवाएं बंद की गईं उनका विवरण अनुबंध-'बी' में दिया गया है।

a) Distict wise details of places where the Section 144 imposed in the State:-

District Panchkula

Sr. No.	Period of imposition of Section 144	Purpose	Place Where the section 144 was imposed
1	01.01.2015	New year Clebration	Entire Panchkula district
2	12.01.2015	Checking of cyber cafes, hotels cctv etc	Entire Panchkula district
3	26.01.2015	Republic Day	Entire Panchkula district
4	26.01.2015	To ban China dowry manza.	Entire Panchkula district
5	12.02.2015	On the release of MSG movie	Entire Panchkula district
6	02.03.2015	Mining Ban	Entire Panchkula district
7	02.03.2015	Stop Monkies to coming National Highway.	Entire Panchkula district
8	02.03.2015	Checking of cyber cafes, hotels cctv etc	Entire Panchkula district
9	02.03.2015	Reg tenant verification (terrorist activities)	Entire Panchkula district
10	02.03.2015	Orders near all rivers, rivulet, stream, drain etc in the season of Monsoon.	Within 20 meter of rivers, streams etc.
11	03.03.2015	BSEH Exam	Within 0.5 KM of Exam Centres
12	03.04.2015	Dharna	Within 1 KM Dharna ground
13	09.05.2015	Mining Ban	Entire Panchkula district
14	09.05.2015	Stop Monkies to coming National Highway.	Entire Panchkula district
15	09.05.2015	Checking of cyber cafes, hotels cctv etc	Entire Panchkula district
16	09.05.2015	Reg tenant verification (terrorist activities)	Entire Panchkula district
17	09.05.2015	Orders near all rivers, rivulet, stream, drain etc in the season of Monsoon.	Within 20 meter of rivers, streams etc.
18	30.05.2015	Exam	Within 0.5 KM of Exam Centres
19	02-07-2015	Agitation in distt panchkula	Entire Panchkula District
20	02.07.2015	Mining Ban	Entire Panchkula District
21	02-07-2015	Bank, ATM, Jewellery Shops etc.	Entire Panchkula District
22	14.07.2015	Agitation	Entire Panchkula District
23	09.08.2015	HSSC Exam	Within 0.5 K.M. from the Exam Centres
24	15.08.2015	Independance Day	Entire Panchkula District
25	23.08.2015	HSSC Exam	Within 0.5 K.M. from the Exam Centres
26	03.09.2015	To ban Hookah Bar	Entire Panchkula District
27	03.09.2015	Bank, ATM, Jewellery Shops etc.	Entire Panchkula District
28	03.09.2015	To ban China Manja	Entire Panchkula District
29	03.09.2015	Poultry farm	Entire Panchkula District
30	03.09.2015	Regarding Tenant Verifications (Terrorist Activities)	Entire Panchkula
31	29.09.2015 to 21.10.2015	HBSE Exam	Within 0.5 K.M. from the Exam Centres
32	01.10.2015	To stop monkeys for coming on highways	Entire Panchkula

33	01.10.2015	Mining operation	Entire Panchkula
34	01.10.2015	Regarding Bank, ATM, Hotel etc.	Entire Panchkula
35	01.10.2015	Bank, ATM, Jewellery Shops etc.	Entire Panchkula
36	01.10.2015	Dharna	Entire Panchkula
37	01.10.2015	Petrol Pump	Entire Panchkula
38	01.10.2015	Cyber Cafe	Entire Panchkula
39	31.12.2015	New Year	Entire Panchkula
40	10-01-2016	Panchayat Election 2016	Within 1 K.M. from the polling booth.
41	10-01-2016	Fire Arms	Entire District Panchkula
42	15-01-2016	To stop monkeys for coming on highways	Entire District Panchkula
43	15-01-2016	Mining operation	Within 1 K.M. from the mining area.
44	17-01-2016	Regarding Bank, ATM, Hotel etc.	Entire District Panchkula
45	26.01.2016	Republic Day	Entire District Panchkula
46	27-01-2016	Counting Panchayat election	Within 1 K.M. from the counting booth.
47	14-02-2016	TGT Exams	Within 0.5 K.M. from the Exam Centres
48	21-02-2016	Jaat Agitation	Entire District Panchkula
49	08-03-2016 to 29-03-2016	HBSE Exams	Within 0.5 K.M. from the Exam Centres
50	09-03-2016	Law and order situations at Petrol Pumps	Entire District Panchkula
51	09-03-2016	Tenant/paying Guest Verification	Entire District Panchkula
52	09-03-2016	Banks, ATMs etc.	Entire District Panchkula
53	23-03-2016	For sale of synthetic colour	Entire District Panchkula
54	21-04-2016	For agitation in panchkula	Entire District Panchkula
55	21-04-2016	Monkey feed cases	Entire District Panchkula
56	21-04-2016	Bank, ATM, Jewellery Shops, Hotels etc.	Entire District Panchkula
57	21-04-2016	Hookah bar	Entire District Panchkula
58	24-04-2016	Regarding ban of using china manja.	Entire District Panchkula
59	28.04.2016	HSSC Exams	Within 0.5 K.M. from the Exam Centres
60	29-04-2016	Jail Bharo Agitation	Entire District Panchkula
61	23-05-2016	Poultry farm	Entire District Panchkula
62	23-05-2016	Agitation	Entire District Panchkula
63	03-06-2016	Jaat Arkansan	Entire District Panchkula
64	18-06-2016	HTET Exams	Within 0.5 K.M. from the Exam Centres
65	28-06-2016	Hookah bar	Entire District Panchkula
66	17-07-2016	Firings illegal in marriage	Entire District Panchkula
67	18-07-2016	Bank ATM	Entire District Panchkula
68	18-07-2016	Jaat Arkansan	Entire District Panchkula
69	18-07-2016	Agitation	Entire District Panchkula
70	21-07-2016	Kavad Mela	Entire District Panchkula
71	30-07-2016	Exams	Within 0.5 K.M. from the Exam Centres

72	15.08.2016	Independence Day	Entire Panchkula	District
73	27-08-2016	HPSC Exams	Within 0.5 K.M. from the Exam Centres	
74	24-09-2016	Firings illegal in marriage	Entire Panchkula	District
75	24-09-2016	illegal mining	Entire Panchkula	District
76	09-10-2016	Ban of harvesting by combine	Entire Panchkula	District
77	09-10-2016	Ban of burning wheat waste	Entire Panchkula	District
78	19-12-2016	Firings illegal in marriage	Entire Panchkula	District
79	31.12.2016	New Year	Entire Panchkula	District
80	13.01.2017	HPSC Exam	Within 0.5 KM of Exam Centres	
81	26.01.2017	Republic Day	Entire Panchkula	District
82	29.01.2017	HPSC Exam	Within 0.5 KM of Exam Centres	
83	26.02.2017	Exams	Within 0.5 KM of Exam Centres	
84	07.03.2017	HSSC Exam	Within 0.5 KM of Exam Centres	
85	11.04.2017	To stop firing of wheat wastes.	Entire Panchkula	District
86	12.06.2017	Checking of shops, malls etc reg jaat agitation	Entire Panchkula	District
87	16-07-2017	Exams	Within 0.5 K.M. from the Exam Centres	
88	21-07-2017	Exams	Within 0.5 K.M. from the Exam Centres	
89	27-07-2017	Exams	Within 0.5 K.M. from the Exam Centres	
90	22.08.2017 to 27.08.2017	Hearing of Baba Ram Rahim in the CBI Court Panchkula.	Entire Panchkula	District
91	02-08-2017	HSSC Exams	Within 0.5 K.M. from the Exam Centres	
92	15.08.2017	Independence Day	Entire Panchkula	District
93	18-08-2017	Hearing of Baba Ram Rahim in the CBI Court Panchkula.	Entire Panchkula	District
94	24.08.2017 to 27.08.2017	Hearing of Baba Ram Rahim in the CBI Court Panchkula.	Entire Panchkula	District
95	28.08.2017 to 30.09.2017	Account of verdict in the rape case and conviction of Baba Ram Rahim in the CBI Court Panchkula.	Entire Panchkula	District
96	14-10-2017	Crackers and fireworks at Diwali	Entire Panchkula	District
97	31.12.2017	New Year	Entire Panchkula	District
98	26.01.2018	Republic Day	Entire Panchkula	District
99	13.06.2018	Orders near all rivers, rivulet, stream, drain etc in the season of Monsoon.	Within 20 meter of rivers, streams etc.	
100	19.07.2018	Firings illegal in marriage	Entire Panchkula	District
101	15.08.2018	Independence day	Entire Panchkula	District
102	17.09.2018	Bank ATM	Entire Panchkula	District
103	05.11.2018	Deepawali	Entire Panchkula	District
104	01.12.2018	Exam	Within 0.5 K.M. from the Exam Centres	
105	31.12.2018	New Year	Entire Panchkula	District
106	11.01.2019	VC of Baba Ram Rahim	Entire Panchkula	District
107	16.01.2019	Hearing of Baba Ram Rahim in the CBI Court	Entire Panchkula	District

		Panchkula.	Panchkula
108	26.01.2019	Republic Day	Entire District Panchkula
109	26.03.2019	HCS Exam	Within 0.5 KM of Exam Centres
110	10.05.2019	Lok Sabha Election	Entire District Panchkula
111	25.05.2019	HPSC Exam	Within 0.5 KM of Exam Centres
112	10.06.2019	CM Visit	Within 1 K.M. from the venue
113	15.08.2019	Independence Day	Entire District Panchkula
114	31.12.2019	New Year	Entire District Panchkula
115	10-01-2020	Banner/poster ban	Entire District Panchkula
116	14.01.2020	Reg. Hotel Dhabas, Restaurant stop illegal activities.	Entire District Panchkula
117	27.01.2020	HPSC Exam	Within 0.5 KM of Exam Centres
118	14.02.2020	CBSE Exam	Within 0.5 KM of Exam Centres
119	22.03.2020	Reg Covid-19	Entire District Panchkula
120	27.10.2020	BSEH Exam	Within 0.5 KM of Exam Centres
121	26.11.2020	Kisan Agitation	Entire District Panchkula
122	30.12.2020	HTET Exam	Within 0.5 KM of Exam Centres
123	--	To stop firing in celebration like marriages etc.	Entire District Panchkula
124	29-09-2021	Hon'ble CM Programme at Tau Devi Lal Stadium, Sector-3, PKL	Within 1 K.M. from the venue
125	08-10-2021	MDC Temple	Within 1 K.M. from the Temple
126	22-10-2021	Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
127	28-10-2021	Hon'ble CM Programme at Gymkhana Club, MDC, PKL	Within 1 K.M. from the venue
128	31.10.2021	Hon'ble CM Programme at Indradhanush Auditorium, Sector-5, PKL	Within 1 K.M. from the venue
129	31-10-2021 to 02-11-2021	Exam HSSC Male Constable GD.	Within 0.5 K.M. from the Exam Centres
130	08-11-2021	Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
131	07.12.2021	Hon'ble CM Programme at Prade Ground, Sector- 5, PKL	Within 1 K.M. from the venue
132	02-01-2022	Hon'ble CM Programme at Tau Devi Lal Stadium, Sector-3, PKL	Within 1 K.M. from the venue
133	07-01-2022	Hon'ble CM Programme at MDC Temple, PKL	Within 1 K.M. from the venue
134	21-01-2022	Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
135	23-01-2022	Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
136	26-01-2022	Hon'ble Governor Programme at Prade Ground, Sector-5, PKL	Within 1 K.M. from the venue
137	05-02-2022	Hon'ble CM Programme at Gymkhana Club, MDC, PKL	Within 1 K.M. from the venue
138	23-03-2022	Hon'ble CM Programme at Community Centre, Sector-7, PKL	Within 1 K.M. from the venue
139	10-04-2022	Hon'ble CM Programme at Tau Devi Lal Stadium, Sector-3, PKL	Within 1 K.M. from the venue
140	07-05-2022	Hon'ble CM Programme at Indradhanush Auditorium, Sector-5, PKL	Within 1 K.M. from the venue
141	01-06-2022	Hon'ble CM Programme at BJP Office, MDC, PKL	Within 1 K.M. from the venue
142	28-06-2022	Hon'ble CM Programme at Yadwinder Garden Pinjore, PKL	Within 1 K.M. from the venue
143	28-06-2022	Hon'ble CM Programme at PWD Rest House,	Within 1 K.M. from the

			Sector-1, PKL	venue
144	29-06-2022 to 30-09-2022		for ban in swimming in river, pond etc.	Within 1 K.M. from rivers, pond etc.
145	20-07-2022-19-09-2022		Regarding Tenant Verifications (Terrorist Activities)	Entire Panchkula
146	21-07-2022		Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
147	24-07-2022		HPSC Exam (HCS Pre)	Within 0.5 K.M. from the Exam Centres
148	17-08-2022		Hon'ble CM Programme at Indradhanush Auditorium, Sector-5, PKL	Within 1 K.M. from the venue
149	29-08-2022		Regarding Lamfi disease of Animals like cows, buffaloes etc.	Entire Panchkula
150	30-09-2022		Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
151	01-10-2022		Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
152	06-10-2022		Hon'ble CM Programme at BJP Office, MDC, PKL	Within 1 K.M. from the venue
153	23-10-2022		Hon'ble CM Programme at Village-Thapli, Morni, PKL	Within 1 K.M. from the venue
154	29-10-2022 to 01-11-2022		HPSC Exams	Within 0.5 K.M. from the Exam Centres
155	31-10-2022		Hon'ble CM Programme at Basolan Pinjore, PKL	Within 1 K.M. from the venue
156	27-11-2022		Counting of Votes Panchayat Raj Election BDO office, Pinjore, Raipur Rani, Govt. College Barwala	Within 1 K.M. from the venue
157	03-12-2022 to 04-12-2022		HTET Exam	Within 1 K.M. from the venue
158	05.12.2022		Call for Gherao of Residence of Hon'ble CM Haryana by Haryana Roadways dismissed Workers	Entire District Panchkula
159	05-12-2022		Hon'ble CM Programme at PWD Rest House, Sector-1, PKL	Within 1 K.M. from the venue
160	25-12-2022		Hon'ble CM Programme at Red Bishop, Sector-1, PKL	Within 1 K.M. from the venue
161	26.12.2022		Call for Gherao of Haryana Vidhan Sabha Chandigarh by Haryana Gramin Safai karamchari workers Union.	Entire District Panchkula
162	27.12.2022		Call for Gherao of Haryana Vidhan Sabha Chandigarh by Aasha Workers and Saamajik Chikitsak Union	Entire District Panchkula
163	31-12-2022 to 01-01-2023		HSSC Exam Various Posts	Within 0.5 K.M. from the Exam Centres
164	15.01.2023		HPSC Exam	Within 0.5 KM of Exam Centres
165	26.01.2023		Republic Day	Entire District Panchkula
166	06.02.2023		CM Haryana Visit	Within 01 KM of venue
167	23.02.2023		Call for Gherao of Haryana Vidhan Sabha Chandigarh by Youth Congress.	Entire District Panchkula
168	27.02.2023 to 28.03.2023 (Except 05, 08, 11, 12, 19, 23 and 26 March 2023)		BSEH Exams	Within 0.5 KM of Exam Centres
169	01.03.2023		Call for Gherao of Haryana Vidhan Sabha Chandigarh by Sarpanch/Panches	Entire District Panchkula
170	17.03.2023		Call for Gherao of Haryana Vidhan Sabha Chandigarh by Sarpanch/Panches	Entire District Panchkula
171	18.03.2023		CM Haryana Visit	Within 01 KM of venue
172	21.03.2023		Call for Gherao of Residence of Hon'ble CM Haryana by Labour Union	Entire District Panchkula
173	30.03.2023		CM Haryana Visit	Within 01 KM of venue
174	31.03.2023		G-20 Dinner Celebration	Within 01 KM of venue
175	26.04.2023		CM Haryana Visit	Within 01 KM of venue
176	27.04.2023		CM Haryana Visit	Within 01 KM of venue
177	29.04.2023 & 30.04.2023		HSSC Exam	Within 0.5 KM of Exam Centres
178	30.04.2023		CM Haryana Visit	Within 01 KM of venue
179	05.05.2023		CM Haryana Visit	Within 01 KM of venue

180	21.05.2023		HPSC Exam	Within 0.5 KM of Exam Centres
181	23.05.2023 to 21.07.2023	to	To ban Hookah Bars	Entire District Panchkula
182	29.05.2023		CM Haryana Visit	Within 01 KM of venue
183	25.06.2023 to 30.09.2023	to	Orders near all rivers, rivulet, stream, drain etc in the season of Monsoon.	Within 20 meter of rivers, streams etc.
184	26.06.2023		HPSC Exam	Within 0.5 KM of Exam Centres
185	26.06.2023		CM Haryana Visit	Within 01 KM of venue
186	08-07-2023		Exams	Within 0.5 K.M. from the Exam Centres
187	09.07.2023		CM Haryana Visit	Within 01 KM of venue
188	20.07.2023 to 17.09.2023	to	To ban Heavy Vehicles in city area	City Area
189	22.07.2023 to 19.09.2023	to	To ban Hookah Bars	Entire District Panchkula
190	23.07.2023		Chandigarh Police Exam	Within 0.5 KM of Exam Centre
191	--		Breaking of Banks/strong rooms	Entire District Panchkula
192	26.07.2023 to 23.08.2023	to	BSEH Exam	Within 0.5 KM of Exam Centres
193	06.08.2023 to 07.08.2023	to	HSSC Exam	Within 0.5 KM of Exam Centres
194	15.08.2023		Independence Day	Entire District Panchkula
195	20.08.2023		HPSC Exam	Within 0.5 KM of Exam Centres
196	12.08.2023 to 13.08.2023	to	HPSC Exam	Within 0.5 KM of Exam Centres
197	24-08-2023		Hearing of Baba Ram Rahim in the CBI Court Panchkula.	Entire District Panchkula
198	24-08-2023		Mobile Network	Entire District Panchkula
199	25-08-2023		Hearing of Baba Ram Rahim in the CBI Court Panchkula.	Entire District Panchkula
200	02-09-2023		Stride in India	Entire District Panchkula
201	08-09-2023		Exam of Haryana Education Board	Within 0.5 K.M. from the Exam Centres
202	24-09-2023		Petrol Pump	Entire District Panchkula
203	24-09-2023		Bank ATM	Entire District Panchkula

District Ambala.

Sr. No.	Period of imposition of Section 144	of	Purpose	Places where the section 144 was imposed
1.	20.01.2015 to 19.04.2015	to	Ban of Chinese String (Dori)	District Ambala
2.	13.02.2015		Releasing of Messenger of GOD (MSG) Film	District Ambala
3.	18.03.2015 (10:00 PM to 06:00 AM)	to	Restriction on the use of DJ and Loud speakers	District Ambala
4.	18.03.2015		Regarding not provide the petrol/diesel to the owner of vehicle having no registration number.	District Ambala
5.	18.03.2015		Prohibiting the use of cyber cafe by unknown persons	District Ambala
6.	18.03.2015		Prohibiting of illegal mining	District Ambala
7.	06.04.2015 Two months	Two months	Report about/private servants, tenants and paying guests	District Ambala.
8.	11.07.2015		During Dharna of Guest Faculty Teachers	District Ambala.
9.	15.07.2015		call to protesting surplus Guest Teachers for recalling the termination order	District Ambala
10.	29.07.2015		Regarding Kawad Shivar distance of 50 Gaj from Road	District Ambala
11.	31.07.2015		CCTV cameras installed in and around all the Banks, ATM, Malls etc.	District Ambala
12.	31.07.2015		Illegal mining	District Ambala

13.	31.07.2015	All the mobile company SIM card sellers in the district shall obtain valid authentic residential proof.	District Ambala
14.	19.08.2015	Khap Panchayats Dhmas of large scale protest	District Ambala
15.	01.09.2015-03.09.2015	Strike Sarv Karmchari Sangh Haryana Employees on 02.09.2015	District Ambala
16.	15.09.2015	Report about/private servants, tenants and paying guests	District Ambala
17.	15.09.2015	Prohibition of Hooka and serving of Nicotine in Liquid form in Restaurants, Cafes etc.	District Ambala
18.	15.09.2015	Restriction on the use of DJ and Loud speakers	District Ambala
19.	15.09.2015	Ban the storage, sale and purchase of Chinese String (Dori)	District Ambala
20.	19.09.2015	Voting for Panchayat Genera Elections 2015 04,11,18-10.2015	District Ambala
21.	28.10.2015-30.10.2015	burning on fields crop residue to stop air pollution	District Ambala
22.	29.09.2015-21.10.2015	During exams of HBSE	District Ambala
23.	30.09.2015-21.10.2015	HBSE Exams	District Ambala
24.	30.09.2015-29.11.2015	Stop harvesting the crop from 7 pm to 10 am (containing high moisture)	District Ambala
25.	12.10.2015	CCTV cameras installed in and around all the Banks, ATM, Malls etc.	District Ambala
26.	12.10.2015	Prohibiting the use of cyber cafe by unknown persons	District Ambala
27.	12.10.2015	All the mobile company SIM card sellers in the district shall obtain valid authentic residential proof.	District Ambala
28.	12.10.2015	Illegal mining	District Ambala
29.	18.10.2015	CCTV cameras installed in and around all the gurudwara, Mandir, Banks, ATM, Malls etc.	District Ambala
30.	20.10.2015	CCTV cameras installed in and around all the gurudwara, Mandir, Banks, ATM, Malls etc. during recent agitation in Punjab due to religious sentiments	District Ambala
31.	14.11.2015	During HBSE Exams	District Ambala
32.	26.10.2015-20.12.2015	Ban of using fire crackers near oil installations etc.	District Ambala
33.	25.12.2015	Three wheelers drivers/owner will give identity	District Ambala
34.	24.12.2015	Panchayat Genera elections 2015	District Ambala
35.	08.01.2016	Elections of Panchas	District Ambala
36.	11.01.2016	Elections of Panchas and Gram Sarpanches	District Ambala
37.	12.01.2016	To report about domestic/privation servants, tenants	District Ambala
38.	12.01.2016	Regarding not provide the petrol/diesel to the owner of vehicle and no registration number.	District Ambala
39.	13.07.2016	GPS System in School Vehicle	District Ambala
40.	16.07.2016 to 26.07.2016	D.Ed. Exam	District Ambala
41.	27.06.2016 to 26.08.2016	Ban on sale of fluid and thinner	District Ambala
42.	27.06.2016	Dharna in all Power Houses by HSEB Worker Union	District Ambala
43.	28.08.2016	Examination of Male Constable	District Ambala
44.	01.09.2016	HBSE Exam 2016	District Ambala
45.	22.09.2016	Election of Panch of Gram Panchayat	District Ambala
46.	18.10.2016	Ban on Sale of Combat Pattern Cloth	District Ambala
47.	27.10.2016	Dharna Driver	District Ambala
48.	11.11.2016	Exam of Clerk	District Ambala
49.	13.12.2016	Exam of Post of Statistical Assistant	District Ambala
50.	15.12.2016	Restriction of Asla on Marriage Palace	District Ambala
51.	03.01.2017	Exam of staff Nurse	District Ambala
52.	11.01.2017	Barricade during Road Construction	District Ambala
53.	01.03.2017	HBSE Exam	District Ambala
54.	17.03.2017	Jat Agitation	District Ambala
55.	12.04.2017	To stop burning on crop residue in field.	District Ambala
56.	05.04.2017	To stop burning on crop residue in field.	District Ambala
57.	04.05.2017	Exam of Water Pump Operator Grade-II	District Ambala
58.	12.05.2017	Illegal encroachment Near Old Anaj Mandi	District Ambala
59.	15.05.2017	Exam for the post of tracer	District Ambala

60.	19.05.2017	Exam for the post of mundi supervisor	District Ambala
61.	14.06.2017	Regarding not provide the petrol/diesel to the owner of vehicle and no registration number	District Ambala
62.	14.06.2017	Report about/private servants, tenants and paying guests	District Ambala
63.	23.06.2017	Regarding not provide the petrol/diesel to the owner of vehicle and no registration number	District Ambala
64.	22.06.2017	Examination for the post of computer health service	District Ambala
65.	28.06.2017	CBT for the post of field inspector Hafed	District Ambala
66.	28.06.2017	Panchayat Election at Village Bihta, Jawahargarh, Mallor etc.	District Ambala
67.	03.07.2017	Exam of HBSE	District Ambala
68.	09.07.2017	INLD Party called not to enter the vehicle Haryana coming from Punjab Border regarding construction of SYL	District Ambala
69.	11.07.2017	Exam for the post of Social Education and Panchayat Officer	District Ambala
70.	18.07.2017	Exam HBSE	District Ambala
71.	25.07.2017	Exam post of taxation inspector	District Ambala
72.	02.08.2017	Exam post of heavy vehicle driver	District Ambala
73.	10.08.2017	Exam post of Assistant Secretary	District Ambala
74.	21.08.2017	Decision by Hon'ble CBI Court Panchkula in case of Dera Sacha Sauda Head	District Ambala
75.	23.08.2017	Decision by Hon'ble CBI Court Panchkula in case of Dera Sacha Sauda Regarding not provide the petrol/diesel to the owner of vehicle and no registration number	District Ambala
76.	24.08.2017	Trial faced by Dera Sacha Sauda	District Ambala
77.	23.08.2017	Post of Forestor	District Ambala
78.	21.08.2017	Announcement of Decision in case of Dera Sacha Sauda Head	District Ambala
79.	25.08.2017	Trial faced by Dera Sacha Sauda	District Ambala
80.	08.09.2017	Exam of conductor	District Ambala
81.	19.09.2017	Exam of Sub Inspector	District Ambala
82.	22.09.2017	Exam of Open School HBSE	District Ambala
83.	06.10.2017	Exam of Forestor	District Ambala
84.	14.11.2017	Exam of Supervisor	District Ambala
85.	01.12.2017	Exam of Excise Inspector	District Ambala
86.	07.12.2017	To stop heavy vehicle in Ambala City during 08:00 AM to 08:00 PM	District Ambala
87.	13.12.2017	Strike by NHM Employees	District Ambala
88.	15.12.2017	HTET Exam	District Ambala
89.	16.01.2018	Republic Day	District Ambala
90.	19.01.2018	CCTV Surveillance	District Ambala
91.	24.01.2018	Showing of Padmavati Film	District Ambala
92.	22.02.2018	Ghero of Delhi Kisan Mahasangh	District Ambala
93.	01.03.2018	HBSE Exam	District Ambala
94.	02.03.2018	Ban of Drone	District Ambala
95.	30.03.2018	burning on fields crop residue to stop air pollution	District Ambala
96.	02.04.2018	Bharat Bandh SC/ST Act	District Ambala
97.	06.04.2018	Bhim Rao Ambedkar Work Celebration	District Ambala
98.	09.04.2018	Bharat Bandh OBC/General Caste	District Ambala
99.	12.04.2018	Nanak Shah Fakir Film Akali Dal	District Ambala
100.	14.04.2018	Naraingarh Sugar Mills Protest by Kisan	District Ambala
101.	13.04.2018	Bhim Rao Ambedkar Work Celebration	District Ambala
102.	15.04.2018	Naraingarh Sugar Mills Protest by Kisan	District Ambala
103.	02.06.2018	Strike by Kisan Union	District Ambala
104.	12.06.2018	Gherav by Aasha Worker	District Ambala
105.	09.06.2018	Kisan Union Mahasangh hunger strike	District Ambala
106.	14.06.2018	Sarv Karamchari Sangh Strike	District Ambala
107.	25.06.2018	Haryana Roadways Workshop strike	District Ambala
108.	26.06.2018	Dhama PWD Worker Union	District Ambala
109.	30.06.2018	HBSE Exam	District Ambala
110.	06.07.2018	Memorandum by Govt Teacher Sangh	District Ambala
111.	07.07.2018	Gherav by TGT/PGT Teacher	District Ambala
112.	12.07.2018	Jail Bharo Andolan by INLD	District Ambala
113.	15.07.2018	Dhama Kisan Union Naraingarh Sugar Mills	District Ambala
114.	13.07.2018	HBSE Exam	District Ambala
115.	14.07.2018	Dhama Kisan Union at Naraingarh Sugar Mills	District Ambala

116.	18.07.2018	Dharna by Aasha Worker	District Ambala
117.	19.07.2018	Motor Transporter Called by Chakka Jam	District Ambala
118.	26.07.2018	Dharna Kisan Union Naraingarh Sugar Mills	District Ambala
119.	06.08.2018	Motor Transporter Called by Chakka Jam	District Ambala
120.	07.08.2018	Hunger strike by mother of session judge	District Ambala
121.	08.08.2018	Road Jam by uncle of late rahul	District Ambala
122.	17.08.2018	Dharna by Roadways Haryana	District Ambala
123.	10.09.2018	Bharat Bandh by some political parties in rise of petrol	District Ambala
124.	08.09.2018	HBSE Exam	District Ambala
125.	10.09.2018	Bharat Bandh by some political parties in rise of petrol	District Ambala
126.	17.09.2018	Jail Bharo Andolan	District Ambala
127.	28.09.2018	Ban of Drone	District Ambala
128.	27.09.2018	Exam Laboratory Attendent	District Ambala
129.	01.10.2018	Strike by employee of Municipal Corporation	District Ambala
130.	04.10.2018	Dharna by Farmer	District Ambala
131.	15.10.2018	Election of Student Union of College	District Ambala
132.	15.10.2018	Agitation of haryana Roadways Worker Union	District Ambala
133.	02.11.2018	Group D Exam	District Ambala
134.	29.11.2018	Sub Inspector Exam	District Ambala
135.	17.12.2018	Male Constable Exam	District Ambala
136.	27.12.2018	Female Constable Exam	District Ambala
137.	03.01.2019	HTET Exam	District Ambala
138.	16.01.2019	Decision by Hon'ble CBI Court Panchkula in case of Press reporter Sh. Ram Chander Chattarpati Shivaji	District Ambala
139.	25.02.2019	CBSE Exam	District Ambala
140.	05.03.2019	HBSE Exam	District Ambala
141.	18.03.2019	Lok Sabha Election	District Ambala
142.	26.03.2019	HCS Exam	District Ambala
143.	22.04.2019	burning on fields crop residue to stop air pollution	District Ambala
144.	10.05.2019	Counting of Lok Sabha Election	District Ambala
145.	22.05.2019	Counting of Lok Sabha Election	District Ambala
146.	08.07.2019	HBSE Exam	District Ambala
147.	28.08.2019	HBSE Exam	District Ambala
148.	24.09.2019	General Election of Vidhan Sabha	District Ambala
149.	19.09.2019	Exam of Clerk	District Ambala
150.	14.10.2019	burning on fields crop residue to stop air pollution	District Ambala
151.	14.10.2019	Counting Vidhan Sabha Election	District Ambala
152.	11.10.2019	General Election of Vidhan Sabha	District Ambala
153.	04.11.2019	Post of Clerk in Court	District Ambala
154.	09.11.2019	Wake of case ayodhya and dispute decision of Hon'ble Supreme Court	District Ambala
155.	07.11.2019	HTET Exam	District Ambala
156.	27.11.2019	Construction of road from Ambala Cantt to Saha	District Ambala
157.	17.12.2019	Operation of Civil remotely piloted Air Craft Systems	District Ambala
158.	06.01.2020	Strike Haryana Roadways Worker Union	District Ambala
159.	13.02.2020	CBSE Exam	District Ambala
160.	27.02.2020	HBSE Exam	District Ambala
161.	20.03.2020	Novel Corona Virus (COVID-19)	District Ambala
162.	23.03.2020	Novel Corona Virus (COVID-19)	District Ambala
163.	15.04.2020	burning on fields crop residue to stop air pollution	District Ambala
164.	17.05.2020	Novel Corona Virus (COVID-19)	District Ambala
165.	28.07.2020	Prohibit Photography Air Force Station Ambala Cantt	District Ambala
166.	29.07.2020	Prohibit Photography Air Force Station Ambala Cantt	District Ambala
167.	07.08.2020	Ban of heavy vehicle in entry in Ambala Cantt to Saha during 08:00 AM to 08:00 PM	District Ambala
168.	16.09.2020	Prohibit pigeon rearing, paper kite flying near Air force Station Ambala Cantt	District Ambala
169.	23.09.2020	Motor Cycle Rally by Lok Insaaf Party	District Ambala
170.	17.09.2020	burning on fields crop residue to stop air pollution	District Ambala
171.	22.10.2020	EXAM HBSE	District Ambala
172.	24.11.2020	Delhi Chalio Kisan Andolan	District Ambala

173	16.12.2020	Exam for the post of Gram Sachiv	District Ambala
174	12.12.2020	Agitation Farmer	District Ambala
175	28.12.2020	HTET Exam	District Ambala
176	13.01.2021	Exam post of Laboratory	District Ambala
177	25.01.2021	Republic Day 2021	District Ambala
178	26.02.2021	HBSE Exam	District Ambala
179	25.04.2021	Spread of nCOVID-19 in case public gathering	District Ambala
180	23.07.2021	Post of Health Department Exam	District Ambala
181	06.08.2021	Exam of Male Constable	District Ambala
182	13.08.2021	Ban on drones	District Ambala
183	13.08.2021	Tiranga Yatra	District Ambala
184	17.08.2021	HBSE Exam	District Ambala
185	04.09.2021	HBSE Exam	District Ambala
186	08.09.2021	HCS Exam	District Ambala
187	16.09.2021	Exam for the post of Male Constable GD	District Ambala
188	21.09.2021	Exam for the Post of Sub Inspector Male/Female	District Ambala
189	12.10.2021	burning on fields crop residue to stop air pollution	District Ambala
190	12.11.2021	Exam Assistant Line Man	District Ambala
191	14.12.2021	HTET EXAM 2021	District Ambala
192	14.12.2021	Report about/private servants, tenants and paying guests	District Ambala
193	11.12.2021	Prohibit Photography Air Force Station Ambala Cantt	District Ambala
194	23.01.2022	Republic Day 2022	District Ambala
195	26.03.2022	Strike by Haryana Roadways Worker Union	District Ambala
196	28.03.2022	HBSE Exam	District Ambala
197	22.04.2022	Restriction movement of All vehicle carrying fodder	District Ambala
198	25.04.2022	CCTV cameras installed in and around all the Banks, ATM, Malls etc.	District Ambala
199	28.04.2022	Ban on drones	District Ambala
200	21.06.2022	Municipal Committee Election Naraingarh	District Ambala
201	13.07.2022	Ban on Drone Photography Air Force Station Ambala Cantt	District Ambala
202	22.07.2022	HBSE Exam	District Ambala
203	21.07.2022	HCS Exam	District Ambala
204	12.08.2022	Independence Day 2022	District Ambala
205	20.08.2022	Ban on movement of animals Lumpy Skin Disease	District Ambala
206	03.10.2022	burning on fields crop residue to stop air pollution	District Ambala
207	03.10.2022	No flying Zone	District Ambala
208	12.10.2022	No Flying Zone during visit of Hon'ble CM	District Ambala
209	17.10.2022	Panchayati Raj Election	District Ambala
210	02.11.2022	CET Exam	District Ambala
211	28.09.2022	HBSE Exam	District Ambala
212	25.11.2022	Counting of Panchayti Raj Election	District Ambala
213	24.11.2022	HTET Exam	District Ambala
214	03.12.2022	No flying Zone during visit of Hon'ble CM	District Ambala
215	06.01.2023	Hon'ble MP Rahul Gandhi Bharat Jodo yatra	District Ambala
216	18.01.2023	Report about/private servants, tenants and paying guests	District Ambala
217	14.02.2023	CBSE Exam	District Ambala
218	23.02.2023	HBSE Exam	District Ambala
219	10.03.2023	No flying Zone during visit of Hon'ble CM	District Ambala
220	10.05.2023	No flying Zone during visit of Hon'ble CM	District Ambala
221	11.06.2023	Kisan Mahapanchayat	District Ambala
222	19.06.2023	No flying Zone during visit of Hon'ble Union Minister	District Ambala
223	24.07.2023	HBSE Exam	District Ambala
224	31.07.2023	No flying Zone during visit of Hon'ble CM	District Ambala
225	07.08.2023	No flying Zone during visit of Hon'ble CM	District Ambala
226	14.08.2023	Independence Day 2023	District Ambala
227	01.08.2023	Report about/private servants, tenants and paying guests	District Ambala
228	22.08.2023	Protest by Bhartiya Kisan Union	District Ambala

District Yamuna Nagar

Sr. No.	Period Imposition Section 144	of of	Purpose	Places where the section 144 was imposed.
1.	17.09.2015		General Panchayat Election Haryana 2015	District Yamuna Nagar
2.	18.02.2016		During JaatArakshan	District Yamuna Nagar
3.	16.03.2016		During JaatArakshan	District Yamuna Nagar
4.	07.04.2016		To prohibit Stubble Burning	District Yamuna Nagar
5.	26.04.2016		HSSC Exam(Patwari)	District Yamuna Nagar
6.	11.05.2016		HSSC Exam (Auction Recorder)	District Yamuna Nagar
7.	13.05.2016		To prohibit agitation reg. Establishment of statue.	Vill. Kulchandu Tehsil Jagadhri.
8.	01.06.2016		During Jaat Agitation	District Yamuna Nagar
9.	13.06.2016		HSSC Exam	District Yamuna Nagar.
10.	24.06.2016		During agitation of UHBV union	District Yamuna Nagar.
11.	01.07.2016		During Haryana Board School Exams	District Yamuna Nagar.
12.	19.07.2016		During KawadYatra	District Yamuna Nagar
13.	30.05.2016		To curb Illegal Mining	At all ghat of rivers in district Yamuna Nagar
14.	01.09.2016		During Nation wide strike of SarvKarachariSangh	District Yamuna Nagar.
15.	16.09.2016		To prohibit Stubble burning of Paddy	District Yamuna Nagar
16.	16.09.2016		During Bye Election Panchayat 2016	District Yamuna Nagar
17.	20.09.2016		To prohibit agitation reg. Establishment of statue.	Vill. MalikpurKhadar, Teh. Chhachhrauli, Ynr.
18.	13.10.2016		To stop combine harvester from 07.00 PM to 10:00AM	District Yamuna Nagar
19.	17.11.2016		HSSC Exam (Clerk)	District Yamuna Nagar
20.	11.01.2017		HSSC Exam (Staff Nurse)	District Yamuna Nagar
21.	24.01.2017		During JaatArakshan	District Yamuna Nagar
22.	28.02.2017		Reg. Verification of tenants.	District Yamuna Nagar
23.	18.03.2017		During JaatArakshan	District Yamuna Nagar
24.	03.04.2017		To prohibit Wheat Stubble burning	District Yamuna Nagar
25.	03.05.2017		HSSC Exam (Water Pump operator)	District Yamuna Nagar
26.	11.05.2017		Reg. Verification of tenants.	District Yamuna Nagar
27.	30.05.2017		Reg. Cyber Cafe	District Yamuna Nagar
28.	09.06.2017		Bye Election Panchayat 2017	District Yamuna Nagar
29.	10.06.2017		During protest of Congress party reg. Death of farmer in MP state	District Yamuna Nagar
30.	23.06.2017		Bye Election Panchayat 2017	Block Jagadhri, Ynr
31.	30.06.2017		HBSE Exam 2017	District Yamuna Nagar
32.	21.07.2017		HBSE Exam 2017	District Yamuna Nagar
33.	16.08.2017		HSSC Exam (Wild life guard)	District Yamuna Nagar.
34.	21.07.2017		Reg. Agitation of DeraSachhaSauda	District Yamuna Nagar
35.	21.08.2017		Reg. Agitation of DeraSachhaSauda	District Yamuna Nagar
36.	05.09.2017		Reg. MC Election 2017	District Yamuna Nagar
37.	06.09.2017		HSSC Exam (Conductor)	District Yamuna Nagar
38.	20.09.2017		To prohibit paddy stubble burning	District Yamuna Nagar
39.	26.09.2017		HBSE Exam 2017	District Yamuna Nagar
40.	16.10.2017		Reg. Verification of tenants & Cyber Cafe	District Yamuna Nagar

41.	02.12.2017	To prevent road jam	PS Chhachhrauli & Khizrabad, Ynr.
42.	12.12.2017	Reg. Strike of NHM employees	District Yamuna Nagar.
43.	23.01.2018	Reg. Padmavat film.	District Yamuna Nagar.
44.	02.02.2018	Reg. Satsang of Radha Swami Bias at Sarsawa	District Yamuna Nagar.
45.	12.02.2018	Reg. Smanta Diwas rally	District Yamuna Nagar
46.	31.03.2018	Reg. Bharat Band (SC & ST Act)	District Yamuna Nagar.
47.	31.05.2018	To prohibit wheat stubble burning	District Yamuna Nagar
48.	31.05.2018	Reg. Rastriyakistanmahasangh	District Yamuna Nagar
49.	31.05.2018	To prevent illegal/mechanical mining	In river beds of district Yamuna Nagar
50.	12.07.2018	Reg. Kawad Yatra	District Yamuna Nagar
51.	06.08.2018	Reg. Nation wide strike	District Yamuna Nagar
52.	16.08.2018	Reg. Haryana Band (INLD & BSP Alliance)	District Yamuna Nagar
53.	20.08.2018	Reg. Haryana Roadways Chakka Jam	District Yamuna Nagar
54.	04.09.2018	Reg. Strike of All Haryana Roadways union etc.	District Yamuna Nagar.
55.	06.09.2018	Reg. HBSE Exams	District Yamuna Nagar
56.	07.09.2018	Reg. Haryana Band (INLD & BSP Alliance)	District Yamuna Nagar
57.	29.09.2018	HSSC Exam (Lab Attendant)	District Yamuna Nagar
58.	16.10.2018	Reg. Nation wide strike of roadways	District Yamuna Nagar
59.	29.10.2018	Reg. Strike of employees	District Yamuna Nagar
60.	08.11.2018	HSSC Exam (Group D)	District Yamuna Nagar
61.	05.12.2018	MC Election 2018	District Yamuna Nagar
62.	28.12.2018	HSSC Exam (Female Constable)	District Yamuna Nagar
63.	02.01.2019	HTET Exam-2019	District Yamuna Nagar
64.	17.01.2019	Reg. Dera Sacha Sauda followers protest	District Yamuna Nagar
65.	02.03.2019	HBSE Exams	District Yamuna Nagar
66.	13.03.2019	Reg. Printing/publication of election pumplets/posters	District Yamuna Nagar
67.	13.03.2019	Reg. Lok Sabha election	District Yamuna Nagar
68.	13.03.2019	To prohibit the weapons/arms	District Yamuna Nagar
69.	27.03.2019	Reg. HCS Exam-2019	District Yamuna Nagar
70.	26.04.2019	To prohibit wheat stubble burning	District Yamuna Nagar
71.	10.05.2019	Reg. Lok Sabha Election 2019	District Yamuna Nagar
72.	17.05.2019	Counting centers of Loksabha election	At the counting centers Yamuna Nagar
73.	13.03.2019	Reg. Prevention of defacement of property during loksabha election	District Yamuna Nagar
74.	24.05.2019	To prevent illegal mining near HathniKund Barrage, Tajewala	HathniKund Barrage, Yamuna Nagar
75.	24.05.2019	To prevent bathing in river etc.	District Yamuna Nagar
76.	03.07.2019	Reg. Kawa Yatra	District Yamuna Nagar
77.	03.07.2019	Reg. HBSE Exam	District Yamuna Nagar
78.	05.09.2019	Reg. HBSE Sept. Exam	District Yamuna Nagar
79.	17.09.2019	HSSC Exam (Clerk)	District Yamuna Nagar
80.	25.09.2019	Haryana Vidhan Sabha Election 2019	District Yamuna Nagar
81.	22.09.2019	Reg. Vidhan Sabha election- Printing/publication of election pumplets/posters	District Yamuna Nagar
82.	18.10.2019	Prevention of electioneering-Vidhan Sabha Election 2019	District Yamuna Nagar
83.	19.10.2019	Vidhan Sabha Election- to prevent campaign close	District Yamuna Nagar

84.	22.10.2019	Reg. Vidhan Sabha Election-to prevent entry at strong rooms	District Yamuna Nagar
85.	09.11.2019	Reg. Decision of Hon'ble High Court in case of Siya Sunni	District Yamuna Nagar
86.	11.11.2019	Reg. HTET Exam	District Yamuna Nagar
87.	06.01.2020	Reg. Strike of trade unions	District Yamuna Nagar
88.	22.02.2020	Reg. Citizenship amendment act	District Yamuna Nagar
89.	24.02.2020	Reg. HBSE Exams	District Yamuna Nagar
90.	21.03.2020	Covid-19- to prohibit gathering of people	District Yamuna Nagar
91.	21.03.2020	Covid 19- to prohibit operations of Dhabas/restaurants.	District Yamuna Nagar
92.	23.03.2020	Covid-19- reg. Social distancing	District Yamuna Nagar
93.	03.05.2020	Covid 19 -reg. Restriction of movement	District Yamuna Nagar
94.	17.05.2020	Covid 19	District Yamuna Nagar
95.	29.05.2020	To prohibit bathing in rivers	District Yamuna Nagar
96.	01.06.2020	Covid 19- restriction on non essential purposes	District Yamuna Nagar
97.	19.06.2020	Covid 19- to prohibit gathering for prayer etc.	District Yamuna Nagar
98.	01.07.2020	Covid 19- to restrict movement at night.	District Yamuna Nagar
99.	06.07.2020	Covid 19- to prohibit the KawaYatra	District Yamuna Nagar
100.	25.09.2020	To prohibit the stubble burning	District Yamuna Nagar
101.	20.10.2020	HBSE Exam	District Yamuna Nagar
102.	24.10.2020	To prohibit gathering i.e. during protest by kisan union	District Yamuna Nagar
103.	24.11.2020	Reg. Strike of various unions	District Yamuna Nagar
104.	07.12.2020	Reg Bharat Band by Kisan unions, to prohibit carrying of arms etc.	District Yamuna Nagar
105.	11.12.2020	Reg Agriculture Bills, to prohibit gathering, carrying of arms etc.	District Yamuna Nagar
106.	13.12.2020	Reg. Protest by various Kisan unions etc.	District Yamuna Nagar
107.	23.12.2020	Reg. 3 Agriculture Bills	District Yamuna Nagar
108.	28.12.2020	Reg. Toll free protest/Kisan Union	District Yamuna Nagar
109.	31.12.2020	HTET Exams.	District Yamuna Nagar
110.	07.01.2021	HSSC- Exam(Gram Sachiv)	District Yamuna Nagar
111.	12.01.2021	To prohibit China Dory	District Yamuna Nagar
112.	14.01.2021	HBSE Exam-2021	District Yamuna Nagar
113.	01.03.2021	HBSE Exam	District Yamuna Nagar
114.	27.03.2021	Covid 19, SOP reg.	District Yamuna Nagar
115.	13.04.2021	Covid 19- to prohibit the movement of non essential purposes etc.	District Yamuna Nagar
116.	13.04.2021	To prohibit wheat stubble burning	District Yamuna Nagar
117.	14.04.2021	Covid 19- to prohibit the movement of non essential purposes etc.	District Yamuna Nagar
118.	17.04.2021	Covid 19- to prohibit the movement of non essential purposes and various services etc.	District Yamuna Nagar
119.	27.04.2021	Covid 19- To prohibit the gathering	District Yamuna Nagar
120.	26.07.2021	Reg. KawaYatra	District Yamuna Nagar
121.	03.08.2021	HSSC Exam (Male constable)	District Yamuna Nagar
122.	16.08.2021	HBSE (D.El.Ed/Sr. Sec.)Exams	District Yamuna Nagar
123.	07.09.2021	HBSE (Sec./Sr. Sec.) Exams	District Yamuna Nagar
124.	07.09.2021	HCS Exam-2021	District Yamuna Nagar
125.	13.09.2021	HSSC Female constable exam	District Yamuna Nagar
126.	22.09.2021	HSSC Sub Inspector exam	District Yamuna Nagar

127.	01.10.2021	Reg. Kisan Union protest.	District Yamuna Nagar
128.	25.10.2021	HSSC Male Constable exam	District Yamuna Nagar
129.	18.11.2021	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
130.	21.11.2021	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
131.	07.12.2021	HSSC female constable exams	District Yamuna Nagar
132.	14.12.2021	HTET Exams	District Yamuna Nagar
133.	13.01.2022	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
134.	27.03.2022	Reg. Nation wide strike of employees unions	District Yamuna Nagar
135.	27.03.2022	Reg. Nation wide strike of employees unions	District Yamuna Nagar
136.	25.03.2022	To prohibit the wheat stubble burning	District Yamuna Nagar
137.	28.03.2022	HBSE (Sr. Sec./Sec) Exams	District Yamuna Nagar
138.	16.04.2022	To make peace (Death of a person by firing)	District Yamuna Nagar
139.	22.04.2022	To prohibit the transporation of Wheat stubble	District Yamuna Nagar
140.	27.04.2022	For security of Banks/ATMs	District Yamuna Nagar
141.	14.05.2022	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
142.	24.05.2022	To prohibit Sex racket	District Yamuna Nagar
143.	01.06.2022	MC Elections	Sadhaura MC limit, Yamuna Nagar.
144.	20.06.2022	During the protest against AgnipathYojanaBharti	District Yamuna Nagar
145.	08.07.2022	Reg. KawarYatra	District Yamuna Nagar
146.	11.07.2022	Reg. No entry of heavy vehicles	District Yamuna Nagar
147.	26.07.2022	HBSE (D.El.Ed./Sec./Sr. Sec.) Exams	District Yamuna Nagar
148.	14.08.2022	During Visit of VIP on Independence Day	District Yamuna Nagar
149.	20.08.2022	Reg. Lumpy Virus Disease	District Yamuna Nagar
150.	16.09.2022	To prohibit Stubble Burning	District Yamuna Nagar
151.	20.09.2022	HBSE (Sec./Sr. Sec) exams	District Yamuna Nagar
152.	07.10.2022	Panchayat Election	District Yamuna Nagar
153.	01.11.2022	Reg. CET Exam	District Yamuna Nagar
154.	25.11.2022	HTET Exams	District Yamuna Nagar
155.	24.12.2022	Reg. Panchayat Election (Chairman election)	District Yamuna Nagar
156.	24.01.2023	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
157.	20.02.2023	HBSE Exams	District Yamuna Nagar
158.	25.04.2023	To prohibit bathing in rivers	District Yamuna Nagar
159.	10.05.2023	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
160.	26.06.2023	During KawarYatra	District Yamuna Nagar
161.	28.06.2023	During the visit of Hon'ble Defence Minister, Govt. of India	District Yamuna Nagar
162.	14.07.2023	Reg. HBSE (Sec./Sr.Sec)Exam	District Yamuna Nagar
163.	21.07.2023	Reg. HBSE (Sec./Sr.Sec)Exam	District Yamuna Nagar
164.	10.08.2023	During visit of Hon'ble Chief Minister, Haryana	District Yamuna Nagar
165.	17.08.2023	During of Visit of Hon'ble Governor of Haryana.	District Yamuna Nagar

District Kurukshetra

Sr. No.	Period Imposition Section 144	of of	Purpose	Places where the section 144 imposed
1.	06.02.2015		Regarding CCTNS Citizen Portal	All owners/manager of all Hotels, Guest houses & Cyber Cafe

2.	11.02.2015	Regarding "MSG the Messenger Film Screening	At Glitz Cinema district KKr
3.	26.02.2015	Haryana Karamchari Sangh & Mahasangh demonstration	Mini Secretariat Kurukshetra
4.	10.04.2015	Regarding Stubble Burning	District Kurukshetra
5.	18.09.2015	Regarding Stubble Burning	District Kurukshetra
6.	28.09.2015	To Stop Combine harvester	District Kurukshetra
7.	03.10.2015	Regarding heavy Vehicle	Main Bazaar in Kurukshetra
8.	28.12.2015	ठीकरी पैहरा	Kurukshetra
9.	April 2015	Maintenance of Law & Order	Owners of mechanical workshop & Petrol Pumps
10.	April 2015	Regarding Stubble Burning	District Kurukshetra
11.	15.06.2016	ल्यूमिनस कम्पनी की बैटरी य पी०वी०सी० विलायक सीमेंट बारे।	District Kurukshetra
12.	07.01.2016	Regarding Election	District Kurukshetra
13.	07.04.2016	Regarding Stubble Burning	District Kurukshetra
14.	19.05.2016	MC Election	Thanesar, Pehowa, Shahabad, Ladwa
15.	28.09.2016	Regarding Stubble Burning	District Kurukshetra
16.	05.10.2016	Regarding Stubble Burning	District Kurukshetra
17.	05.12.2016	Hon'ble President Visit	In District Kurukshetra
18.	05.04.2017	Regarding Stubble Burning	District Kurukshetra
19.	04.05.2017	Regarding Stubble Burning	District Kurukshetra
20.	19.05.2017	Regarding Stubble Burning	District Kurukshetra
21.	20.09.2017	MC Election	W.No. 9 In MC Pehowa
22.	23.12.2017	Regarding CM Haryana Visit	District Kurukshetra
23.	29.10.2017	Regarding CM Haryana Visit	District Kurukshetra
24.	02.12.2017	Regarding Exam of Excise Inspector	District Kurukshetra
25.	10.08.2017	Regarding Kissan Union	District Kurukshetra
26.	13.12.2017	NHM Employee protest	District Kurukshetra
27.	29.06.2017	Panchayat Election	Village Madanpur, Tehsil Shahabad
28.	15.06.2017	Regarding Kissan Union	District Kurukshetra
29.	17.06.2017	Sunflower sale	District Kurukshetra
30.	09.07.2017 to 21.07.2017	Kanwad Yatra	District Kurukshetra
31.	20.09.2017	Regarding Stubble Burning	District Kurukshetra
32.	10.07.2017 to 09.10.2017	Regarding Firing during Marriages and other function	District Kurukshetra
33.	21.10.2017	Secy. & EO, ULB exam	District Kurukshetra
34.	30.11.2017	Regarding CM Haryana Visit	District Kurukshetra
35.	18.11.2017	WCD Supervisor(Female) exam	District Kurukshetra
36.	21.12.2017	HTET-2017	District Kurukshetra
37.	27.12.2017	Roadways Union Strike	District Kurukshetra
38.	22.03.2018	Regarding Stubble Burning	District Kurukshetra
39.	02.06.2018	Regarding Kissan Union	District Kurukshetra
40.	30.06.2018	Regarding CM Haryana Visit	District Kurukshetra
41.	20.09.2018	Regarding Stubble Burning	District Kurukshetra
42.	25.01.2018	Protest of Asha Worker, Mid day meal and anganwadi	District Kurukshetra
43.	31.08.2018	Regarding CM Haryana Visit	District Kurukshetra
44.	07.06.2018	Regarding CM Haryana Visit	District Kurukshetra
45.	08.09.2018	Bharat Bandh	District Kurukshetra
46.	15.10.2018	Roadways Strike	District Kurukshetra
47.	12.11.2018	Regarding CM Haryana Visit	District Kurukshetra
48.	29.11.2018	Regarding CM Haryana Visit	District Kurukshetra
49.	28.07.2018 to 09.08.2018	Kanwad Yatra	District Kurukshetra
50.	05.07.2018	Regarding CM Haryana Visit	District Kurukshetra
51.	21.08.2018	Regarding CM Haryana Visit	District Kurukshetra
52.	18.10.2018	Regarding Celebration of Dussehra	District Kurukshetra
53.	13.09.2018	Sahidi diwas in jainpur jattan	District Kurukshetra
54.	04.09.2018	Panchayat By-Election in Khedi Dablan	District Kurukshetra
55.	19.10.2018	Regarding CM Haryana Visit	District Kurukshetra
56.	17.12.2018	Regarding CM Haryana Visit	District Kurukshetra
57.	08.08.2018	Roadways Union Strike	District Kurukshetra
58.	17.08.2018	Regarding Haryana Bandh	District Kurukshetra
59.	21.07.2018	Regarding CM Haryana Visit	Shahabad

60.	30.10.2018	Regarding CM Haryana Visit	District Kurukshetra
61.	10.12.2018 to 23.12.2018	Geeta Jayanti	District Kurukshetra
62.	01.11.2018	Regarding Bar Council Election	Shahabad, Pehowa, Kurukshetra
63.	04.09.2018	Roadways Strike	District Kurukshetra
64.	08.09.2018	INLD, Haryana Bandh awahan	District Kurukshetra
65.	08.02.2019	Regarding PM visit	District Kurukshetra
66.	08.02.2019	Regarding Stubble Burning	District Kurukshetra
67.	22.02.2019	Regarding CM Haryana Visit	District Kurukshetra
68.	06.05.2019	During Visit of Hon'ble Prime Minister of India	District Kurukshetra
69.	06.05.2019 to 08.05.2019	Regarding PM Visit	District Kurukshetra
70.	22.05.2019	Loksabha Election	District Kurukshetra
71.	25.05.2019	Naib Tehsildar Exam	District Kurukshetra
72.	06.06.2019	Regarding CM Haryana Visit	District Kurukshetra
73.	27.06.2019	Regarding Article-15 Movie in Kessal Mall, KKR	Near Kesall Mall, KKR
74.	30.06.2019	Regarding CM Haryana Visit	District Kurukshetra
75.	16.01.2019	Ankit Chhatrpati Murder Mystery	District Kurukshetra
76.	05.03.2019	CBSE exam	District Kurukshetra
77.	25.05.2019	Regarding Samagam in Shahabad	Shahabad
78.	05.07.2019	During Sarpanch/Panch/Panchayat/Block Samiti Election	Thanesar/Ladwa/Shaha bad
79.	15.07.2019	Regarding CM Haryana Visit	District Kurukshetra
80.	17.07.2019 to 30.07.2019	Kanwad yatra	District Kurukshetra
81.	12.08.2019	Regarding SC Community Protest	District Kurukshetra
82.	19.08.2019	Regarding CM Haryana Visit	District Kurukshetra
83.	24.08.2019	Regarding Clerk Exam	District Kurukshetra
84.	30.09.2019	Regarding Stubble Burning	District Kurukshetra
85.	05.09.2019	फसल की कटाई के बाद बचे अवशेषों को जलाने पर प्रतिबंध	Kurukshetra
86.	16.09.2019	Regarding CM Haryana Visit	Kurukshetra
87.	11.10.2019	Regarding CM Haryana Visit	VIP Marg
88.	15.11.2019	HTET Exam	District Kurukshetra
89.	27.11.2019	Regarding Heavy Vehicle Ban	District Kurukshetra
90.	03.12.2019	Regarding CM Haryana Visit	District Kurukshetra
91.	03.12.2019	Visit CM Uttarakhand	District Kurukshetra
92.	07.12.2019	CTET exam	District Kurukshetra
93.	04.01.2020	Roadways Strike	District Kurukshetra
94.	08.01.2020	Regarding Strike of SKS	District Kurukshetra
95.	07.02.2020	Babain Sarpanch Election	Police Thana Babain Area
96.	08.02.2020	By Election Panchayat at Babain	All liquor vendor in jurisdiction of Kurukshetra
97.	12.02.2020	By Election Panchayat at Babain	Babain
98.	22.02.2020	Bheem Army protest regarding Citizenship Amendment Act and promotion reservation	Kurukshetra Railway Station and other station lie in boundary and GT road
99.	27.02.2020	Protest against Citizenship Amendment act	District Kurukshetra
100.	29.02.2020	Regarding CM Haryana Visit	KUK
101.	20.03.2020	Covid-19	All Public places, temples etc.
102.	16.04.2020	फसल की कटाई के बाद बचे अवशेषों को जलाने पर प्रतिबंध	District Kurukshetra
103.	03.05.2020	Covid-19	District Kurukshetra
104.	18.05.2020	Covid-19	District Kurukshetra
105.	31.05.2020	Covid-19	District Kurukshetra
106.	17.06.2020	Surya Grahan Mela	Brahmsarovar/Sanihit Sarovar
107.	30.06.2020	Regarding CM Haryana Visit	District Kurukshetra
108.	10.07.2020 to 20.07.2020	Kanwad mela stop during Covid-19	District Kurukshetra
109.	17.07.2020 to 18.07.2020	Urnai mela pehowa	Pehowa
110.	19.07.2020	Regarding Kissan Union Protest	District Kurukshetra
111.	14.08.2020	Goga Mad! Mela Near LNJP, KKR	District Kurukshetra
112.	17.08.2020	भाद्र मास की अमावस्या मेला पेहवा	Brahmsarovar/Sanihit Sarovar and Saraswati tirth Pehowa
113.	19.08.2020	Regarding CM Haryana Visit	Kurukshetra

114	15.09.2020	अधिन मास की चौदस व अमावस्या बारे	Brahmsarovar/Sanihit Sarovar and Saraswati tirth Pehowa
115	30.09.2020	फसल की कटाई के बाद बचे अवशेषों को जलाने पर प्रतिबंध	District Kurukshetra
116	04.11.2020	श्रीन कृषि अध्यादेशों के विरोध में किसानों के प्रदर्शन बारे ।	District Kurukshetra
117	20.12.2020	Visit CM Himachal Pradesh	District Kurukshetra
118	26.03.2021	Regarding Kissan Andolan	District Kurukshetra
119	27.03.2021	Covid-19	District Kurukshetra
120	13.04.2021	CM Visit	District Kurukshetra
121	16.04.2021	Kissan Union Protest	District Kurukshetra
122	19.04.2021	श्री जय सिंह पाल उप चेयरमैन घुमन्तु जाति विकास बोर्ड पर हुए हमले के विरोध में किसानों द्वारा धरने संभावना बारे	District Kurukshetra
123	27.04.2021	Covid-19	District Kurukshetra
124	12.05.2021	Covid-19	District Kurukshetra
125	18.06.2021	ठीकरी पहरा	District Kurukshetra
126	19.06.2021	ठीकरी पहरा	District Kurukshetra
127	08.07.2021	Kissan Union Protest against Grievance Meeting	KUK
128	10.07.2021	Kissan Union Protest against BJP Leaders	Sterling Palace Near Greenfield School, KKR
129	24.07.2021	CM Visit	Brahma Sarover
130	25.07.2021	Kisan Union Protest against Sh. Sandeep singh Sports Minister	In Garhi Roran, Bharat Vikas Parishad pehowa
131	01.08.2021	Sikh Community Meeting	In Radius of 1 Km of Gurudwara Chhathi Pattsahi
132	01.08.2021	Kissan Protest against three agriculture law	District Kurukshetra
133	01.08.2021	Sikh Community protest in favour of Sh Gurnam Singh Chaduni	Gurudwara 6 th Pattsahi, KKR
134	22.09.2021	Regarding Stubble Burning	District Kurukshetra
135	25.09.2021	Kissan Morcha Bharat Bandh Protest	District Kurukshetra
136	30.09.2021	Regarding Stubble Burning	District Kurukshetra
137	26.11.2021	Geeta Mahotsav	District Kurukshetra
138	30.11.2021	CM Visit	District Kurukshetra
139	05.12.2021	CM Visit	District Kurukshetra
140	09.12.2021	Hon'ble Governor Haryana Visit	District Kurukshetra
141	23.04.2022	Regarding Stubble Burning	District Kurukshetra
142	24.11.2022	On Occasion of International Geeta Mahotsav-2022 Visit of Hon'ble President of India	District Kurukshetra
143	28.11.2022	CM Visit	In radius of 2 Km of Programme place, Helipad; senior secondary model school KUK
144	28.11.2022	Visit of Hon'ble President of India	Declare red zone area VVIP
145	07.03.2022	CM Visit	District Kurukshetra
146	27.03.2022	Regarding roadways union protest	District Kurukshetra
147	05.04.2022	CM Visit	DAV College Pehowa
148	09.04.2022	CM Visit	District Kurukshetra
149	21.04.2022	ATMs Safety	District Kurukshetra
150	24.04.2022	Jaat Sabha Election	District Kurukshetra
151	27.04.2022	Regarding Stubble Burning	District Kurukshetra
152	12.05.2022	ATMs Security	District Kurukshetra
153	14.05.2022	CM Visit	District Kurukshetra
154	28.05.2022	Aam Admi Party Rally	District Kurukshetra
155	12.08.2022	Regarding Independence Day	District Kurukshetra
156	06.09.2022	Regarding Stubble Burning	District Kurukshetra
157	15.09.2022	CM Gujrat Visit, CM Haryana Visit	District Kurukshetra
158	19.09.2022	CM Haryana Visit	District Kurukshetra
159	21.09.2022	Regarding Sikh Community	Gurudwara 6 th Pattsahi
160	22.09.2022	Haryana Sikh Gurudwara Management Committee VC for Meeting	Gurudwara 6 th Pattsahi
161	22.09.2022	Regarding sale of Paddy	Shahabad Nh-44
162	17.11.2022	Geeta Mahotsav(19.11.2022 to 06.12.2022)	District Kurukshetra
163	18.11.2022	CM Visit	District Kurukshetra
164	29.11.2022	Hon'ble President of India Visit	District Kurukshetra
165	06.01.2023	Bharat Jodo Yatra Sh. Rahul Gandhi Visit	District Kurukshetra
166	20.01.2023	Hon'ble Governor Haryana Visit	District Kurukshetra
167	25.01.2023	Hon'ble Governor Haryana Visit	District Kurukshetra
168	25.01.2023	CM Haryana visit on 26.01.2023	District Kurukshetra

169	03.02.2023	Regarding Firing In marriage and other function(01.02.2023 to 31.03.2023)	Kurukshetra
170	08.02.2023	CM Haryana visit	District Kurukshetra
171	09.02.2023	CM Haryana visit	District Kurukshetra
172	13.02.2023	CBSE Exam	District Kurukshetra
173	10.04.2023	CM Haryana visit	District Kurukshetra
174	12.04.2023	Regarding Stubble Burning	District Kurukshetra
175	30.04.2023	CM Jansanwad 02.05.2023	District Kurukshetra
176	30.04.2023	CM Jansanwad 03.05.2023	District Kurukshetra
177	01.06.2023	Protest of Kissan for Sunflower Sale on MSP	District Kurukshetra
178	05.06.2023	Protest of Kissan for Sunflower Sale on MSP	District Kurukshetra
179	12.06.2023	Pipli Anaj Mandi Kissan Mahapanchayat	District Kurukshetra
180	30.07.2023	CM Haryana Visit	kurukshetra
181	01.08.2023	Protest against BJP/JJP leader by Kissan Union in Shahabad	Shahabad
182	02.08.2023	Protest regarding Mewat Agitation	District Kurukshetra
183	10.08.2023	Former President Visit and CM Haryana Visit	District Kurukshetra

District Karnal

Sr. No.	Period of imposition of section 144	Purpose	Places where the section 144 was imposed
1.	08.01.2015 to 07.03.15	Direction for owner of cyber cafe to check Anti Social Elements	District Karnal
2.	18.01.2015 to 18.03.2015	Direction for owner of cyber cafe to check anti social elements	District Karnal
3.	18.01.2015 to 17.03.2015	To prohibit the Sale of acid (to reduce of Incident acid attacks)	District Karnal
4.	18.01.2015 to 17.03.2015	Safety of the person and prevention of danger human life	District Karnal
5.	18.01.2015 to 17.03.2015	Maintenance of Law & Order and checking of heinous crime at public places	District Karnal
6.	18.01.2015 to 17.03.2015	Directions to the concerned regarding borewell and tubewell/main holes which are left uncovered	District Karnal
7.	18.01.2015 to 17.03.2015	Regarding miscreants hire taxi stands followed by looting drivers and maintain law and order	District Karnal
8.	18.01.2015 to 17.03.2015	Regarding compliance of order of Punjab and Haryana high court CWP no. 14758/2007	District Karnal
9.	18.01.2015 to 17.03.2015	Regarding terrorist threat perception	District Karnal
10.	18.01.2015 to 17.03.2015	To maintain Law & Order in view of release of M.S.G. Film	District Karnal
11.	02.03.2015 to 27.03.2015	To maintain Law & Order during Examination	District Karnal
12.	24.03 2015 to 23.05 2015	Regarding checking anti social elements for public safety	District Karnal
13.	24.03 2015 to 23.05 2015	To prohibit the sale of Acid to reduce of acid attacks	District Karnal
14.	24.03 2015 to 23.05 2015	Regarding the safety of persons and property	District Karnal
15.	24.03 2015 to 23.05 2015	Installation of CCTV Camera at different senestive and important places to avoid any mishappening.	District Karnal
16.	24.03 2015 to 23.05 2015	Directions to the concerned regarding borewell and tubewell/main holes which are left uncovered	District Karnal
17.	24.03 2015 to 23.05 2015	miscreants hire taxi stands Regarding followed by looting drivers and maintain law and order	District karnal
18.	24.03 2015 to 23.05 2015	Regarding compliance of order of Punjab and Haryana high court CWP no. 14758/2007	District Karnal
19.	24.03 2015 to 23.05 2015	Maintenance of law&order and checking of heinous crime at public places	District Karnal
20.	25.07.2015 to 24.09.2015	Regarding instances of death by drowning	District Karnal
21.	27.07.2015 to 24.09.2015	Installation of CCTV camera at different places to maintain Law & Order.	District karnal
22.	27.07.2015 to 24.09.2015	miscreants hire taxi stands Regarding followed by looting drivers and maintain law and order	District karnal
23.	27.07.2015 to	Directions to the concerned regarding borewell	District karnal

	24.09.2015		and tubewell/main holes which are left uncovered	
24.	27.07.2015 to 24.09.2015	to	To prohibit the Sale of acid (to reduce of incident acid attacks)	District Karnal
25.	27.07.2015 to 24.09.2015	to	Regarding compliance of order of Punjab and Haryana high court CWP no. 14758/2007	District Karnal
26.	27.07.2015 to 24.09.2015	to	Regarding the safety of persons and property	District Karnal
27.	27.07.2015 to 24.09.2015	to	To ensure peace by installation of cctv camera at different places	District Karnal
28.	27.01.2016 to 26.03.2016		To prohibit the entry of heavy vehicles in main city during day time	City Karnal
29.	28.03.2016 to 27.05.2016		Increased incidences of crime in Banka, Atms, Malls and jewelers shops	District Karnal
30.	28.03.2016 to 27.05.2016		To keep check on anti-social elements in Cyber cafe	District Karnal
31.	28.03.2016 to 27.05.2016		Maintenance of taxi stands	District Karnal
32.	28.03.2016 to 27.05.2016		Prohibit entry into bathing for Canals and water channels	District Karnal
33.	28.03.2016 to 27.05.2016		Installation of CCTV Cameras in the business points	District Karnal
34.	28.03.2016 to 27.05.2016		For uncovered borewells/tubewells	District Karnal
35.	28.03.2016 to 27.05.2016		To prohibit the Sale of acid	District Karnal
36.	28.03.2016 to 27.05.2016		To prohibit illegal mining	District Karnal
37.	28.03.2016 to 27.05.2016		For prevention of crime committed by servants and tenants	District Karnal
38.	1.04.2016 to 31.05.2016		To prohibit the entry of heavy vehicles in main city during day time	District Karnal
39.	9.08.2016 to 09.11.2016		Ban on firing during marriages	District Karnal
40.	9.08.2016 to 08.11.2016		Prevent use of Correction Fluid and thinner which has chemical substances in offices	District Karnal
41.	18.10.2016 to 17.12.2016		For prevention of crime committed by servants and tenants	District Karnal
42.	18.10.2016 to 17.12.2016		Installation of CCTV Cameras in the business points	District Karnal
43.	18.10.2016 to 17.12.2016		To keep check on anti-social elements in Cyber cafe	District Karnal
44.	18.10.2016 to 17.12.2016		Prohibit entry into bathing for Canals and water channels	District Karnal
45.	18.10.2016 to 17.12.2016		For uncovered borewells/tubewells	District Karnal
46.	18.10.2016 to 17.12.2016		Maintenance of taxi stands	District Karnal
47.	18.10.2016 to 17.12.2016		To prohibit the Sale of acid	District Karnal
48.	18.10.2016 to 17.12.2016		Illegal mining	District Karnal
49.	7.11.2016 to 06.01.2017		To prevent entry of heavy vehicles	District Karnal
50.	10.11.2016 to 09.01.2017		To avoid burning of Solid waste/Biomass/Leaves/Tyres to prevent air pollution	District Karnal
51.	13.12.2016 to 12.02.2017		To prohibit the entry of heavy vehicles in main city during day time	City Karnal
52.	07.02.2017 to 06.05.2017	to	Prevent use of Correction Fluid and thinner which has chemical substances in offices	District Karnal
53.	07.02.2017 to 06.04.2017	to	For prevention of crime committed by servants and tenants	District Karnal
54.	07.02.2017 to 06.04.2017	to	To prohibit the Sale of acid	District Karnal
55.	07.02.2017 to 06.04.2017	to	Maintenance of taxi stands	District Karnal
56.	07.02.2017 to 06.04.2017	to	For uncovered borewells/tubewells	District Karnal
57.	07.02.2017 to	to	Prohibit entry into bathing for Canals and water	District Karnal

	06.04.2017		channels	
58.	07.02.2017 06.04.2017	to	Increased incidences of crime in Banka, Atms, Malls and jewelers shops	District Karnal
59.	07.02.2017 06.04.2017	to	Installation of CCTV Cameras in the business points	District Karnal
60.	07.02.2017 06.04.2017	to	To keep check on anti-social elements in Cyber cafe	District Karnal
61.	07.02.2017 06.04.2017	to	To prevent entry of heavy vehicles at Bastara Toll Tax	District Karnal
62.	07.02.2017 06.04.2017	to	To prohibit the illegal mining	District Karnal
63.	07.02.2017 06.04.2017	to	To avoid burning of Soild water/Biomass & Leaves/Tyres to prevent Air Pollution	District Karnal
64.	06.07.2017 05.09.2017	to	Prohibit entry into bathing for Canals and water channels	District Karnal
65.	06.07.2017 05.09.2017	to	To avoid burning of Soild water/Biomass & Leaves/Tyres to prevent air pollution	District Karnal
66.	06.07.2017 05.09.2017	to	To prohibit the illegal Mining	District Karnal
67.	06.07.2017 05.09.2017	to	To prevent entry of heavy vehicles at Bastara Toll Tax	District Karnal
68.	06.07.2017 05.09.2017	to	Installation of CCTV Cameras in the business points	District Karnal
69.	06.07.2017 05.09.2017	to	Increased incidences of crime in Banka, Atms, Malls and jewelers shops	District Karnal
70.	06.07.2017 05.09.2017	to	For uncovered borewells/tubewells	District Karnal
71.	06.07.2017 05.09.2017	to	Maintenance of taxi stands	District Karnal
72.	06.07.2017 05.09.2017	to	To prohibit the sale of Acid in the District Karnal in view of Acid Attack.	District Karnal
73.	06.07.2017 05.09.2017	to	To keep check on anti-social elements in Cyber cafe	District Karnal
74.	06.07.2017 05.09.2017	to	For prevention of crime committed by servants and tenants	District Karnal
75.	06.07.2017 05.09.2017	to	Prevent use of Correction Fluid and thinner which has chemical substances in offices	District Karnal
76.	18.08.2017		Carrying of Fire Arms, Swords, Lathis etc. in Gharaunda Town	Gharaunda Town
77.	05.12.2017		For prevention of crime committed by servants and tenants	District Karnal
78.	13.12.2017		To maintain Law & Order during strike of medical employees	City Karnal
79.	25.02.2017		To prohibit carrying of arms and weapons during jat agitation	District Karnal
80.	23.08.2017		For schools and colleges to remain closed during Dera Sacha Sauda Chief Case.	District Karnal
81.	25.08.2017		For schools and colleges to remain closed during Dera Sacha Sauda Chief Case	District Karnal
82.	21.08.2017		To maintain peaceful situation in District Karnal during Dera Sacha Sauda Chief Case.	District Karnal
83.	13.02.2018 to 12.04.2018		To avoid burning of Soild Water/Biomass & Leaves/Tyres to prevent air pollution	District Karnal
84.	13.02.2018 to 12.04.2018	to	Installation of CCTV Cameras at important and senestive places in view of safety points.	District Karnal
85.	02.04.2018 till the strike is over.	till is	To maintain law and order sue to strike of SC/ST Employees	District Karnal
86.	03.04.2018 to 02.06.2018	to	To prohibit the entry of heavy vehicles in main city during day time	City Karnal
87.	12.04.2018 till the season is over.	till is	To prevent stubble burning in view of wheat season.	District Karnal
88.	14.06.2018 to 13.08.2018	to	To prohibit the entry of heavy vehicles in main city during day time	City Karnal
89.	15.06.2018 to 14.08.2018	to	To prohibit bathing into Canals and water channels in view of safety of public.	District Karnal
90.	17.07.2018 to 16.09.2018	to	To impose Ban on Firing during Marriages and Party.	District Karnal
91.	24.08.2018	till	To prevent stubble burning	District Karnal

	the season is over.			
92.	24.8.2018 23.10.2018	to	For uncovered borewells/tubewells	District Karnal
93.	24.8.2018 23.10.2018	to	To prohibit the Sale of acid	District Karnal
94.	24.8.2018 23.10.2018	to	To keep check on anti-social elements in Cyber cafe	District Karnal
95.	24.8.2018 23.10.2018	to	Installation of CCTV Cameras in the business points	District Karnal
96.	24.8.2018 23.10.2018	to	Installation of CCTV Cameras in the business points	District Karnal
97.	24.8.2018 23.10.2018	to	Maintenance of taxi stands	District Karnal
98.	24.8.2018 23.10.2018	to	For prevention of crime committed by servants and tenants	District Karnal
99.	24.8.2018 23.10.2018	to	Prevent use of Correction Fluid and thinner which has chemical substances in offices	District Karnal
100	24.8.2018 23.10.2018	to	Use of China Dori for flying kites	District Karnal
101	24.8.2018 23.10.2018	to	To avoid burning of Soild waste/Biomass/Leaves/ Tyres to prevent air pollution	District Karnal
102	24.8.2018 23.10.2018	to	To prevent illegal mining	District Karnal
103	21.09.2018 21.11.2018	to	To prevent burning of crop	District Karnal
104	02.11.2018 01.01.2019	to	To prohibit the entry of heavy vehicles in main city during day time	City Karnal
105	30.01.2019 29.03.2019	to	Regarding the compliance of directions given by hon'ble punjab and Haryana high court in CWP no 487/2015	District Karnal
106	25.02.2019 24.04.2019	to	Regarding compliance of national green tribunal direction	District Karnal
107	25.02.2019 25.05.2019	to	Regarding installing of cctv cameras at hotel and banquet hall to reduce firing during marriage and other function	District Karnal
108	25.02.2019 24.04.2019	to	Regarding compliance to the owner of cyber cafe functioning	District Karnal
109	25.02.2019 24.04.2019	to	Regarding ban product notification issued by ministry of health and family	District Karnal
110	25.02.2019 24.04.2019	to	Regarding public peace in view of terrorist threat perception	District Karnal
111	25.02.2019 24.04.2019	to	miscreants hire taxi stands Regarding followed by looting drivers and maintain law and order	District Karnal
112	25.02.2019 24.04.2019	to	Regarding borewell and tubewell and main holes are left uncovered	District Karnal
113	25.02.2019 24.04.2019	to	Sale of acid (to reduce of incident acid attacks)	District Karnal
114	11.04.2019 till the matter is not shortout	to	Regarding anti social elements to harm public property	District Karnal
115	14.04.2019 14.06.2019	to	Regading stubble burning of wheat	District Karnal
116	16.04.2019 to16.06.2019		Regading stubble burning of wheat	District Karnal
117	05.05.2019 04.06.2019	to	Regarding peace in society in view of agitation	District Karnal
118	29.07.2019 to30.09 2019		Regarding borewell and tubewell and main holes are left uncovered	District Karnal
119	29.07.2019 to30.09 2019		Regarding no bath on river /canal banks	District Karnal
120	29.07.2019 to30.09 2019		Regarding safety of property and persons against heinous crime	District Karnal
121	29.07.2019 to30.09 2019		Regarding banned mining operation on river bad	District Karnal
122	04.10.2019 to21.10 2019		Haryana vidhan sabha general election	District Karnal

123	19.10.2019 to 22.10.2019	regarding Election code of conduct	District Karnal
124	16.03.2020 to 31.03.2020	Closing Order of Educational Institutions, Shopping Mall, Gym etc. where large number of people are likely to gather in view of Covid-19	District Karnal.
125	20.03.2020 to 31.03.2020	To impose Restriction on gathering of 20 or more persons during Social function like marriages, Party, Religious, Dharana & Agitation etc. to mitigate the risk of Covid-19.	District Karnal.
126	18.05.2020 to 31.05.2020	Extended Order of Lockdown period in view of Covid-19	District Karnal.
127	01.09.2022 to 30.10.2022	To Prohibit the unauthorized Mining works in the entire district.	District Karnal
128	01.10.2021 to 30.11.2021	To stop stubble burning in the District Karnal.	District Karnal
129	28.08.2021 to 29.08.2021	To maintain Law & Order in the District for the visit of Hon'ble Chief Minister Haryana.	City Karnal.
130	25.08.2021 to 25.10.2021	To ban the Tobacco Products within 100 yards of Educational institutions.	District Karnal.
131	22.07.2021 to 22.09.2021	To ban the Dharna/ Jansabha within 500 yards of Municipal Corporation, Karnal Office in view of Law & Order situation.	City Karnal.
132	09.07.2021 to 08.09.2021	For prohibition of bath in the canals, water channels for prevention of human life.	District Karnal
133	12.05.2021 to 11.07.2021	Order of Tikri Pehra in the Village of District Karnal in view of Covid-19	District Karnal
134	05.03.2021 to 04.05.2021	For installation of High Quality CCTV cameras at sensitive places of District Karnal in view of Law & Order.	District Karnal
135	05.03.2021 to 04.05.2021	Direction for Taxi Stands for maintaining proper record register of the commuters.	District Karnal.
136	05.03.2021 to 04.06.2021	To ban firing during marriages and other function	District Karnal
137	05.03.2021 to 04.05.2021	Crime Against Property	District Karnal
138	05.03.2021 to 04.05.2021	For the coverage of all uncovered borewells & tubewells/main holes and for digging work.	District Karnal
139	05.03.2021 to 04.05.2021	To prohibit the unauthorized mining works in the District.	District Karnal
140	05.03.2021 to 04.05.2021	Ban on sale of Acid to stop acid attacks	District Karnal
141	05.03.2021 to 04.05.2021	To prohibit the entry of heavy vehicles in main City Karnal in day time.	City Karnal.
142	05.09.2021 to 07.09.2021	To maintain Law & Order during Farmers Agitation in the District Karnal.	
143	05.09.2022 to 30.11.2022	To stop stubble burning in the District Karnal.	District Karnal
144	04.09.2022 til 05.00 P.M.	To declare Red Zone to ban the UAV within 01 K.M. radius of place of Visit of Hon'ble C.M. Haryana	Karnal
145	27.06.22 to 26.08.2022	To issue directions for Owners of Cyber Café to check the anti social elements.	District Karnal.
146	27.06.2022 to 26.08.2022	Crime against property- To maintain record of domestic/private servants, tenants and paying guests and personal car driver by the Employer & House Owners.	District Karnal
147	27.06.2022 to 26.08.2022	Direction for Taxi Stands for maintaining proper record register of the commuters.	District Karnal.
148	27.06.2022 to 26.08.2022	To prohibit the entry of heavy vehicles in main City Karnal in day time.	City Karnal.
149	27.06.2022 to 26.08.2022	For the coverage of all uncovered borewells & tubewells/main holes and for digging work.	District Karnal
150	27.06.2022 to 26.08.2022	For installation of High Quality CCTV cameras at sensitive places of District Karnal in view of Law & Order.	District Karnal
151	27.06.2022 to 26.09.2022	To ban firing during marriages and other function	District Karnal
152	27.06.2022 to 26.09.2022	Ban on sale of Acid to stop acid attacks	District Karnal
153	27.06.2022 to	To prohibit the unauthorized mining works in the	District Karnal

	26.09.2022	District.	
154	13.08.2022 to 15.08.2022	To declare Red Zone to ban the UAV in view of Independence Day Function-2022	District Karnal
155	26.07.2022 to 19.08.2022	Prohibit the gathering of five or more persons in the premises of examination centres and in the around of 200 meters of Examination centres of Board of School Education Haryana	District Karnal.
156	18.06.2022	To prohibit the movement or protest of such persons against Agnipath scheme of Govt.	District Karnal
157	22.04.2022 to further orders.	Prohibit the movement of Fodder from District Karnal to other border state due to the scarcity and rising prices in the state.	District Karnal.
158	31.03.2022 to 30.05.2022	To stop stubble burning in the District	District Karnal.
159	27.03.2022 to till the Roadways Strike is over	To prohibit the gathering of people within 500 Mt. yards of Bus Stands of District Karnal in view of Strike of Different Roadways Unions.	District Karnal.
160	30.01.2023 to 31.03.2023	To prevent sale of China Dori	District Karnal
161	12.02.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Union Minister.	District Karnal
162	05.01.2023	Ban on Unmanned aerial vehicles like drone during visit Rahul Gandhi	District Karnal
163	30.1.2023	For discharge of domestic waste into the drains and fields	District Karnal
164	24.02.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
165	9.03.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
166	10.04.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
167	02.05.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
168	01.05.2023	To prohibit stubble burning	District Karnal
169	14.05.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
170	01.06.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
171	09.06.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
172	19.06.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
173	30.06.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
174	13.07.2023	During flood situation in District Karnal	District Karnal
175	21.07.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
176	13.08.2023	Ban on Unmanned aerial vehicles like drone during Independence day celebration	District Karnal
177	11.08.2023	Ban on Unmanned aerial vehicles like drone during visit of Hon'ble Chief Minister	District Karnal
178	01.08.2023	To prohibit unlawful activities, blocking of roads and passages during Nuh Incident	District Karnal

District Kaithal

Sr. No.	Period of imposition of Section 144	Purpose	Place where the section 144 was imposed
1.	21-01-2015 for three month	Chines Dor	District Kaithal
2.	13-02-2015 to till further order	Film Messenger of God-RamRahim	District Kaithal
3.	13-07-2015 to 15-07-2015	Agigation of Guest Teacher and Khap Panchayat	District Kaithal
4.	31-07-2015	Safety of Finanncial institutions/ banks	District Kaithal
5.	07-09-2015	Spreading of mosquito bite	District Kaithal
6.	15-09-2015	General elections 2015 of panchayat.	District Kaithal
7.	29-09-2015	Phaglu Mela 2015 by shopkeepers.	District Kaithal
8.	17-12-2015	Due to fog	District Kaithal

9.	19-02-2016 18-04-2016	to	On account of Jat reservation.	District Kaithal
10.	20-02-2016		On account of Jat reservation	District Kaithal
11.	21-02-2016		On account of Jat reservation	District Kaithal
12.	22-02-2016		On account of Jat reservation	District Kaithal
13.	09-07-2016		Celebratory firing during marriage & other functions.	District Kaithal
14.	10-07-2016		To stop the production storage, sale and purchase of bottle correction fluid	District Kaithal
15.	14-09-2016		Prevention of cruelty to animal	District Kaithal
16.	08-10-2016		For the safety of Banks, Hospitals, Petrol Pump, Financial Institutions	District Kaithal
17.	20-12-2016		To ban Celebratory firing during marriage & other functions.	District Kaithal
18.	26-01-2017		Jat Aarakshan Sangharsh Samiti for protests	District Kaithal
19.	27-01-2017 26-03-2017	to	Jat Aarakshan Sangharsh Samiti for its demand.	District Kaithal
20.	29-01-2017		Jat Aarakshan agitation/Dharna.	District Kaithal
21.	17-03-2017		Blockage of rail track/roads etc. In Jat reservation agitation.	District Kaithal
22.	30-03-2017 29-06-2017	to	To ban Celebratory firing during marriage & other functions.	District Kaithal
23.	21-08-2017		Dera Sacha Soda Disturbance	District Kaithal
24.	14-09-2017		On account of some agitators, miscreants and antisocial elements of the visit of Sh. Raj Kumar Sainin, Hon'ble M.P. (Loksabha), Kurukshetra.	District Kaithal
25.	24-09-2017 & 01-10-2017		Written examinations for the post of sub inspector against advt no 7/2015	District Kaithal
26.	15-10-2017 23-10-2017	to	Prohibit the playing of fire crackers during diwali i.e. on 19-10-2017	District Kaithal
27.	26-11-2017		Prohibit sale of liquor within limits of district Kaithal.	District Kaithal
28.	13-12-2017		On the account of striking NHM employees are disrupting the regular discharge of health services by doing Dharna/strike in the Govt. Health Facilities.	District Kaithal
29.	12-01-2018		In view of Election of Rashtriya Vidya Samiti (Regd) Collegium - 2018	District Kaithal
30.	14-02-2018		Rally of Bhartiya Janta Party at Jind	District Kaithal
31.	22-02-2018		Delhi Gherao Call given by Various Kissan Unions.	District Kaithal
32.	27-02-2018		Dharna called by Anganwadi workers.	District Kaithal
33.	08-03-2018		Dharna/Mashal Jalpos called by Anganwadi workers & Helpers	District Kaithal
34.	13-04-2018		During celebration of 127 th Dr. B.R. Ambedkar Jayanti	District Kaithal
35.	23-05-2018		During the election of president, Municipal Council Kaithal.	District Kaithal
36.	04-09-2018		Dharna/Protests by Haryana Roadways Karamchari joint Sangharsh Samiti.	District Kaithal
37.	14-09-2018		On the account of striking NHM employees are disrupting the regular discharge of health services by doing Dharna/strike in the old civil hospital Kaithal.	District Kaithal
38.	05-11-2018		Prohibit the playing of fire crackers during diwali i.e. on 07-11-2018	District Kaithal
39.	09-08-2019		Prohibit for taking a bath and jumped in canals/water cannels in sirsa branch.	District Kaithal
40.	25-10-2019		Prohibit the playing of fire crackers during diwali.	District Kaithal
41.	31-03-2020, 11-04-2020 15-04-2020 01-05-2020 03-5-2020 17-05-2020 31-05-2020 17-06-2020 01-07-2023		Covid-19	District Kaithal
42.	14-04-2020		Stubble burn	District Kaithal
43.	17-07-2020		Prohibit the storage, sale and purchase of china dori/thread or any other synthetic material for	District Kaithal

			flying the kite.	
44.	14-04-2020		Prohibit the burn of straw	District Kaithal
45.	10-11-2020		Ban against sale of all kinds of fire crackers	District Kaithal
46.	25-11-2020 27-11-2020	to	Strike of Haryana Sarv Karamchari Sangh and other unions.	District Kaithal
47.	21-01-2021		Prohibit the storage, sale and purchase of china dori/thread or any other synthetic material for flying the kite.	District Kaithal
48.	27-03-2021		Covid-19	District Kaithal
49.	06-04-2021		Prohibit the burn of straw	District Kaithal
50.	11-04-2021		M.C no confidence motion in area Kalayat	District Kaithal
51.	17-04-2021		at Toll Barrier at village sangtpura	District Kaithal
52.	17-04-2021		M.C no confidence motion in area Kalayat	District Kaithal
53.	27-08-2021		Covid-19	District Kaithal
54.	12-10-2021		Stubble burning	District Kaithal
55.	03-02-2022		Dharna Pardersan of Haryana Teacher Sangh's	District Kaithal
56.	25-02-2022		CM Visit (Ban the Unmanned Aerial Vehicles)	District Kaithal
57.	26-03-2022		Haryana roadways strike	District Kaithal
58.	22-04-2022		Stubble burning	District Kaithal
59.	27-04-2022		Illegal transport of Grass for animal	District Kaithal
60.	20-08-2022		LSD control	District Kaithal
61.	12-09-2022		Stubble burning	District Kaithal
62.	23-06-2023		Haryana roadways strike	District Kaithal
63.	07-06-2023		Farmer ajitation.	District Kaithal
64.	18-08-2023		China Dori	District Kaithal

District Panipat.

Sr. No.	Period of Imposition	of Section 144	Purpose	Places where the Section 144 was imposed
1.	05.01.2015 04.03.2015	to	Strike by the contractor worker Union	Panipat Refinery
2.	11.02.2015		For maintain Law & Order	District Panipat
3.	06.03.2015 05.05.2015	to	Board Examination	District Panipat
4.	19.03.2015		Danger of Human Health	District Panipat
5.	10.04.2015		To prevent the burning of crop residues	District Panipat
6.	16.04.2015 15.06.2015	to	Strike by the contractor worker Union	Panipat Refinery
7.	21.05.2015 20.07.2015	to	prohibited the Contraction of illegal tank/Haudi	District Panipat
8.	22.05.2015 21.07.2015	to	For Examination	Around the Examination Center District Panipat
9.	10.06.2015 09.08.2015	to	For maintain Law & Order	DHHST Panipat
10.	28.07.2015		For maintain Law & Order	District Panipat
11.	28.07.2015 12.08.2015	to	For kawad Yatra	For kawad Yatra District Panipat
12.	01.09.2015 30.11.2015	to	For maintain Law & Order District Panipat	around DHHST & office of EOWB , Panipat
13.	01.09.2015 remain in Force until strike		Strike by Union of UHBVN	District Panipat
14.	17.09.2015 16.11.2015	to	For smooth flow of traffic District Panipat	District Panipat
15.	28.09.2015 27.11.2015	to	For examination	Around the Examination center
16.	05.01.2016		Bathing jumping washing of clothes Yamuna river	District Panipat
17.	24.01.2016 06.02.2016	to	For Examination	Around the Examination center
18.	01.02.2016		For Examination	Around the Examination center
19.	02.02.2016		HTET Exam	Around the Examination center
20.	17.02.2016		For maintain Law & Order District Panipat	District Panipat
21.	18.02.2016		Jat Aarakshan	Panipat Refinery &

			Refinery Township
22.	19.02.2016	Jat Reservation	District Panipat
23.	29.02.2016	For Examination	Around the Examination center
24.	17.03.2016	Jat Reservation	District Panipat
25.	18.04.2016	Purchase of China Dora	District Panipat
26.	25.04.2016	For Examination	Around the Examination center
27.	30.04.2016	Mining	Stop the mining area
28.	04.05.2016	For Examination	Around the Examination center
29.	08.05.2016	General Election MC, Samalkha	Mc, area of Samalkha
30.	10.05.2016	General Election MC, Samalkha	Mc, area of Samalkha
31.	24.05.2016	For Examination	Around the Examination center
32.	30.05.2016	Jat Reservation	District Panipat
33.	02.06.2016	Maintain law & order	District Panipat
34.	03.06.2016	Jat Aarakshan	District Panipat
35.	06.06.2016	Bathing jumping washing of clothes Yamuna river	District Panipat
36.	08.06.2016	HTET Exam	Around the Examination center
37.	13.07.2016	Maintain law & order	District Panipat
38.	19.07.2016	Danger of Human Health	District Panipat
39.	23.08.2016	For Examination	Around the Examination center
40.	31.08.2016	Sarav Karamchari Sangh	Strike District Panipat
41.	06.09.2016	For Examination	Around the Examination center
42.	26.09.2016	Fire brokenout At jai Maa Textile	Gangapuri road Panipat
43.	28.09.2016	For Examination	Around the Examination center
44.	28.09.2016	Maintain law & order	District Panipat
45.	03.10.2016	about stubble burning	District Panipat
46.	13.10.2016	Danger of Human Health	District Panipat
47.	25.02.2017 to 26.02.2017	For maintain Law & Order	District Panipat
48.	01.03.2017 to 08.04.2017	For Examination	Around the Examination Center District Panipat
49.	31.03.2017	To prevent the burning of crop residues	District Panipat
50.	11.05.2017	For maintain Law & Order	District Panipat
51.	06.07.2017 to 25.07.2017	For Examination	Around the Examination centers, District Panipat
52.	28.07.2017 to 27.08.2017	For maintain Law & Order	Panipat Refinery
53.	22.08.2017 to 21.09.2017	For maintain Law & Order	District Panipat
54.	22.08.2017 to 21.09.2017	For deposit arm and ammunition	District Panipat
55.	22.08.2017 to 21.09.2017	To prohibit the sale of loose Petrol/Diesel	District Panipat
56.	23.09.2017 to 29.09.2017	Account of Navratra Festival	District Panipat
57.	27.09.2017 to 16.10.2017	For Examination	Around the Examination centers, District Panipat
58.	04.10.2017 to 03.12.2017	To prevent the burning of crop residues	District Panipat
59.	13.10.2017 to 31.10.2017	Prevention of Air Pollution	District Panipat
60.	25.01.2018	For maintain Law & Order	District Panipat
61.	07.03. 2018 to 03.04.2018	For Examination	Around the Examination centers, District Panipat
62.	01.04.2018 to 30.05.2018	For safety of Human Life	District Panipat
63.	04.04.2018 to 03.06.2018	Ban of Use AL firing in marriage	District Panipat
64.	04.04.2018	For safety of Human Life	District Panipat

65.	09.07.2018		Kawad Yatra	District Panipat
66.	25.07.2018		Prohibit the bathing and jumping in Yamuna river.	District Panipat
67.	24.09.2018		To prevent the burning of crop residues	District Panipat
68.	27.09.2018 30.09.2018	to	For Examination	Around the Examination centers, District Panipat
69.	29.09.2018 30.09.2018	to	For maintain Law & Order	District Panipat
70.	06.11.2018 08.11.2018	to	Regarding festival of Diwali	Panipat Refinery
71.	29.11.2018 28.12.2018	to	MC Election	District Panipat
72.	29.11.2018		Prohibit laying of all type of Vehicle during MC Election.	District Panipat
73.	29.11.2018		MC Election	District Panipat
74.	24.12.2018 30.12.2018	to	Female Constable Exam	Around the Examination centers, District Panipat
75.	26.11.2018 25.01.2019	to	For Smooth Traffic	District Panipat
76.	26.03.2019		For Examination	Around the Examination center
77.	22.05.2019		For Examination	Around the Examination center
78.	04.06.2019		Illegal Mining activity	Tehsil Bapoli
79.	02.07.2019		By election	Gram Panchayat Pasina Khurd and Narayana
80.	15.07.2019		Kawad Mela	District Panipat
81.	08.08.2019		Maintain law & order	Panipat Refinery & Refinery Township
82.	29.08.2019		For Examination	Around the Examination center
83.	20.09.2019		For Examination	Around the Examination center
84.	15.10.2019		Haryana Vidhan Sabha Election 2019	District Panipat
85.	08.11.2019		Maintain law & order	District Panipat
86.	18.08.2020 23.08.2020	to	PTI Exam	Around the Examination centers, District Panipat
87.	29.08.2020		Covid-19	District Panipat
88.	29.09.2020		To prevent the burning of crop residues	District Panipat
89.	26.10.2020 23.11.2020	to	Examination	Around the Examination centers, District Panipat
90.	25.11.2020 01.12.2020	to	Movement of Bhartiya Kishan Union	District Panipat
91.	07.12.2020 08.12.2020	to	Bharat Bandh call by BKU	District Panipat
92.	11.12.2020		Agitation by Farmers	District Panipat
93.	02.01.2021 03.01.2021	to	For Examination	Around the Examination centers, District Panipat
94.	16.01.2021 17.01.2021	to	For Examination	Around the Examination centers, District Panipat
95.	25.01.2021 26.01.2021	to	Republic Day Function	District Panipat
96.	29.01.2021 28.03.2021	to	Agitation by Kisan Union	District Panipat
97.	26.03.2021		Covid-19	District Panipat
98.	06.04.2021		To prevent the burning of crop residues	District Panipat
99.	27.04.2021		Covid-19	District Panipat
100	07.08.2021 08.08.2021	to	For Examination	Around the Examination centers, District Panipat
101	18.08.2021 01.09.2021	to	For Examination	Around the Examination centers, District Panipat
102	06.09.2021 29.09.2021	to	For Examination	Around the Examination centers,

			District Panipat
103	08.10.2021	To prevent the burning of crop residues	District Panipat
104	20.01.2022	Republic Day	District Panipat
105	29.03.2022	For Examination	Around the Examination center
106	15.04.2022	about stubble burning	District Panipat
107	21.04.2022	broke the fodder	District Panipat
108	30.04.2022	Maintain law & order	District Panipat
109	27.05.2022	Election Member of chairperson	MC, Samalkha
110	10.06.2022	Election MC Samalkha	MC, Samalkha
111	13.06.2022	Agniveer Yojna	District Panipat
112	16.06.2022	Bathing jumping washing of clothes Yamuna river	District Panipat
113	25.07.2022	For Examination	Around the Examination center
114	10.08.2022	Independence Day	District Panipat
115	18.08.2022	Jain Festival	District Panipat
116	22.09.2022	about stubble burning	District Panipat
117	13.10.2022	General Election Panchayat	District Panipat
118	26.10.2022	General Election Panchayat	District Panipat
119	02.11.2022	For Examination	Around the Examination center
120	29.11.2022	For Examination	Around the Examination center
121	25.01.2023 to 26.01.2023	For maintain Law & Order	District Panipat
122	27.02.2023 to 28.03.2023	For Examination	Around the Examination centers, District Panipat
123	15.04.2023	To prevent the burning of crop residues	District Panipat
124	30.06.2023	Kawad Yatra	District Panipat
125	05.07.2023	For maintain Law & Order	Mini secretariat Panipat
126	07.07.2023 to 09.07.2023	Panchayati Raj Election	Concerned Polling Station
127	12.07.2023	For safety of Human Life	District Panipat
128	01.08.2023	For maintain Law & Order	District Panipat
129	06.08.2023 to 07.08.2023	CET Exam	Around the Examination centers, District Panipat

District Rohtak

Sr. No.	Period of imposition of Section 144	Purpose	Places where the section 144 was imposed
1.	05.01.2015-04.03.2015	Due to Tension of inhabitant of villagers	Area nearby Satlok ashram, Krontha in District Rohtak
2.	21.01.2015- 20-03-2015	Prohibition of sale/storage of China Dori	In whole district Rohtak
3.	23.02.2015-22.04.2015	For the Movie Massanger of God (MSG)	In Satyam Cinema in district Rohtak
4.	02.03.2015-01.05.2015	HSSS, Examination	All examination Centres in district Rohtak
5.	04.03.2015-03.05.2015	Prohibition of bath, washing clothes & disposed of material used for religious purpose	JLN & YWS canals passing in district Rohtak
6.	09.03.2015-08.05.2015	Due to Tension of inhabitant of villagers	Area nearby Satlok ashram, Krontha in District Rohtak
7.	20.05.2015-21.05.2015	During the hearing of criminal case of against Sh. Rampal, Satlok Ashram, Karontha	Area of district court Rohtak
8.	29.05.2015-28.07.2015	Diploma Entrance test	Examination Centres of JAT Education Society, Rohtak
9.	17.06.2015-16.08.2015	Prohibition of bath, washing clothes & disposed of material used for religious purpose	JLN & YWS canals passing in district Rohtak
10.	13.07.2015-12.09.2015	During the agitation of school closing by KhapPanchyats in support of Guest Teachers	In whole District Rohtak
11.	17.07.2015-	Common Entrance Exam in Pt. B.D.S. PGIMS,	Around all exam

	16.09.2015	Rohtak	Centres in district Rohtak
12.	21.07.2015-22.07.2015	During the hearing of criminal case of against Sh. Rampal, Satlok Ashram, Karontha	Area of district court Rohtak
13.	30.07.2015-20.08.2015	KawarYatra from Haridwar	In whole District Rohtak
14.	05.08.2015-07.08.2015	During the hearing of criminal case of against Sh. Rampal, Satlok Ashram, Karontha	Area of district court Rohtak
15.	18.08.2015-17.10.2015	During the hearing of criminal case of against Sh. Rampal, Satlok Ashram, Karontha	Area of district court Rohtak
16.	16.09.2015-16.10.2015	Demonstration, Protest, Dharna by Govt. College for Women, Rohtak	Area nearby Govt. College for Women, Rohtak
17.	29.09.2015-28.11.2015	HSSS, Examinations	All examination Centres in district Rohtak
18.	07.10.2015-06.12.2015	Regarding ban on cutting of paddy by combine machine from 7:00PM to 10:00AM	In whole District Rohtak
19.	10.10.2015-09.12.2015	Day to Day Demonstration which disrupt the public work in Govt. Offices	Area of Mini Secretariat Complex Rohtak
20.	05.11.2015-04.01.2016	HTET, Examination 2015	All examination Centres in district Rohtak
21.	24.12.2015-23.01.2016	Stike by Teaching & non-teaching employee of Vaish College of Engineering, Rohtak	Area nearby Vaish College of Engineering, Rohtak
22.	28.12.2015-27.02.2016	UG/PG Examination (2015-16) conducted by MDU, Rohtak	All examination Centres in district Rohtak
23.	06.01.2016-05.03.2016	Panchyat General Election -2015	All polling stations of district Rohtak
24.	20.01.2016-19.03.2016	D.Ed Examination by Haryana Board of School Education, Haryana	All examination Centres in district Rohtak
25.	27.01.2016-26.03.2016	Counting of Panchyat General Election -2015	Area of JAT Education Society, Rohtak
26.	08.02.2016-07.04.2016	PGT, Examination	All examination Centres in district Rohtak
27.	18.02.2016-17.04.2016	During the Jat Reservation Agitation	In whole District Rohtak
28.	18.02.2016-17.04.2016	During the Jat Reservation Agitation	In whole District Rohtak
29.	19.02.2016-18.04.2016	During the Jat Reservation Agitation	In whole District Rohtak
30.	21.02.2016-20.04.2016	During the Jat Reservation Agitation	In whole District Rohtak
31.	22.02.2016-21.04.2016	During the Jat Reservation Agitation	In and around City Rohtak
32.	15.03.2016-14.05.2016	For Illegal mining	MadinaGidran and Nindana, Rohtak
33.	18.05.2016-17.07.2016	Municipal General Election - 2016	Meham and Kalanaur
34.	19.05.2016-18.07.2016	Examination by Board of School Education, Haryana, Bhiwani	All examination Centres in district Rohtak
35.	23.06.2016-22.08.2016	Celebratory Firing during marriage and other functions	In whole District Rohtak
36.	23.06.2016-22.08.2016	Sale of correction fluid and thinner	In whole District Rohtak
37.	28.06.2016-27.08.2016	Strike by Employees of Joint Action Committee, Haryana	In whole District Rohtak
38.	04.07.2016-06.07.2016	Common Entrance Exam in Pt. B.D.S. PGIMS, Rohtak	All exam Centres in district Rohtak
39.	21.07.2016-20.09.2016	For KawarMela	In whole District Rohtak
40.	02.09.2016-01.11.2016	On Ganesh Chaturathi for prohibition of bath, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
41.	07.09.2016-06.11.2016	For examinations conducted by Board of School Education, Haryana, Bhiwani	All exam Centres in district Rohtak
42.	22.09.2016-	Prohibition of sale of petrol/diesel or any other	Refilling Stations of

	21.11.2016	inflammable material in loose	District Rohtak
43.	06.10.2016-05.12.2016	For installation of CCTV Camera for security purpose	Nearby NHAI College and Hospital, Petrol pump
44.	17.10.2016-16.12.2016	Prohibition of burning of left over paddy straw	In whole District Rohtak
45.	18.10.2016-17.12.2016	Regarding ban on cutting of paddy by combine machine from 7:00PM to 10:00AM	In whole District Rohtak
46.	25.11.2016-24.01.2017	UG/PG Examination (2016-17) conducted by MDU, Rohtak	All examination Centres in district Rohtak
47.	01.12.2016-31.01.2017	Day to Day Demonstration which disrupt the public work in Govt. Offices	Area of Mini Secretariat Complex Rohtak
48.	08.02.2017-07.03.2017	Security arrangement of PGIMS, Rohtak	All examination centres in district Rohtak
49.	06.03.2017-05.05.2017	For examinations conducted by Board of School Education, Haryana, Bhiwani	All exam Centres in district Rohtak
50.	05.04.2017-04.06.2017	Prohibition of burning of left over paddy straw	Within the limit of District Rohtak
51.	27.06.2017-26.08.2017	Bye Election Panchyat	Area of village Kisrainti, Rohtak
52.	30.06.2017-29.08.2017	Election of Vaish Education Society, Rohtak	Area of Vaish Education Society, Rohtak
53.	06.07.2017-15.09.2017	D.EL.Ed/D.Ed examination conducted by BSEH, Bhiwani	All examination centres in district Rohtak
54.	10.07.2017-09.08.2017	KawarYatra from Haridwar	In whole district Rohtak
55.	28.07.2017-30.07.2017	Common Entrance Exam 2017, Pt. B.D.S. PGIMS, Rohtak	Exam Centres in district Rohtak
56.	23.08.2017-25.08.2017	Hearing case of Gurmeet Ram Rahim Singh, DeraSachaSouda	District Court Complex, Rohtak
57.	31.08.2017-30.10.2017	Ban on Cyber Café for use by Anti National Elements	Within the limit of District Rohtak
58.	01.09.2017-31.10.2017	On Ganesh Chaturathi for prohibition of bath, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
59.	05.09.2017-10.09.2017	Hearing case of Gurmeet Ram Rahim Singh, DeraSachaSouda	Radius of 05 KM of Sunarian Jail, Rohtak
60.	28.09.2017-27.11.2017	Prohibition of burning of left over paddy straw	Within the limit of District Rohtak
61.	28.09.2017-27.11.2017	For examinations conducted by Board of School Education, Haryana, Bhiwani	Around all examination centres in district Rohtak
62.	25.11.2017-27.11.2018	JatMaha Rally/ BhoomiPoojan at Jassia	Within the limit of District Rohtak
63.	13.12.2017-12.01.2018	Dharna Protest by NHM Employees	Within the limit of Govt. Health Facility located in district Rohtak
64.	16.01.2018-20.03.2018	During the hearing of Sh. Rampal, Satlok Ashram, Karontha	Area of district court Rohtak
65.	24.01.2018-23.03.2018	Demonstration against Movie "Padmavat"	Within the limit of District Rohtak
66.	27.02.2018-26.04.2018	Examination conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
67.	02.04.2018-10.04.2018	Bharat Band Protest SC/ST Act.	Within the limit of District Rohtak
68.	04.04.2018-03.06.2018	UG DDE examinations conducted by MDU, Rohtak	Around all examination centres in district Rohtak
69.	30.04.2018-29.06.2018	Prohibition of left over wheat stubble by farmers	Within the limit of District Rohtak
70.	04.05.2018-03.07.2018	Municipal General Election 2018	Limit of Kalanaur, Municipal Committee
71.	12.05.2018-11.07.2018	Municipal General Election 2018	Limit of Kalanaur, Municipal Committee
72.	31.05.2018-30.07.2018	Regarding theft of public money from ATM Machines	Within the limit of District Rohtak
73.	01.06.2018-05.06.2018	JatMahaSamelan at Jassia	Within the limit of District Rohtak
74.	02.07.2018-01.09.2018	PG examinations conducted by MDU, Rohtak	Around all examination centres in district

			Rohtak
75.	13.07.2018-12.09.2018	Senior Secondary examinations conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
76.	27.07.2018-26.08.2018	KawarYatra from Haridwar	Within the limit of District Rohtak
77.	29.07.2018-28.09.2018	D.L.Ed/D.Ed. Examination conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
78.	24.08.2018-23.10.2018	Prohibition of sale of China Dori	Within the limit of District Rohtak
79.	30.08.2018-29.10.2018	Bye Election 2018	Area of village Ningana, Katesara and Basana
80.	04.09.2018-03.11.2018	Open School examinations by BSEH, Bhiwani	Around all examination centres in district Rohtak
81.	10.09.2018-09.11.2018	For subletting of Houses on rent	Within the limit of District Rohtak
82.	11.09.2018-15.09.2018	Common Entrance Exam in Pt. B.D.S. PGIMS, Rohtak	Around all exam Centres in district Rohtak
83.	21.09.2018-20.11.2018	On Ganesh Chaturathi for prohibition of bath, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
84.	11.10.2018-15.10.2018	Demonstration given by INSO, SFi and others	Area nearby all Universities and College in district Rohtak
85.	15.10.2018-14.11.2018	By agitation by Employee of Haryana Roadways	Within the limit of District Rohtak
86.	17.10.2018-16.11.2018	By agitation by Employee of Haryana Roadways	Within the limit of District Rohtak
87.	14.12.2018-13.02.2019	General Election of Municipal Corporation Rohtak	Within the limit of Municipal Corporation, Rohtak
88.	18.12.2018-17.02.2019	Counting of General Election, Municipal Corporation, Rohtak	Within the limit of Municipal Corporation, Rohtak
89.	01.01.2019-05.01.2019	HTET-2019 examinations	Around all exam Centres in district Rohtak
90.	08.01.2019-10.01.2019	By agitation by SarvKarmchariSangh, Haryana	Within the limit of District Rohtak
91.	09.01.2019-15.01.2019	Hearing of Gurmeet Ram Rahim Singh, DeraSachaSauda	Within the limit of 05 KM of District Jail, Sunarian, Rohtak
92.	25.01.2019-24.03.2019	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
93.	06.03.2019-05.05.2019	Regular/Open School exams conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
94.	26.04.2019-25.06.2019	Prohibition of burning of crops straw	Within the limit of District Rohtak
95.	14.06.2019-13.08.2019	prohibition of bath, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
96.	08.07.2019-07.09.2019	D.L.Ed/D.Ed. Examination conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
97.	16.07.2019-15.08.2019	KawarYatra from Haridwar	Within the limit of district Rohtak
98.	20.07.2019-19.09.2019	Prohibition of sale of China Dori	Within the limit of district Rohtak
99.	26.07.2019-25.09.2019	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
100.	16.08.2019-15.10.2019	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
101.	24.08.2019-25.08.2019	Prohibition of flying Drone etc.	Within the limit of district Rohtak

102.	11.09.2019-10.10.2019	On Ganesh Chaturathi for prohibition of bath, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
103.	01.10.2019-30.11.2019	Prohibition of burning of left over paddy straw	Within the limit of district Rohtak
104.	04.10.2019-03.12.2019	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
105.	11.10.2019-10.12.2019	General Election to Legislative Assembly Haryana-2019	Within the limit of district Rohtak
106.	20.10.2019-19.12.2019	Counting of General Election to Legislative Assembly Haryana-2019	Area nearby Jat Education Society, Rohtak
107.	06.11.2019-05.01.2020	Prohibition of bursting of fire crackers other fire-works during wedding session	Within the limit of district Rohtak
108.	07.11.2019-10.11.2020	HTET-2019 Examinations	Around all exam Centres in district Rohtak
109.	09.11.2019-08.01.2020	Judgement of Ram Janmbhoomi- Babri Masjid case	Within the limit of district Rohtak
110.	16.11.2019-15.01.2020	Demolition/construction activities, Hot mix plants etc.	Within the limit of district Rohtak
111.	22.11.2019-21.01.2020	UG/PG Examination (2019-20) conducted by MDU, Rohtak	All examination Centres in district Rohtak
112.	06.01.2020-05.02.2020	By agitation by Employee of Haryana Roadways	Around roadways depot in district Rohtak
113.	23.01.2020-24.03.2020	Prohibition of flying Drone etc.	Within the limit of district Rohtak
114.	14.02.2020-13.04.2020	Examination conducted by CBSE, New Delhi	All examination Centres in district Rohtak
115.	05.02.2020-04.04.2020	Panchyati Raj Bye Election	Zila Parishad Ward no.12 in district Rohtak
116.	24.02.2020-23.04.2020	Regular/Open School exams conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
117.	13.03.2020-12.05.2020	Ban on storage and sale of meat during Covid-19	Within the limit of district Rohtak
118.	14.03.2020-13.05.2020	Mass gathering of people in rally, demonstration coaching centres & religious places during Covid-19	Within the limit of district Rohtak
119.	17.03.2020-16.05.2020	Mass gathering of people in social/cultural/sports/political/religious/academic/family events/cinema Halls & night clubs etc. during Covid-19	Within the limit of district Rohtak
120.	21.03.2020-20.05.2020	Prohibition of Gathering to prevent Human being from Corona virus Diseases, Covid -19	Within the limit of district Rohtak
121.	31.03.2020-30.05.2020	Prohibition of Gathering of people during Covid-19	Within the limit of district Rohtak
122.	16.04.2020-15.06.2020	Prohibition of left over wheat stubble by farmers	Within the limit of District Rohtak
123.	02.05.2020-01.07.2020	Prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
124.	30.07.2020-29.09.2020	Prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
125.	01.10.2020-30.11.2020	Prohibition of burning of left over paddy straw	Within the limit of district Rohtak
126.	20.11.2020-19.01.2021	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
127.	25.11.2020-24.01.2021	Geherao of Delhi by BhartiyaKisan Unions and etc.	Within the limit of district Rohtak
128.	07.12.2020-06.02.2021	Bharat band against to take back New Agriculture Law by BhartiyaKisan Unions and etc.	Within the limit of district Rohtak
129.	07.01.2021-10.01.2021	Gram Sachiv Examinations	Around all exam Centres in district Rohtak
130.	15.01.2021-14.03.2021	Re-appear/additional subject exams conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak

131.	21.01.2021-22.01.2021	Prohibition of flying Drone etc. on Republic Day 2021	Within the limit of district Rohtak
132.	12.02.2021-11.04.2021	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
133.	26.02.2021-25.04.2021	Re-appear D.L.Ed/D.Ed. Exams conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
134.	09.04.2021-08.06.2021	Prohibition of left over wheat stubble by farmers	Within the limit of District Rohtak
135.	13.04.2021-12.06.2021	prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
136.	13.06.2021-12.08.2021	Prohibition of Sale/Storage of China Dori	in whole district Rohtak
137.	25.06.2021-24.08.2021	For subletting of Houses on rent	Within the limit of District Rohtak
138.	25.06.2021-24.08.2021	For visiting/Residing in Akharas	Within the limit of District Rohtak
139.	25.06.2021-24.08.2021	For visiting hotels/ Dharamshallas Rain Baseras and Sarai as guest	Within the limit of District Rohtak
140.	11.06.2021-10.08.2021	Prevention in rainy seasons of public safety	Within the limit of District Rohtak
141.	19.08.2021-18.10.2021	Examinations conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
142.	23.07.2021-22.09.2021	UG/PG Examination (2021-22) conducted by MDU, Rohtak	All examination Centres in district Rohtak
143.	06.09.2021-05.11.2021	Open School examinations by BSEH, Bhiwani	Around all examination centres in district Rohtak
144.	08.07.2021-15.08.2021	Prohibition of flying Drone etc. on Independence Day 2021	Within the limit of district Rohtak
145.	16.09.2021-15.10.2021	On Ganesh Chaturathi for prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
146.	01.12.2021-04.12.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
147.	10.12.2021-09.01.2022	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
148.	14.01.2022-13.03.2022	For visiting hotels/ Dharamshallas Rain Baseras and Sarai as guest	Within the limit of District Rohtak
149.	14.01.2022-13.03.2022	For subletting of Houses on rent	Within the limit of District Rohtak
150.	14.01.2022-26.01.2022	Prohibition of flying Drone etc. on Republic Day 2022	Within the limit of District Rohtak
151.	07.02.2022-08.02.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
152.	25.03.2022-24.05.2022	Re-appear/Open School exams (2022) by BSEH, Bhiwani	Around all examination centres in district Rohtak
153.	27.03.2022-26.04.2022	For strike given by the Central Trade Unions and Fedrations	Within the limit of District Rohtak
154.	06.04.2022-05.05.2022	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
155.	08.04.2022-10.04.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
156.	12.04.2022-11.05.2022	For major fire accident occurred in Quila Road Market, Rohtak	Quila Road Market, Rohtak
157.	13.04.2022-12.05.2022	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
158.	21.04.2022-20.05.2022	For illegal encroachment/ parking and ramps in Quila Road and Railway Road Market , Rohtak	Quila Road and railway Road Market, Rohtak
159.	21.04.2022-20.06.2022	Prohibition of carrying of Illegal Cattle feed from outside of district Rohtak	Within the limit of District Rohtak
160.	25.04.2022-24.06.2022	For subletting of Houses on rent	Within the limit of District Rohtak
161.	25.04.2022-24.06.2022	For visiting hotels/ Dharamshallas Rain Baseras and Sarai as guest	Within the limit of District Rohtak

162.	25.04.2022-24.06.2022	Prohibition of burning of left over wheat crop	Within the limit of District Rohtak
163.	27.04.2022-28.04.2022	Prohibition of flying Drone etc. on Hon'ble Governor of Haryana visit	Within the limit of M.C. Rohtak
164.	03.05.2022-05.05.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
165.	09.05.2022-08.07.2022	Examination conducted by CBSE, New Delhi	All examination Centres in district Rohtak
166.	30.05.2022-29.07.2022	General Election of Municipal Committee, Meham	Area of Municipal Committee, Meham
167.	01.06.2022-31.07.2022	General Election of Municipal Committee, Meham	Area of Municipal Committee, Meham
168.	11.06.2022-15.06.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
169.	16.06.2022-20.06.2022	Protest against AgnipathYojana launched by Union govt. of India	Within the limit of M.C. Rohtak
170.	20.06.2022-22.08.2022	Prohibition of flying Drone etc. on Hon'ble CM, Haryana visit	Within the limit of M.C. Rohtak
171.	21.06.2022-20.08.2022	prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
172.	29.06.2022-28.08.2022	UG/PG Examination (2022) conducted by MDU, Rohtak	All examination Centres in district Rohtak
173.	21.07.2022-20.08.2022	KawarYatra from Haridwar	In whole District Rohtak
174.	22.07.2022-21.09.2022	D.L.Ed/D.Ed. Examination conducted by BSEH, Bhiwani	Around all examination centres in district Rohtak
175.	26.07.2022-25.09.2022	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
176.	29.07.2022-28.09.2022	Prohibition of sale/storage of China Dori	In whole district Rohtak
177.	04.08.2022-03.10.2022	Prohibition of flying Drone etc. on Independence Day 2022	Within the limit of district Rohtak
178.	09.08.2022-08.10.2022	For subletting of Houses on rent	Within the limit of District Rohtak
179.	20.08.2022-19.10.2022	For prevention of Lumpy Skin Disease in state of Haryana	Within the limit of District Rohtak
180.	02.09.2022-01.11.2022	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
181.	08.09.2022-07.11.2022	Prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
182.	14.09.2022-13.11.2022	Prohibition of flying Drone etc. for visit of Hon'ble CM, Haryana	Within the limit of M.C. Rohtak
183.	28.09.2022-27.11.2022	Re-appear/Open School exams (Sept-2022) by BSEH, Bhiwani	Around all examination centres in district Rohtak
184.	07.10.2022-06.12.2022	Prohibition of burning of left over paddy straw	Within the limit of district Rohtak
185.	17.10.2022-16.12.2022	Illegal encroachment of roads by shopkeeper in MC, Area	Within the limit of M.C. Rohtak
186.	18.10.2022-17.12.2022	For General Election Panchayatiraj-2022	Within the limit of district Rohtak
187.	07.11.2022-08.11.2023	Prohibition of flying Drone etc. for visit of Hon'ble Vice President of India and CM, Haryana	Within the limit of M.C. Rohtak
188.	25.11.2022-24.01.2023	Counting of General Election of Panchayatiraj-2022	Area nearby Jat Education Society, Rohtak
189.	29.11.2022-28.01.2023	HTET-2022, examination conduct by Board of School Education, Haryana, Bhiwani	Around all examination centres in district Rohtak
190.	09.12.2022-10.12.2023	Regarding celebration of foundation day by AkhilBhartiyaJatAarkshanSanghrashSamittee&Jat SewaSangh	Area nearby village Jassia in district Rohtak
191.	15.12.2022-14.02.2023	UG/PG Examination (2022-23) conducted by MDU, Rohtak	All examination Centres in district Rohtak
192.	23.01.2023-	For visiting/Residing in Akharas	Within the limit of

	22.03.2023		District Rohtak
193.	23.01.2023-22.03.2023	For visiting hotels/ Dharamshallas Rain Baseras and Sarai as guest	Within the limit of District Rohtak
194.	23.01.2023-26.01.2023	Prohibition of flying Drone etc. on Republic Day 2023	Within the limit of District Rohtak
195.	23.01.2023-22.03.2023	For subletting of Houses on rent	Within the limit of District Rohtak
196.	27.01.2023-30.01.2023	Protest against e-Tendering by all Sarpanches of Haryana	Area nearby of village Jassia, Rohtak
197.	14.02.2023-15.02.2023	Prohibition of flying Drone etc. for visit of Hon'ble CM, Haryana	Within the limit of M.C. Rohtak
198.	24.02.2023-23.04.2023	Re-appear/Open School exams (2023) by BSEH, Bhiwani	Around all examination centres in district Rohtak
199.	21.02.2023-20.04.2023	Examination conducted by CBSE, New Delhi	All examination Centres in district Rohtak
200.	27.02.2023-30.02.2023	Demonstration by AamAadmi Party on account of arrest of Sh. Manish Sishodiya, Dy. C.M. Delhi	Within the limit of Town Rohtak
201.	10.04.2023-09.06.2023	Prohibition of left over wheat stubble by farmers	Within the limit of District Rohtak
202.	30.04.2023-02.05.2023	Prohibition of flying Drone etc. for visit of Hon'ble CM, Haryana	Within the limit of M.C. Rohtak
203.	06.06.2023-05.08.2023	Prohibition of bathing, washing clothes & disposed of material used for religious purpose	JNL and other river passing through district Rohtak
204.	26.06.2023-28.08.2023	Prohibition of flying Drone etc. for visit of Hon'ble Governor, Haryana	Within the limit of M.C. Rohtak
205.	01.07.2023-31.08.2023	Examination conducted by Pt. BDS, PGIMS, Rohtak	Around all exam Centres in district Rohtak
206.	07.07.2023-10.07.2023	Prohibition of flying Drone etc. for visit of Hon'ble Chief Minister of Uttar Pradesh	Within the limit of M.C. Rohtak
207.	07.07.2023-06.09.2023	Bye election Panchyat	In village Dhamar, KabulpurGurauthi, Kharainti and Garnauthi in district Rohtak
208.	15.07.2023-17.07.2023	Prohibition of flying Drone etc. for visit of Hon'ble C.M., Haryana	Within the limit of M.C. Rohtak
209.	11.08.2023-10.10.2023	Prohibition of Sale/Storage of China Dori	Within the limit of district Rohtak
210.	11.08.2023-10.10.2023	Prohibition of flying Drone etc. for visit of Hon'ble Governor of Haryana	Within the limit of M.C. Rohtak
211.	12.08.2023-11.10.2023	For subletting of Houses on rent	Within the limit of District Rohtak
212.	17.08.2023-16.10.2023	For visiting/Residing in Akharas	Within the limit of District Rohtak

District Sonipat

Sr. No.	Period imposition of Section 144	of of	Purpose	Places where the section 144 was imposed
1.	12.02.2015		Regarding protest of film MSG by Sant Guru Ram Rahim	District Sonipat
2.	05.05.2015		Order regarding Ban Dharnas etc.	Mini Secretariat, Sonipat, District Sonipat
3.	13.07.2015 to 12.08.2015	to	Regarding agitation by Guest Teachers and Khap panchayat, Sonipat	District Sonipat
4.	20.08.2015 to 19.10.2015	to	-do-	District Sonipat
5.	30.10.2015		Regarding CCTV camers in Gurudwaras and religious places	District Sonipat
6.	18.02.2016 to 17.03.2016	to	Regarding Jat Reservation prohibit unlawful activities	District Sonipat
7.	23.02.2016 to 24.02.2016	to	Holidays of schools and colleges (Regarding Jat Reservation)	District Sonipat
8.	30.05.2016		Regarding Petrol-Diesel not sold in loose in Jat Reservation	District Sonipat
9.	04.06.2016		Regarding Ban of JCB (Jat Reservation)	District Sonipat

10.	04.06.2016 05.06.2016	to	Regarding Ban of Liquor (Jat Reservation)	District Sonipat
11.	24.06.2016 23.08.2016	to	Ban for Arms Weapon in Marriages	District Sonipat
12.	29.01.2017		Regarding Petrol-Diesel not sold in loose in Jat Reservation	District Sonipat
13.	21.05.2017		Strike regarding BPS Medical College, Khanpur kalan by outsource employees	BPS Medical College, Khanpur Kalan
14.	15.07.2017 21.07.2017	to	Regarding Kawadiya mela (ban of Hockey stick, baseball bat etc.)	District Sonipat
15.	23.08.2017 22.09.2017	to	Pronouncement of verdict Sant Gurmeet Ram Raheem chief of Dera SachhaSauda	District Sonipat
16.	26.08.2017		Prohibit entry in Dera Sacha Sauda	Bahalgarh & Village Barota
17.	28.08.2017		Regarding holiday of Schools, Colleges etc.	District Sonipat
18.	27.12.2017		Regarding strike of Haryana Roadways Employee	District Sonipat
19.	25.01.2018		Regarding ban of film Padmawat	District Sonipat
20.	11.12.2019		Regarding village sirsad removal of encroachment 384 acre	Village Sirsad & Chidana
21.	06.01.2020 19.01.2020	to	Haryana sarvkarmcharisanigh Strike	Bus Stand, Sonipat/Gohana/ Gannaur/ Kharkhoda
22.	17.03.2020		Regarding Covid-19 (close Malls, shops etc.)	District Sonipat
23.	12.04.2021		Regarding Farmer agitation toll plaza	District Sonipat (Kundli & Kharkhoda)
24.	20.07.2021		Regarding Farmer agitation (Ban for Arms etc.)	NH-44, Singhu/Kundli & KGP-KMP
25.	11.08.2021 15.08.2021	to	Regarding maintain Law & order 15 august 2021	District Sonipat
26.	30.08.2021 10.09.2021	to	Regarding farmer agitation (Ban for Arms etc.)	NH-44, District Sonipat Area
27.	21.01.2022 26.01.2022	to	Regarding maintain Law & order 26 January 2022	District Sonipat

District Sonapat by CP/Sonipat.

Sr. No.	Period of imposition of Section 144	Purpose	Places where the section 144 was imposed
1.	05-04-2023 to 05-05-2023	Regarding- Public Worship (Ban of Fire arms, Swords, Axes, Knives etc)	District Sonipat
2.	27-05-2023 to 05-06-2023	Regarding- Inauguration New Parliament House (Ban of Fire arms, Swords, Axes, Knives etc)	Gohana Zone
3.	10-06-2023 to 12-06-2023	Regarding- Kisan Union (Ban of Fire arms, Swords, Axes, Knives etc)	East Zone
4.	04-07-2023 to 15-07-2023	Regarding- ShivratriKawadYatra (Banof Fire arms, Swords, Axes, Knives and DJ Hight&Loud SpeakerSound as per normetc)	Gohana Zone
5	04-07-2023 to 15-07-2023	Regarding- ShivratriKawadYatra (Ban of Fire arms, Swords, Axes, Knives and DJ Hight& Loud SpeakerSound as per normetc)	East Zone
6.	31-07-2023 to 20-08-2023	Regarding- Maintain Law & Order Duty	District Sonipat
7.	01-08-2023 to 20-08-2023	Regarding- Maintain Law & Order 15 August 2023	Gohana Zone
8.	02-08-2023	Regarding- Petrol-Diesel not sold in Loose in Communal tensions	District Sonipat
09	14-08-2023 to 15-08-2023	Regarding- Maintain Law & Order 15 August 2023	West Zone
10.	20-08-2023 to 23-08-2023	Regarding- Maintain Law & Order Duty	West Zone

District Jhajjar.

Sr. No.	Date/Period of imposition of Section 144	Purpose	Places where the section 144 was impose
1	01-01-2015	Installation of CCTV surveillance Cameras	District Jhajjar
2	01-01-2015	Character verification of tenants/servants	District Jhajjar
3	20-01-2015	Prohibit of sale, purchase, storage &	District Jhajjar

		use of China Dori for flying kites	
4	13-02-2015	Baba Gurmeet Ram Rahim/ MSG movie	District Jhajjar
5	20-03-2015	UG/DDE Examination of MDU Rohtak	District Jhajjar
6	29-03-2015	Protest by Gau Rakshak Dal	District Jhajjar
7	01-04-2015	HBSE Examinations	Within 200 mtrs. around the Examinations centres
8	05-04-2015	Protest by Gau Rakshak Dal	District Jhajjar
9	07-04-2015	NIOS Examination	Within 200 mtrs. around the Examinations centres
10	17-04-2015	Prohibit the burning of Rabi Straw	District Jhajjar
11	22-04-2015	Control wastage of Water	District Jhajjar
12	26-04-2015	Protest by Gau Rakshak Dal	District Jhajjar
13	30-04-2015	Protest by Employees of Haryana Roadways	District Jhajjar
14	20-05-2015	Agitation by Guest Teacher	District Jhajjar
15	14-07-2015	Agitation by Guest Teacher	District Jhajjar
16	01-09-2015	Installation of CCTV surveillance Cameras	District Jhajjar
17	04-09-2015	Spreading of Dengue/Malaria	District Jhajjar
18	07-09-2015	Restriction of using Acid at Land	Village Asaudha Siwan/ Todran
19	28-09-2015	Ban on using Combine for cutting Paddy Crops	District Jhajjar
20	28-10-2015	NIOS Examination	Within 200 mtrs. around the Examinations centres
21	29-10-2015	Ban of Fire crackers and Explosive Material	District Jhajjar
22	14-11-2015	HTET Examination	Within 200 mtrs. around the Examinations centres
23	20-12-2015	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
24	29-12-2015	Gram Panchayat General Election 2016 Suspend of Arms License	District Jhajjar
25	30-12-2015	Gram Panchayat General Election 2016 Use of Loud Speakers	District Jhajjar
26	30-12-2015	Gram Panchayat General Election 2016 Defacement of Property	District Jhajjar
27	30-12-2015	Gram Panchayat General Election 2016 Ban of Any weapon	Within 200 mtrs of Polling Station District Jhajjar
28	18-02-2016	Ban of Petrol	District Jhajjar
29	18-02-2016	Jaat Reservation Agitation	District Jhajjar
30	18-02-2016	Jaat Reservation Agitation	District Jhajjar
31	19-02-2016	Jaat Reservation Agitation	District Jhajjar
32	19-02-2016	Jaat Reservation Agitation curfew	District Jhajjar
33	22-02-2016	Jatt Reservation Agitation	District Jhajjar
34	22-02-2016	Jaat Reservation Agitation	District Jhajjar
35	23-02-2016	Jaat Reservation Agitation	District Jhajjar
36	25-02-2016	Jaat Reservation Agitation	District Jhajjar
37	12-03-2016	Jaat Reservation Agitation	District Jhajjar
38	23-03-2016	Jaat Reservation Agitation	District Jhajjar
39	23-03-2016	Jaat Reservation Agitation	District Jhajjar
40	08-04-2016	Burning of Rabi Straw	District Jhajjar
41	12-03-2016	Jaat Reservation Agitation	District Jhajjar
42	02-06-2016	Jaat Reservation Agitation	District Jhajjar
43	17-06-2016	Ban of intoxicating substance/drug	District Jhajjar
44	29-06-2016	Strike of Haryana Power Corporation Worker Union	District Jhajjar
45	02-06-2016	Jaat Reservation Agitation	District Jhajjar
46	02-06-2016	Jaat Reservation Agitation Rally	District Jhajjar
47	17-06-2016	Ban on Using of fluid and Thiner	District Jhajjar
48	05-07-2016	Prohibit of celebratory firing during marriage & other function	District Jhajjar
49	08-07-2016	Prohibit of celebratory firing during Marriage & other function	District Jhajjar
50	16-07-2016	HBSE examinations	Within 200 mtrs. around the Examinations centres
51	19-07-2016	Kawad yatra	District Jhajjar
52	22-09-2016	Ban on Entering of Heavy Vehicle	Jhajjar City
53	27-09-2016	NIOS Examination	Within 200 mtrs.

			around the Examinations centres
54	03-10-2016	HBSE Examination	Within 200 mtrs. around the Examinations centres
55	04-10-2016	Ban on burning of Paddy Straw	District Jhajjar
56	07-10-2016	Ban on spreading Garbage in public Place	District Jhajjar
57	10-10-2016	Ban on using combine for cutting paddy at night	District Jhajjar
58	14-10-2016	Installation of CCTV surveillance Cameras	District Jhajjar
59	30-10-2016	Ban of Fire crackers and Explosive Material	District Jhajjar
60	09-12-2016	Prohibit of celebratory firing during marriage & other function	District Jhajjar
61	27-01-2017	Ban of Petrol	District Jhajjar
62	27-01-2017	Jaat Reservation Agitation	District Jhajjar
63	28-01-2017	Jaat Reservation Agitation	District Jhajjar
64	26-02-2017	Jaat Reservation Agitation	District Jhajjar
65	07-03-2017	HBSE Examination	Within 200 mtrs. around the Examinations centres
66	17-03-2017	Jaat Reservation Agitation	District Jhajjar
67	18-03-2017	Jaat Reservation Agitation Petrol	District Jhajjar
68	13-07-2017	Kawad Mela	District Jhajjar
69	22-08-2017	Dera Sachha Sauda-Baba Gurmit Ram Rahim for ban of use petrol in cans	District Jhajjar
70	22-08-2017	Dera Sachha Sauda-Baba Gurmit Ram Rahim	District Jhajjar
71	02-09-2017	Jaat Reservation Agitation	District Jhajjar
72	03-09-2017	Jaat Reservation Agitation Rasalwala Chauk	District Jhajjar within mtr.
73	03-10-2017	Dharna called by Gulia Khap	Radius of 2 KM from the Panasonic & Denso Company in Village Dadri Toe, District Jhajjar
74	09-10-2017	Ban on fire of Paddy Straw	District Jhajjar
75	25-11-2017	Jaat Reservation Agitation	District Jhajjar
76	12-12-2017	Dharna/Protests by NHM contractual employees	2 KM radius of Govt. Health facility in Distt. Jhajjar
77	10-01-2018	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
78	17-01-2018	Board of School Education, Haryana examination	Within 200 mtrs. around the Examinations centres
79	24-01-2018	Celebration of Republic Day 2018	District Jhajjar
80	14-02-2018	Balidan Diwas Jatt reservation Agitation	MC Areas Jhajjar
81	14-02-2018	Balidan Diwas Jatt reservation Agitation	Distt. Jhajjar
82	14-02-2018	Motor Cycle Rally BJP	Distt. Jhajjar
83	07-03-2018	HBSE examination	Within 200 mtrs. around the Examinations centres
84	13-03-2018	Ban on using of D.J., Crackers & Loudspeakers	District Jhajjar
85	15-03-2018	Mandatory police verification of all Migrated workers/labourers/servants Working in factories	District Jhajjar
86	02-04-2018	Rectification in SC/ST Act 1989	District Jhajjar
87	04-04-2018	Prohibit the burning of Rabi crop straw	District Jhajjar
88	13-04-2018	MDU DDE examinations	Within 200 mtrs. around the Examinations centres
89	26-04-2018	Prohibit the burning of leaves & garbage	Urban Area in District Jhajjar
90	05-07-2018	Prohibit of celebratory firing during marriage & other function	District Jhajjar
91	05-07-2018	Ban on using of D.J., Crackers & Loudspeakers	District Jhajjar
92	07-07-2018	HBSE Examinations	Within 200 mtrs. around the Examinations centres
93	07-09-2018	Prohibit the burning of Paddy straw	District Jhajjar

94	10-08-2018	Bhai Chara rally	District Jhajjar
95	10-08-2018	Bhai Chara rally	Beri
96	11-10-2018	Election of Student Sangh in Colleges	District Jhajjar
97	17-10-2018	Agitation of Haryana Roadways Workers	Within 200 mtrs. of Hr. Roadways Depot/Office in District Jhajjar
98	21-11-2018	MDU PG examinations	District Jhajjar
99	10-01-2019	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
100	08-03-2019	HBSE Examinations	Within 200 mtrs. around the Examinations centres
101	13-03-2019	General elction of Lok Sabha 2019	District Jhajjar
102	13-03-2019	17 th Parliamentary election process	District Jhajjar
103	27-03-2019	MDU UG-PG examinations	Within 200 mtrs. around the Examinations centres
104	02-04-2019	NIOS examinations	Within 200 mtrs. around the Examinations centres
105	29-05-2019	Prohibit the entry of person/children in Canals	District Jhajjar
106	05-06-2019	Prohibit the illegal arrival and lifting of mustard seed	District Jhajjar
107	04-07-2019	Demand of NTPC Jharti employees	District Jhajjar
108	10-07-2019	HBSE Examinations	Within 200 mtrs. around the Examinations centres
109	10-07-2019	Board of School Education, Haryana examination	Within 200 mtrs. around the Examinations centres
110	25-07-2019	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
111	17-07-2019	Kawad Mela	District Jhajjar
112	02-09-2019	Demand of MBBS Student of World College, Girwar	District Jhajjar
113	18-10-2019	Ban of Fire Crackers and Explosive	District Jhajjar
114	09-11-2019	Ram Janam Bhoomi V/s Babri Masjid	District Jhajjar
115	19-11-2019	Prohibit the burning of Garbage, Plastic & Industrial waste	District Jhajjar
116	29-11-2019	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
117	06-01-2020	Agitation of Haryana Roadways Workers	Within 400 mtrs. of Hary Roadways Depot/Office in District Jhajjar
118	21-01-2020	Prohibit the burning of Garbage, Plastic & Industrial waste	District Jhajjar
119	15-02-2020	CBSE Examinations	Within 200 mtrs. around the Examinations centres
120	14-03-2020	Computer based examination of ALM -UHBVNL & DHBVNL	Within 200 mtrs. around the Examinations centres
121	18-03-2020	Prohibit the burning of Garbage, Plastic & Industrial waste	District Jhajjar
122	21-03-2020	To prevent from spreading of COVID-19	District Jhajjar
123	14-04-2020	Prohibit the burning of Rabi straw	District Jhajjar
124	17-04-2020	To prevent from spreading of COVID-19	District Jhajjar
125	31-05-2020	To prevent from spreading of COVID-19	District Jhajjar
126	17-06-2020	Prohibit the entry of person/children in Canals	District Jhajjar
127	18-06-2020	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
128	01-07-2020	To prevent from spreading of COVID-19	District Jhajjar
129	18-08-2020	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
130	15-09-2020	MDU UG-PG examinations	Within 200 mtrs. around the Examinations centres
131	01-10-2020	Prohibit the burning of residues/straws	District Jhajjar
132	18-10-2020	Prohibit of dumping/unloading plastic	Bahadurgarh, District

		waste	Jhajjar
133	10-11-2020	Ban of Fire crackers and Explosive Material	District Jhajjar
134	25-11-2020	Delhi Gherao called by Kissan Organisations	District Jhajjar
135	02-12-2020	Prohibit the burning of Garbage, Plastic & Industrial waste	District Jhajjar
136	18-12-2020	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
137	02-01-2021	HTET Examination	Within 200 mtrs. around the Examinations centres
138	22-01-2021	NIOS Examination	Within 200 mtrs. around the Examinations centres
139	18-02-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
140	05-04-2021	To prevent from spreading of COVID-19	Asaudh & Badli Toll Plaza
141	13-04-2021	Prohibit the burning of crop residues/straws	District Jhajjar
142	13-04-2021	Prohibit the burning of crop residues/straws	District Jhajjar
143	18-04-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
144	18-04-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
145	11-05-2021	To prevent from spreading of COVID-19	District Jhajjar
146	18-06-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
147	09-07-2021	Prohibit the entry of person/children in Canals	District Jhajjar
148	18-08-2021	Board of School Education, Haryana examination	Within 200 mtrs. around the Examinations centres
149	18-08-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
150	07-09-2021	Board of School Education, Haryana examination	Within 200 mtrs. around the Examinations centres
151	29-09-2021	Prohibit the burning of crop residues/straws	District Jhajjar
152	18-10-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
153	18-12-2021	H-TET examinations	Within 200 mtrs. around the Examinations centres
154	18-12-2021	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
155	10-01-2022	Prohibit of sale, purchase, storage & use of China Dori for flying kites	District Jhajjar
156	15-02-2022	HBSE Examination	Within 200 mtrs. around the Examinations centres
157	18-02-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
158	30-03-2022	HBSE Examinations	Within 200 mtrs. around the Examinations centres
159	04-04-2022	NIOS Examinations	Within 200 mtrs. around the Examinations centres
160	18-04-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
161	18-04-2022	Prohibit the burning of crop residues/straws	District Jhajjar
162	21-04-2022	Band of entering of heavy vehicles in city	District Jhajjar
163	04-05-2022	Information reg. person/migrant workers staying on rent	District Jhajjar
164	06-05-2022	Ban on using black films & silencer on vehicles & motrocycles	District Jhajjar
165	31-05-2022	Prohibit the entry of person/children in Canals	District Jhajjar
166	17-06-2022	Protest against Agri Path Scheme by Govt. of India	District Jhajjar
167	08-07-2022	Information reg. person/migrant workers staying	District Jhajjar

		on rent	
168	14-07-2022	Kawad Mela	District Jhajjar
169	18-06-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
170	21-06-2022	Band of entering of heavy vehicles in city	District Jhajjar
171	17-08-2022	Band of entering of heavy vehicles in city	District Jhajjar
172	18-08-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
173	20-08-2022	Spreading of Lumpy diseases	District Jhajjar
174	19-09-2022	Prohibit the burning of crop residues/ Paddy straw	District Jhajjar
175	12-10-2022	NIOS Examinations	Within 200 mtrs. around the Examinations centres
176	05-11-2022	Air Pollution	District Jhajjar
177	13-11-2022	Arrival of Hon'ble Defence Minister, Govt. of India	Within 500 mtrs. of all function sites in District Jhajjar
178	20-11-2022	Visit of Hon'ble CM, Haryana	Bahadurgarh, District Jhajjar
179	18-10-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
180	03-12-2022	H-TET Examinations	Within 200 mtrs. around the Examinations centres
181	15-12-2022	MDU UG-PG examinations	Within 200 mtrs. around the Examinations centres
182	18-12-2022	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
183	12-01-2023	Visit of Hon'ble CM, Haryana	Within 500 mtrs. of all function sites in District Jhajjar
184	13-01-2023	Activities of some unscrupulous elements	Bahadurgarh, District Jhajjar
185	25-01-2023	Dharna of farmers at Asodha KMP Toll Plaza	KMP Toll Plaza, Asodha
186	15-02-2023	CBSE Examinations	Within 200 mtrs. around the Examinations centres
187	27-02-2023	HBSE Examinations	Within 200 mtrs. around the Examinations centres
188	01-04-2023	MDU UG PG examinations	Within 200 mtrs. around the Examinations centres
189	01-04-2023	Prohibit the burning of crop residues/ Paddy straw	District Jhajjar
190	06-04-2023	NIOS Examinations	Within 200 mtrs. around the Examinations centres
191	13-04-2023	Ban on using of D.J., Crackers & Loudspeakers	District Jhajjar
192	18-04-2023	Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
193	27-05-2023	Dharna by wrestlers in Jantar-Matar, Delhi	District Jhajjar
194	11-05-2023	Prohibit the illegal arrival and lifting of mustard seed	District Jhajjar
195	12-06-2023	Prohibit the entry of person/children in Canals	District Jhajjar
196	17-06-2023	Dharna of farmers of Bhoomi Bachao Sangrash	District Jhajjar
197	18-07-2023	HSBE Examinations	Within 200 mtrs. around the Examinations centres
198	26-07-2023	HSBE Examinations	Within 200 mtrs. around the Examinations centres
199	31-07-2023	Uncontrol situation in Distt. Meewat & nearby places	District Jhajjar
200	03-08-2023	Record keeping of visitor/tenants in	District Jhajjar

201	18-08-2023	hotels, guest houses, P.G etc. Prohibit of dumping/unloading plastic Waste of PVC Market	Bahadurgarh, District Jhajjar
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District Bhiwani

Sr. No.	Date/Period of Imposition of Section 144	Purpose	Places where the section 144 was impose
1.	16-04-2015	Regarding restriction of blade wires in fields within the limits of Village Chang, Sanvas, Lilas, Jhuppa, Kuddle, Kalru etc..	Bhiwani
2	29-04-2015	State wide strike by the Haryana Roadways Department.	Bhiwani
3	14-07-2015	Gust Teacher Strike.	Bhiwani
4	29-07-2015	Restriction on the Hocky and Bat during the kwadia mela	Bhiwani
5	18-02-2016	Regarding Jat Reservation Agitation	Bhiwani
6	19-02-2016	Regarding Jat Reservation Agitation	Bhiwani
7	22-02-2016	Regarding Jat Reservation Agitation	Bhiwani
8	25-02-2016	Regarding Jat Reservation Agitation	Bhiwani
9	09-04-2016	For zila parishad election	Bhiwani
10	12-05-2016	Undergraduate Exam	Bhiwani
11	31-08-2016	National wide strike	Bhiwani
12	08-09-2016	For Secondary and Senior Secondary Examination	Bhiwani
13	10-11-2016	For Clerical Examination	Bhiwani
14	17-11-2016	For improvement of road conditions.	Bhiwani
15	17-09-2016	On restriction of D.J and Patakhe.	Bhiwani
16	21-11-2016	On restriction of D.J and Patakhe.	Bhiwani
17	23-11-2016	Strike for problem of water and sewraje.	Bhiwani
18	25-02-2017	Regarding Jat Reservation Agitation	Bhiwani
19	27-04-2017	On restriction of Fire paral.	Bhiwani
20	03-07-2017	For Secondary and Senior Secondary Examination.	Bhiwani
21	11-7-2017	Regarding murder of Baljeet s/o Sh. Subhe Singh.	Bhiwani
22	21-08-2017	Regarding arrest of Baba Ram Rahim.	Bhiwani
23	25-08-2017	Regarding arrest of Baba Ram Rahim.	Bhiwani
24	10-11-2017	Regarding restriction on wooden fire in restaurant	Bhiwani
25	24-01-2018	Regarding release of movie Padhamavat.	Bhiwani
26	30-01-2018	Regarding Panchayat Election.	Bhiwani
27	05-02-2018	Restriction on over loading of vehicle in Khanak mines.	Bhiwani
28	27-04-2018	Regarding municipal council election.	Bhiwani
29	04-09-2018	Regarding Roadways department strike	Bhiwani
30	03-09-2018	Regarding Panchayat Election.	Bhiwani
31	01-11-2018	Election in Rajsthan.	Bhiwani
32	15-10-2018	Regarding Roadways department strike	Bhiwani
33	10-03-2019	Regarding Loksabha Election.	Bhiwani
34	07-12-2020	For Covid-19	Bhiwani
35	09-07-2019	For Secondary and Senior Secondary Examination.	Bhiwani
36	16-11-2019	For HTET examination.	Bhiwani
37	05-02-2020	For Panchayat Election.	Village Digava jatan Election.
38	20-02-2020	For Secondary and Senior Secondary Examination.	Bhiwani
39	14-08-2021	For independence Day.	Bhiwani
40	07-09-2021	For Secondary and Senior Secondary Examination.	Bhiwani
41	22-06-2022	For counting of Municipal Council Election.	Bhiwani
42	18-10-2022	On restriction of fire Parali.	Bhiwani
43	25-01-2023	On Republic Day	Bhiwani
44	19-06-2023	On release of movie Aadhipurush	Bhiwani
45	20-07-2023	For Secondary and Senior Secondary Examination.	Bhiwani
46	01-08-2023	Regarding Nooh Violence.	Bhiwani

District Charkhi Dadri

Sr. No.	Period of imposition of Section 144	Purpose	Places where the Section 144 was imposed
1.	29-06-2017	By-Election	Bhagashweri & Savrupgarh
2.	25-11-2017 to 27-11-2017	Jat Aarakshan	Jurisdiction Charkhi Dadri
3.	23-12-2017 to 24-12-2017	HTET Exam	Dadri
4.	01-01-2019	H-TET Exam	Charkhi Dadri Exam Centers,
5.	15-03-2019	Large Gathering	Mini Secteraait, Charkhi Dadri.
6.	27-06-2019	Bharat Bhumi Bachao	Jurisdiction Charkhi Dadri.
7.	09-07-2019 to 30-07-2019	DED Exam	Examination Centers
8.	08-08-2019 to	Public Tendering	Dadri.
9.	01-09-2019	Jan Ashirwad Yatra	Dadri.
10.	04-09-2019 to 19-09-2019	Secondary & Sr. Secondary (Open School)	Dadri.
11.	09.02.2020	Bye Election	Baund Kalan Village
12.	08-12-2020	Bharat Bandh	Dadri.
13.	12-12-2020 to 14-12-2020	Nationwide Toll free, boycott of Reliance product	Dadri.
14.	26-11-2020	General Strike	Dadri
15.	02-01-2021 to 03-01-2021	HTET Exam	Dadri
16.	19-01-2021	Secondary & Sr. Secondary (Re appear exam)	Dadri
17.	18-12-2021 to 19-12-2021	HTET Exam	Dadri
18.	08-09-2022	Haryana Roadways Strike	Dadri & bus stand Badhra & Jhojhu Kalan
19.	09-09-2022	Haryana Roadways Strike	Dadri & bus stand Badhra & Jhojhu Kalan
20.	26-07-2022 to 19-08-2022	DI. Ed , Secondary & Sr. Secondary exam	Dadri
21.	29-09-2022 to 17-10-2022	Secondary & Sr. Secondary Exams (Open School)	Dadri
22.	03-12-2022 to 04-12-2022	HTET Exam	Dadri
23.	02-12-2022	Municipal Committee	Badhra
24.	02-07-2023	Common Entrance Test For Nursing and paramedical courses	Dadri

District Hisar

Sr. No.	Period of imposition of Section 144	Purpose	Places where the Section 144 was imposed
1.	21-02-2016 (08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
2.	18-02-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
3.	20-02-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
4.	22-02-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
5.	23-02-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar

6.	24-02-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
7.	01-03-2016(08:00 PM to 06:00 AM) till Jat agitation over.	Jat reservation agitation in hisar distt.	Hisar
8.	18-04-2017 to 20-05-2017	Due to burning of Residue of Crops under the jurisdiction of Distt. Hisar	Hisar
9.	22-05-2017 From 10:00 PM to 06:00 AM	Noise pollution caused by DJ's/Loudspeakers late night	Hisar
10.	06-05-2017	Functioning of Cyber cafes at various commercial places/shops and anti-social activities may be done.	Hisar
11.	25-06-2017	Causing annoyance distraption in the computer based online test.	Hisar
12.	21-06-2017	Disturbance in the working of District Administration due to noise pollution caused by DJ's/Loudspeakers at the main gate of Mini Sectt. Hisar by the peoples of 'DharnaPardarshan'.	Hisar
13.	28-06-2017	Regarding date of hearing in Court of St. Rampal, Satlok Ashram, Barwala, Hisar	Hisar
14.	04-07-2017	Fire in marriages.	Hisar
15.	06-07-2017 to 25-07-2017	Disturbance of public peace and tranquility as a result of tense situation due to commencement of examination of D.L.Ed./D.Ed. of Board of School Education, Bhiwani	Hisar
16.	09-07-2017 to 21-07-2017	Regarding KawadMela on the religious occasion of Mela of Shivratri.	Hisar
17.	07-03-2017 to 08-04-2017	Disturbance of public peace and tranquility as a result of tense situation due to commencement of examination of Secondary/Sr. Secondary(Regular & Re-appear) of Board of School Education, Bhiwani	Hisar
18.	27-07-2017	Disturbance of public peace and tranquility as a result of tense situation due to commencement of examination of Secondary/Sr. Secondary(Regular & Re-appear) of Board of School Education, Bhiwani	Hisar
19.	27-09-2017 to 16-10-2017	Disturbance of public peace and tranquility as a result of tense situation due to commencement of open examination of Secondary/Sr. Secondary(Regular & Re-appear) of Board of School Education, Bhiwani	Hisar
20.	23-11-2017	Noise pollution caused by DJ's/Loudspeakers late night	Hisar
21.	12-01-2018	Causing incidents of injury to person, danger to human life on account of use of China Dori for flying kites or any other purpose in Distt. Hisar.	Hisar
22.	20-01-2018 to 27-01-2018	Disturbance of public peace and tranquility as a result of tense situation due to suspicion of terrorists/naxals incidents taking place in various places in our country on the eve of Republic Day celebration.	Hisar
23.	24-01-2018	Release of Movie Padmavat.	Hisar
24.	13-12-2017	On account of Dharna/Protests/Demonstrations' being carried out by NHM contractual employees in Distt. Hisar	Hisar
25.	04-04-2018	Due to burning of Residue of Crops under the jurisdiction of Distt. Hisar	Hisar
26.	19-06-2018	Blade/ranger wire imposed by villagers/farmers in their fields for protection but which causes 'Kala Hiran' wounded.	Hisar
27.	07-07-2018 to 26-07-2018	Disturbance of public peace and tranquility as a result of tense situation due to commencement of examination of D.L.Ed./D.Ed. of Board of School Education, Bhiwani	Hisar
28.	15-07-2018	Disturbance of public peace and tranquility as a result of tense situation due to commencement of examination of Secondary/Sr. Secondary	Hisar

		(Regular & Re-appear) of Board of School Education, Bhiwani	
29.	28-07-2018 to 09-08-2018	'Kavadmela' and noise pollution by DJ's/Loudspeakers.	Hisar
30.	28-07-2018 to 09-08-2018	'Kavadmela' and noise pollution by DJ's/Loudspeakers.	Hisar
31.	28-08-2018	Theft incidents in disttHisar and establishment of Cameras on branch ATM Machines.	Hisar
32.	09-10-2018	Regarding decision in the Court for St. Rampal	Hisar
33.	31-10-2018 to 12-12-2018	Assembly election in Rajsthan.	Hisar
34.	19-10-2017	On the occasion of Diwali. Use fo Fire crackers and explosive materials.	Hisar
35.	02-11-2018 to 25-11-2018	Use of fire crackers/explosive/flammable material on the occation of Diwali/Guruparb.	Hisar
36.	22-11-2018	General Election of Municipal Corporation, Hisar	Hisar
37.	02-12-2018	Disruption in the written exam for the post of sub inspector male hry HSSC	Hisar
38.	17-07-2019 to 30-07-2019	'KawadMela' on the occasion of ShivRatri	Hisar
39.	30-09-2019	Burning of crop residue	Hisar
40.	09-11-2019	Possibility of disturbance in the matter of Ayodhya land disputes	Hisar
41.	06-01-2020 (midnight) to 08-01-2020	Strike of Roadways Employees	Hisar
42.	11-10-2017	Burning of crop residue.	Hisar
43.	17-10-2016	Burning of crop residue.	Hisar
44.	31-03-2020	Noval corona virus	Hisar
45.	09-04-2020 to 01-05-2020	Burning of crop residue.	Hisar
46.	08-05-2019 to 30-05-2019	Burning of crop residue.	Hisar
47.	06-05-2020 to 25-09-2020	Taking bath in summer season at all Canals/Minors passing through the hisardistt..	Hisar
48.	25-09-2020	Dharna Protest at unauthorized place in the jurisdiction of Mini Sectt. Hisar	Hisar
49.	11-11-2020 (midnight) to 30-11-2020 (midnight)	Ban on the fire crackers	Hisar
50.	23-11-2020 to 26-11-2020 (midnight)	Strike of HaryanRajyaKarmchariMahasangh and other unions	Hisar
51.	25-11-2020 to 27-11-2020	Call of Central Trade unions and Employees's union, BhartiyaKisan Union and others	Hisar
52.	26-01-2021	Protest against Agriculture Laws.	Hisar
53.	28-08-2021 to 29-08-2021(midnight)	In the matter of Maan Eye Hospital, hisar	Hisar
54.	30-09-2020	Burning of crop residue.	Hisar
55.	01-10-2021 to 30-12-2021	Burning of crop residue.	Hisar
56.	01-11-2021 (midnight) to 01-01-2022 (midnight)	Ban on the fire crackers	Hisar
57.	01-12-2021	incidents held in the program of Sh. RamchanderJangra, MP Rajyasabha	Hisar
58.	31-01-2022 to 15-02-2022	Dharna by Bhim Army in the jurisdiction of PWD deptt. forum	Hisar
59.	26-05-2022	General Election of MC, Hansi and Barwala.	Hisar
60.	28-03-2022 to 29-03-2022	Strike of Haryana Roadways employees	Hisar
61.	06-06-2022	Regarding theft incidents in the villages Gawar and Gorchhi.	Hisar
62.	15-07-2022 to 26-07-2022	KawadMela on the occasion of Shiv Ratri	Hisar
63.	21-04-2022 to 15-05-2022	Burning of crop residue.	Hisar

64.	04-04-2022 to 30-04-2022	Burning of crop residue.	Hisar
65.	01-10-2018 to 25-10-2018	Burning of crop residue.	Hisar
66.	20-08-2022	Visit of Hon'ble CM Haryana at MAMC AgrohaHisar	Hisar
67.	07-10-2022 to 31-10-2022	Burning of crop residue.	Hisar
68.	12-08-2022 to 26-08-2022	ArmiKhuliBharti Rally in hisar	Hisar
69.	10-09-2022	Visit of Hon'ble CM in village of RakhiGarhihansihisar	Hisar
70.	13-11-2022	Visit of Hon'ble CM in hansli	Hisar
71.	20-12-2022	Visit of Hon'ble CM hry and blocking of Drones in hisar	Hisar
72.	26-01-2023	Republic day celebration	Hisar
73.	22-01-2023	Visit of Hon'ble CM hry in ccs hau and blocking of drones in hisar	Hisar
74.	12-03-2023 to 13-03-2023	Visit of Hon'ble CM Hry in GJU Hisar and blocking of drones in hisar	Hisar
75.	15-02-2023 to 05-04-2023	Examination of CBSE, New Delhi	Hisar
76.	25-03-2023	Visit of Hon'ble CM Hry in GJU Hisar and blocking of drones in Hisar	Hisar
77.	06-06-2023	Protest/dharna in the jurisdiction of water works and sewerage plants etc	Hisar
78.	25-06-2023 (midnight)	Call of strike by Haryana Roadways KaramchariSanjhaMorcha and others	Hisar

District Jind

Sr. No.	Period of Imposition of Section 144	Purpose	Places where the section 144 was imposed
1	796-826/MA Dated 14.01.2015	Due to agitation in District Jind, there is a possibility of tension, annoyance, obstruction or injury to a person, danger to human life and property and disturbance of public peace in the area of District Secretariat Jind. In order to stop the agitation/dharna in the area of District Secretariat Jind being held by various organizations and associations regarding their demands.	Jind
2	571-630/PLA Dated 02.03.2015	Storage, selling and use of fire crackers on the occasion of Festival of Holi	Jind
3	3836-85/MA Dated 28.04.2015	Regarding updating information of daily visitors/stayers in their hotels/cyber cafes by Cyber Cafe/Hotel owners in district, Jind	Jind
4	6373-6426/MA Dated 03.08.2015	Loud Speaker and D.J.	Jind
5	8501-51/MA Dated 08.10.2015	Stubble burning of Paddy	Jind
6	5858-74/MB/II/ Dated 13.07.2015	Agitation of Guest Teacher/Khap Panchayat	Jind
7	1769-1800/MA Dated 13.02.2015	INLD Management of Gurudwara Shiromani against the messenger Movie	Jind
8	1219-53/MA Dated 23.01.2015	Crimes of house Robbery	Jind
9	68-90/MA Dated 18.02.2016	Agitation for Jat Reservation	Jind
10	2852-95/MA Dated 07.03.2016	Conducting of Secondary/Senior Secondary Exam	Jind
11	4014-35/MA Dated 11.04.2016	Written Examination for the post of Constable	Jind
12	552-606/PA/MA Dated 18.04.2016	Remain of Paddy Crop restrain from fire	Jind
13	646-82/MA Dated 30.04.2016	Jail Bharo Agitation by Jat Yuva Ekta Manch	Jind
14	5083-5182/MA Dated 19-05-2016	Municipal General Election-2016	Jind
15	5183-5282/MA Dated 19.05.2016	Municipal General Election-2016	Jind

16	5526-80/MA Dated 30.05.2016	Demand of Jat Reservation	Jind
17	6470-6529/MA Dated 14-06-2016	Haryana Teacher Eligible Test	Jind
18	7923-75/MA 14.07.2016	Sale of Correction Fluid and Thinner which are chemical Substance	Jind
19	8059-92/MA Dated 18.07.2016	Performing celebratory firing during marriage and other functions.	Jind
20	8601-8633/MA Dated 29.07.2016	For High Volume promulgate by Kawriya increase casualty in Road Accident	Jind
21	8592-8600/MA Dated 29.07.2016	Kawriya Fair	Jind
22	9907-30/MA Dated 24.08.2016	Written Examination for the post of Male Constable	Jind
23	13136-70/MA Dated 08.10.2016	For Prevention of Cruelty to animals in farmer fields	Jind
24	14396-14428/MA Dated 10.11.2016	Agitation of People on Decree of Judiciary	Jind
25	119-190/PA/MA Dated 28.01.2017	Akhil Bhartiya Jat Arkshan Sangarsh Samiti	Jind
26	2511-2550/MA Dated 03.03.2017	Holding Sr. Sec. Written Exam	Jind
27	4972-5072/MA Dated 30.05.2017	For Prevention of Cruelty to animals in farmer fields	Jind
28	2422/CP Dated 29.06.2017	By election for the post of Sarpach	Village Dhani, Butani, Hadwa and Sinsar
29	5984-6034/MA Dated 03.07.2017	Holding D.L.Ed/D.Ed/Sr. Sec. Written Exam	Jind
30	1641- 1703/MA/PA Dated 21.08.2017	CBI Court's Judgment in case of Dera Sacha Sauda Case	Jind
31	8570-8620/MA Dated 16.10.2017	The remaining residual stubble is being carried by the farmers.	Jind
32	10502-44/MA Date 19.12.2017	Haryana Teacher Eligible Test	Jind
33	2406-45/MA Dated 07.03.2018	Sec. /Sr. Secondary examinations	Jind
34	2299-2325/PLA Dated 25.10.2018	use of fire cracker on occasion of Diwali	Jind
35	7062-74/MA Dated 24.05.2019	H.P.S.C. Exam 'A Class Naib Tehsildar	Jind
36	7973-8000/MA Dated 12.07.2019	Examination of D.L.ED/Sr. Sec. HBSE	Jind
37	9249-70/MA Dated 12.09.2019	Examination of Sr. Sec.	Jind
38	9405- 38/MA/Dated 24.09.2019	Vidhan Sabha Election	Jind
39	9439-67/MA Dated 24.09.2019	Regarding printing and publication of election pamphlets, posters (Vidhan Sabha Election)-2019	Jind
40	9468-98/MA Dated 24.09.2019	conduct smooth and fair election of Vidhan Sabha General Election-2019	Jind
41	9499-9530/MA Dated 24.09.2019	Loudspeaker for the electioneering campaigns	Jind
42	4217-38/MA Dated 28.09.2020	Remain of Paddy Crop restrain from fire	Jind
43	9830-60/MA Dated 09.10.2019	Remain of Paddy Crop restrain from fire	Jind
44	3798-3824/PLA Dated 23.10.2019	use of fire cracker on occasion of Diwali	Jind
45	1778-1804/PLA Dated 12.11.2020	use of fire cracker on occasion of Diwali	Jind
46	5272-92/MA Dated 19.11.2020	Examination of D.L.Ed.(Re-appear/Regular) Sec./Sr. Secondary	Jind
47	6252-6286/MA Dated 29.12.2020	HTET Exam	Jind
48	136-49/MA Dated 05.01.2021	Examination (OMR Based) for the post of Gram Sachiv	Jind
49	541-55/MA Dated 18.01.2021	Examination of Sec. & Sr. Secondary (Compartment/Additional Subject)	Jind

50	1489/1531/MA Dated 01.03.2021	D.El.Ed (Re-appear) Exam	Jind
51	2411-43/MA Dated 15.04.2021	Prohibited to prevent such danger to human health and Safety in view of the Covid-19 virus epidemic.	Jind
52	2458-2500/MA Dated 15.04.2021	Prevention of such danger to Child health	Jind
53	2671-2680/MA Dated 23.04.2021	Shop, Restaurants and eating places in crowded market	Jind
54	2824-2833/MA Dated 28.04.2021	Shop, Restaurants and eating places in crowded market	Jind
55	5852-69/MA Dated 23.08.2021	Conducting the Sec./Sr. Sec. (Academic/Open) Exam	Jind
56	2239-2258/PA /MA Dated 06.09.2021	Conducting the Sec. and Sr. Sec. (Open School) Exam	Jind
57	2781-2800/MA Dated 01.04.2022	During the Visit of Hon'ble Chief Minister, Haryana	
58	2477-2500/MA Dated 25.03.2022	Sec./Sr. Sec. (Academic/Open School) Exam	Jind
59	5078-93/MA Dated 12.06.2022	During the Visit of Hon'ble Chief Minister, Haryana	Jind
60	6376-6394/MA Dated 25.07.2022	D.El.Ed. (Regular/Re-appear) and Sec./Sr. Sec. Exam	Jind
61	7740-57/MA Dated 21.09.2022	Sec./Sr. Sec. (Academic/Open School) Exam	Jind
62	3003-3103/PLA Dated 13.10.2022	use of fire cracker	Jind
63	9466-65/MA Dated 21.11.2022	HTET-Exam-2022	Jind
64	3474-92/MA Dated 21.04.2022	Prevent drought of dry fodder (Bhusa) in district Jind	Jind
65	3691-3740/MA Dated 27.04.2022	Revised order (Prevent drought of dry fodder (Bhusa) in district Jind)	Jind
66	5329-5351/MA Dated 17.06.2022	Youth Sangthan against Agnipat Scheme Govt. of India in various district of State Haryana	Jind
67	6021-45/MA Dated 15.07.2022	loud sound after the arrival of Kavadi in district Jind	Jind
68	6138-56/MA Dated 18.07.2022	In order to stop the agitation/dharna in the area of Civil Hospital, Jind	Jind
69	6866-6885/MA Dated 20.08.2022	During animal related disease (LSD) in district Jind	Jind
70	8166-88/MA Dated 11.10.2022	Regarding ban on burning of residue during harvesting of paddy crop in Jind district.	Jind
71	8613-34/MA Dated 27.10.2022	General election of Panchayati Raj Institutions	Jind
72	8846-66/MA Dated 11.11.2022	Panchayat Samiti and Zila Parisad Counting Centres	Jind
73	9644-65/MA Dated 25.11.2022	HTET-2022 Exam	Jind
74	9691-9725/MA Dated 25.11.2022	(Revised Order) Panchayat Samiti and Zila Parisad Counting Centres	Jind
75	9111-30/MA Dated 02.02.2023	During the Visit of Hon'ble Chief Minister, Haryana	Jind
76	1434-55/MA Dated 20.02.2023	D.El.Ed. (Regular/Re-appear) and Sec./Sr. Sec. Exam	Jind
77	2640-60/MA Dated 05.04.2023	Due to agitation in District Jind, there is a possibility of tension, annoyance, obstruction or injury to a person, danger to human life and property and disturbance of public peace in the area of District Secretariat Jind. In order to stop the agitation/dharna in the area of District Secretariat Jind being held by various organizations and associations regarding their demands.	Jind
78	3214-3240/MA Dated 22.04.2023	Prevent drought of dry fodder (Bhusa) in district Jind	Jind
79	3659-89/MA Dated 05.05.2023	Risk of death due to drowning due to strong and high depth while bathing inside the canal in district Jind	Jind
80	7176-7195/MA Dated 03.07.2023	By election of Panchayats Samiti	Jind

81	7534-58/MA Dated 25.07.2023	D.El.Ed. (Regular/Re-appear) and Sec./Sr. Sec. Exam	
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District, Sirsa

Sr. No.	Period imposition Section 144	of of	Purpose	Places where the section 144 was imposed
1.	19.01.2015 11.02.2015	to	MSG Film Release	District Sirsa
2.	21.01.2015 to three months		Implementation of Citizen Service Portal	Distt. Sirsa
3.	31.01.2015 19.02.2015	to	For Distance Mode Examination	Concerned Examination Centre
4.	12.02.2015 to three months		MSG Film Release	OHM Cinema Village Moriwala
5.	31.03.2023 Three months	to	for Crop residue burning	Distt. Sirsa
6.	28.07.2015 12.08.2015	to	Kavad Yatra	Distt. Sirsa
7.	31.08.2015 01.09.2015	to	for Strike of employees	Distt. Sirsa
8.	12.09.2015 18.09.2015	to	MSG-2 film release	Distt. Sirsa
9.	11.09.2015 three months	for	for Crop residue burning	Distt. Sirsa
10.	19.09.2015 21.10.2015	to	Bhiwani Board Examination	Concerned Examination Centre
11.	28.09.2015 three months	for	for Paddy Harvesting through combine only in day time	Distt. Sirsa
12.	14.11.2015 15.11.2015	to	Bhiwani Board Examination	Concerned Examination Centre
13.	27.01.2016 23.02.2016	to	CDLU Examination	Concerned Examination Centre
14.	20.02.2016		Bhiwani Board Examination	Concerned Examination Centre
15.	22.03.2016		On Holi Festival to stop sale of Artificial Colour	Distt. Sirsa
16.	01.04.2016 22.04.2016	to	Bhiwani Board Examination	Concerned Examination Centre
17.	05.04.2016		for Crop residue burning	Distt. Sirsa
18.	07.07.2017		Kavad Yatra	Distt. Sirsa
19.	02.04.2016		Election for the post of President and Vice president Panchayt Samiti Ellenabaad	200 mtr Block office Ellenabaad
20.	09.04.2016- 10.04.2016		Namdhari Satguru sant Jagjeet singh wife Mrs chand kaur was killed on which the Namdhari community mourned	In the entire area of Dera Jivan Nagar ,Dera Mastangarh & Rania, Ellenabad
21.	12.04.2016		Election for the post of President and Vice president Panchayt Samiti Dabwali & Odhan	200 mtr Block office Dabawali & Odhan
22.	29.04.2016		Election for the post of President and Vice Zila Parishad Sirsa	Panchayt Bhawan sirsa
23.	22.05.2016		During Counting of vote municipal council Dabwali, municipal committee rania/ellenabad	At all the polling station located under the respective municipal council Dabwali, municipal committee rania/ellenabad
24.	18.06.2016 from 02:00 to 04:30 PM		HTET LEVEL-3	various centre in sirsa
25.	11.06.2016 06.07.2016	to	CDLU B.ed. Exam. june 2016	various centre under CDLU Sirsa
26.	29.06.2016		Sarv Karmchari sangh & Joint Action Committee State Level Indefinite Strike	District sirsa
27.	19.07.2016 01.08.2016	to	Regarding Kawad yatra	district sirsa
28.	02.09.2016		Sarv Karmchari sangh, Haryana Roadways worker & Joint Action Committee State Level Strike	District sirsa
29.	1.09.2016 8.09.2016	to2	HBSE Examination	various centre

30.	25.09.2016		polling day and counting MC sirsa and bye election of Panchayt	At all the polling station located under the respective municipal council / Panchayat
31.	3 Month		To Prevent burnig of paddy straw	district sirsa
32.	27.10.2016		475 employees dharna at front of civil hospital Sirsa	1 km Radius of civil hospital sirsa
33.	26.11.2016 02.12.2016	to	CDLU Sirsa Examination	Various centre
34.	29.01.2017		Akhil Bhartiya Jat Sanghrsh Samiti aandolan	District sirsa
35.	07.03.2017 08.04.2017	to	HBSE EXAMINATION sce. and sr. sec. (regular/ open)	various centre district Sirsa
36.	18.03.2017 20.03.2017	to	Akhil Bhartiya Jat Sanghrsh Samiti aandolan	district sirsa
37.	3 Month		To Prevent burnig of paddy straw	district sirsa
38.	18.08.2017		Account of prevalling law and order situation	district sirsa
39.	17.09.2017 16.10.2017	to	HBSE open school and sec open school examination	Various centre
40.	05.12.2017		NHM Employees strike	District Sirsa
41.	23.12.2017 24.12.2017	to	HTET EXAM	Various centre
42.	25.01.2018		Regarding Film Padmawat	District Sirsa
43.	15-02-2018		sh Amit Sah BJP president Adress Rally in Jind & Akhil Bhartiya Jat Sanghrsh Samiti aandolan to call delhi kooch bike ride	District Sirsa
44.	23-02-2018		Akhil Bhartiya Jat Sanghrsh Samiti aandolan to call delhi kooch	District Sirsa
45.	07.03.2018 03.04.2018	to	HBSE EXAM	Various centre
46.	01.06.2018 10.06.2018	to	gaon bandh call by the farmer	District Sirsa
47.	07.07.2018 26.07.2018	to	HBSE EXAMINATION july 2018	Various centre
48.	28.07.2018 09.08.2018	to	Regarding Kawd	District Sirsa
49.	10.08.2018		Encrochments in municipal area	District Sirsa
50.	04.09.2018		Panchayat Raj bye election	At all Respective PS Panchayat Raj bye election
51.	06.09.2018 20.09.2018	to	hbse examination	Various centre
52.	08.09.2017		Regarding SYL - Haryana bandh by INLD	District sirsa
53.	08.09.2018		Regarding Law and order - Bhart Bandh	District sirsa
54.	12.12.2018		Rajsthan vidhansabha election	District sirsa villages near 5 km Rajsthan State border
55.	23.12.2018		HSSC MALE CONSTABLE EXAM	Various centre
56.	08.01.2019 09.01.2019	to	Sarv Karmchari sangh, Haryana Roadways worker & Joint Action Committee State Level Strike	District sirsa
57.	10.01.2019		DERA SACHA SAUDA	District sirsa
58.	05.02.2019		NHM EMPLOYEES STRIKE	500 mtr around civil hospital sirsa
59.	(15.04.2019) Month	3	To Prevent burnig of paddy straw	district sirsa
60.	26.05.2019		HPSC conduction Naib Tehsildar exam	Various centre
61.	23.05.2023		due to loksabha election -2019	counting hall at CDLU sirsa
62.	11.06.2019		Regarding BOREWELL	district sirsa
63.	07.07.2019		bye election panchayt	PS chautala ward no 17 block Dabwali
64.	02.07.2019 29.07.2019	to	CDLU Examination	Various centre
65.	17.09.2019 30.07.2019	to	regarding kawad yatra	district sirsa
66.	22.07.2019 09.08.2019	to	regarding NCVT exam	Various centre
67.	05.09.2019 19.09.2019	to	HBSE examination	Various centre

68.	21.09.2019 23.09.2019	to	HSSC Clerk Exam 2019	Various centre
69.	(16.10.2019) Month	3	To Prevent burnig of paddy straw	district sirsa
70.	09.11.2019		Pronouncement of verdict by Hon'ble Supreme Court of India on the Ram janamabhumi and babri masjid	district sirsa
71.	16.11.2019 17.11.2019	to	HTET EXAM	Various centre
72.	07.01.2020		Sarv Karmchari sangh, Haryana Roadways worker & Joint Action Committee State Level Strike	District sirsa
73.	29.01.2020		regarding Bhart band -bamsef , bhim army etc	District sirsa
74.	09.02.2020		bye election panchayt	respective ps
75.	23.02.2020		call for bhart bandh	District sirsa
76.	15.04.2020		Crop Residue Burning	District sirsa
77.	29.04.2020		Mustard Purchase	District sirsa
78.	30.06.2020		Covid	District sirsa
79.	06.01.2021		Exam Gram Sachiv	Various centre
80.	14.01.2021		Exam LA/Female Sup.	Various centre
81.	02.03.2021		BSEH Bhiwani Exam	Various centre
82.	02.04.2021		Crop Residue Burning	District Sirsa
83.	26.07.2021		CDLU Exam	Various centre
84.	04.08.2021		Male Constable Exam HSSC	Various centre
85.	13.08.2021		BSEH Bhiwani Exam	Various centre
86.	14.08.2023		Drone Flying	District sirsa
87.	02.09.2021		HCS Exam	Various centre
88.	10.09.2021		HCS Exam	Various centre
89.	30.09.2021		Ellenabad Bye Election	District sirsa
90.	05.10.2021		Crop Residue Burning	District sirsa
91.	22.10.2021		Ellenabad Bye Election	District sirsa
92.	19.10.2021		Ellenabad Bye Election	District sirsa
93.	27.10.2021		Ellenabad Bye Election	District sirsa
94.	15.12.2021		BSEH Bhiwani Exam	Various centre
95.	22.12.2021		HSSC Exam	Various centre
96.	05.04.2022		Crop Residue Burning	District sirsa
97.	21.04.2022		Pashu Chara	District sirsa
98.	27.04.2022		Pashu Chara	District sirsa
99.	17.05.2022		Drone Flying	District sirsa
100.	15.06.2022		MC Election	District sirsa
101.	20.08.2022		Lumpy Skin Deases	District sirsa
102.	02.11.2022		Panchayat Election	District sirsa

103.	02.11.2022	CET Exam	Various centre
104.	07.11.2022	Panchayat Election	District sirsa
105.	16.12.2022	CDLU Exam	Various centre
106.	25.01.2023	Drone Flying	District sirsa
107.	21.02.2023	Blade Wire	District sirsa
108.	12.04.2023	Crop Residue Burning	District sirsa
109.	12.05.2023	Drone Flying	District sirsa
110.	04.07.2023	Kavad Yatra	District sirsa
111.	08.07.2023	Panchayat bye Election	District sirsa
112.	27.07.2023	Bhiwani Exam	Various centre

District Fatehabad

Sr. No.	Period of imposition of Section 144	Purpose	Places where the Section 144 was imposed
1.	194-265/MA Dated 14-01-2015	Regarding updating information of daily visitors/stayers in their hotels/cyber cafes by Cyber Cafe/Hotel owners in district Fatehabad	Fatehabad
2.	534-600/MA Dated 27-01-2015	For ban on purchase, sale and storage of Chinese thread in district Fatehabad.	Fatehabad
3.	1947-97/MA Dated 06-04-2015	2015 Regarding ban on burning of residue during wheat harvesting in Fatehabad district.	Fatehabad
4.	3219-3300/MA Dated 04-06-2015	Due to agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to a person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	Fatehabad
5.	4692-4769/MA Dated 04-08-2015	In District Fatehabad, according to the orders of the Hon'ble Supreme Court, no Jugaad should run on the road.	Fatehabad
6.	5181-5230/MA Dated 31-08-2015	Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
7.	5646-5696/MA Dated 28-09-2015	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district.	Fatehabad
8.	6817-70/MA Dated 02-12-2015	Due to the agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to the person, danger to human life and	Fatehabad

			property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	
9.	1904-50/MA Dated 02-03-2016		Regarding removal of blade wires planted by farmers around their fields within the limits of district Fatehabad.	Fatehabad
10.	1960-2003/MA Dated 03-03-2016		Regarding Zila Parishad elections in Fatehabad district.	Fatehabad
11.	3005-48/MA Dated 08-04-2016		Regarding ban on stubble burning during harvesting of wheat.	Fatehabad
12.	5700-60/MA Dated 19-07-2016		To stop the bottling of BwittambijpwadSinpak-Geepadmit in district Fatehabad.	Fatehabad
13.	5874-5940/MA Dated 28-07-2016		Regarding banning belt, hockey, loud sound after the arrival of Kavadis in district Fatehabad.	Fatehabad
14.	6403-63/MA Dated 16-08-2016		Due to the agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to the person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	Fatehabad
15.	6826-76/MA Dated 01-09-2016		Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
16.	7434-94/MA dated 29-09-2016+		Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district.	Fatehabad
17.	7892-7952/MA Daated 06-10-2016		In district Fatehabad, the paddy crop gets collected in the mandis due to which the farmer spreads the paddy in the mandis. To prevent jam situation on the roads.	Fatehabad
18.	8277-8337/MA Dated 18-10-2016		Due to agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to a person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	Fatehabad
19.	9947-9964/MA Dated 14-12-2016		Fatehabad to prevent drought of dry fodder (Bhusa) in district Fatehabad	Fatehabad

20.	1582-1650/MA Dated 20-02-2017	Due to the agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to the person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	Fatehabad
21.	4759-4810/MA Dated 06-07-2017	Regarding banning belt, hockey, loud sound after the arrival of Kavadis in district Fatehabad.	Fatehabad
22.	4966-5016/MA Dated 14-07-2017	Due to the agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to the person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations regarding their demands.	Fatehabad
23.	5841-5900/MA Dated 19-08-2017	Chief Dera Sacha Sauda in District Fatehabad, Fatehabad during appearance in C.B.I. Court of Sirsa	Fatehabad
24.	7164-7220/MA Dated 22-09-2017	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district.	Fatehabad
25.	9653-73/MA Dated 12-12-2017	Regarding strike by National Health Mission employees in District Fatehabad.	Fatehabad
26.	9851-71/MA Dated 27-12-2017	Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
27.	438-70/MA Dated 24-01-2018	During the release of film Padmavat on 25.01.2018	Fatehabad
28.	1021-70/MA Dated 14-02-2018	Shri Amit Shah B.J.P. during the arrival of the President	Fatehabad
29.	1224-74/MA Dated 19-02-2018	Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
30.	2337-77/MA Dated 05-04-2018	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district.	Fatehabad
31.	2471-2551/MA Dated 09-04-2018	Due to the agitation in District Fatehabad, there is a possibility of tension, annoyance, obstruction or injury to the person, danger to human life and property and disturbance of public peace in the area of District Secretariat Fatehabad. In order to stop the agitation/dharna in the area of District Secretariat Fatehabad being held by various organizations and associations	Fatehabad

		regarding their demands	
32.	4736-86/MA Dated 25-06-2018	Regarding the removal of the blade wires planted by the farmer around his fields within the limits of district Fatehabad	Fatehabad
33.	5656-94/MA Dated 17-07-2018	To prevent burning of fallen leaves, grass, garbage, plastic, polythene from trees within the limits of district Fatehabad	Fatehabad
34.	13387-118/MA Dated 18-07-2018		Fatehabad
35.	5964-6000/MA Dated 27-07-2018	Regarding ban on belt, hockey, loud sound after the arrival of Kavadis in district Fatehabad	Fatehabad
36.	6436-86/MA Dated 06-08-2018	Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
37.	6929-69/MA Dated 31-08-2018	During the by-election for the post of Scheduled Caste Sarpanch in village Baijalpur district Fatehabad	Fatehabad
38.	7062-7142/MA Dated 04-09-2018	Regarding strike by Haryana Roadways employees in district Fatehabad	Fatehabad
39.	7992-8017/MA Dated 05-10-2018	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district	Fatehabad
40.	8035-70/MA Dated 07-10-2018	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district	Fatehabad
41.	8145-8200/MA Dated 15-10-2018	Regarding strike by Haryana Roadways employees in district Fatehabad	Fatehabad
42.	8213-8283/MA Dated 16-10-2018	Student union elections in various colleges in district Fatehabad during 8.00 am to 07.00 pm	Fatehabad
43.	8625-95/MA Dated 18-10-2018	Regarding strike by Haryana Roadways employees in district Fatehabad.	Fatehabad
44.	9276-9350/MA Dated 01-11-2018	Bar council elections in Fatehabad district from 10.00 am to 05.00 pm in Fatehabad, Ratia and Tohana	Fatehabad
45.	9446-9524/MA Dated 08-11-2018	Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district	Fatehabad
46.	10267-10330/MA Dated 06-12-2018	In view of the Rajasthan Vidhansabha General Election 2018, during the completion of the election process in the radius of about 5-5 kilometers along with the inter-state border of Fatehabad District	Fatehabad
47.	10343-73/MA Dated 06-12-2018	During Municipal General Election Jakhal Mandi and Um Mandal Adhikari Tohana in District Fatehabad	Fatehabad

48.	261-300/MA Dated 07-01-2019	Regarding strike by Haryana Roadways employees in district Fatehabad	Fatehabad
49.	461-500/MA Dated 10-01-2019	Chief of Dera Sacha Sauda in district Fatehabad, during his appearance in the CBI court of Sirsa	Fatehabad
50.	734-785/MA Dated 16-01-2019	Chief of Dera Sacha Sauda in district Fatehabad, during his appearance in the CBI court of Sirsa	Fatehabad
51.	1316-65/MA Dated 11-02-2019	To prevent burning of fallen leaves, grass, garbage, plastic, polythene from trees within the limits of district Fatehabad	Fatehabad
52.	2485-2550/MA Dated 14-03-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
53.	2551-2625/MA Dated 14-03-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
54.	2703-2773/MA Dated 15-03-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
55.	2633-2702/MA Dated 15-03-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
56.	3544-3600/MA Dated 10-04-2019	Regarding ban on burning of residue during harvesting of wheat crop in district Fatehabad	Fatehabad
57.	4315-36/MA Dated 10-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
58.	4337-61/MA Dated 10-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
59.	4436-85/MA Dated 10-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
60.	4385-4435/MA Dated 10-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
61.	4487-4537/MA Dated 12-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
62.	4487-4537/MA Dated 12-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
63.	4775-4850/MA Dated 08-05-2019	Regarding ban on burning of residue during harvesting of wheat crop in district Fatehabad	Fatehabad
64.	4771-4821/MA Dated 20-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
65.	4913-62/MA Dated 22-05-2019	During Lok Sabha General Election in District Fatehabad	Fatehabad
66.	5626-75/MA Dated 20-06-2019	Regarding not leaving the borewell open after shifting the tube well	Fatehabad

67.	5997-6050/MA Dated 27-06-2019		During Panchayat General Election in District Fatehabad	Fatehabad
68.	8276-96/MA Dated 26-06-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
69.	8297-8321/MA Dated 26-09-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
70.	8343-65/MA Dated 27-09-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
71.	8406-23/MA Dated 01-10-2019		Regarding ban on burning of residue during harvesting of paddy crop in Fatehabad district.	Fatehabad
72.	8322-41/MA Dated 27-09-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
73.	6465-82/MA Dated 17-07-2019		Regarding ban on belt, hockey, loud sound after the arrival of Kavadis in district Fatehabad	Fatehabad
74.	8873-95/MA Dated 18-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
75.	8717-47/MA Dated 16-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
76.	8831-52/MA Dated 18-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
77.	8853-72/MA Dated 18-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
78.	8896-15/MA Dated 18-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
79.	8806-30/MA Dated 18-10-2019		During the General Election to the Legislative Assembly in District Fatehabad	Fatehabad
80.	9220-50/MA Dated 06-11-2019		Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
81.	9323-38/MA Dated 09-11-2019		Regarding making arrangements in Shia Central Waqf Board of U.P. vs. Sunni Central Waqf Board U.P. and M. Siddiq and other cases on 09.11.2019 in District Fatehabad	Fatehabad
82.	101-118/MA Dated 04-01-2020		Regarding strike by Haryana Roadways employees in district Fatehabad	Fatehabad

83.	2316-2415/MA Dated 21-03-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
84.	9704-63/MA Dated 01-06-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
85.	5121-50/MA Dated 11-04-2020	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
86.	5432-5531/MA Dated 15-04-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
87.	7161-7200/MA Dated 28-04-2020	During the proper functioning of mustard procurement	Fatehabad
88.	9079-9128/MA Dated 18-05-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
89.	11197-11250/MA Dated 01-07-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
90.	14384-465/MA Dated 25-09-2020	Regarding ban on burning of residues during harvesting of crops in district Fatehabad.	Fatehabad
91.	15151-75/MA Dated 12-10-2020	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
92.	16507-38/MA Dated 19-11-2020	Regarding strike by Haryana Roadways employees in district Fatehabad	Fatehabad
93.	16761-80/MA Dated 24-11-2020	Indian farmers union, farmers and others announced to march to Delhi	Fatehabad
94.	17609-678/MA Dated 12-12-2020	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
95.	872-921/MA Dated 25-01-2021	About making republic day celebration in district fatehabad	Fatehabad
96.	3530-3629/MA Dated 27-03-2021	Regarding making arrangements in case of COVID-19 in district Fatehabad	Fatehabad
97.	4061-4165/MA Dated 07-04-2021	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
98.	13275-91/MA Dated 01-10-2021	Crying over burning of crop residue during harvesting in district Fatehabad	Fatehabad
99.	14459-74/MA Dated 14-11-2021	During visit of the Honorable Chief Minister, Haryana Govt.	Fatehabad
100.	526/MA Dated 25-01-2022	About making republic day celebration in district fatehabad	Fatehabad
101.	1764/MA Dated 25- 03-2022	During the nationwide strike by the Federation employees in district Fatehabad for their demands	Fatehabad
102.	1799-1815/MA Dated 28-03-2022	During Bhiwani Board Exam in District Fatehabad	Fatehabad

103.	1936-47/MA Dated 01-04-2022	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
104.	2389/MA Dated 21-04-2022	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
105.	3097-3113/MA Dated 26-05-2022	Risk of death due to drowning due to strong and high depth while bathing inside the canal in district Fatehabad	Fatehabad
106.	3114-3126/MA Dated 26-05-2022	Section 144 in district Fatehabad in view of the current situation and terrorist incidents in the neighboring state of Punjab	Fatehabad
107.	3324-44/MA Dated 09-06-2022	During Municipal Council/Municipal elections in District Fatehabad	Fatehabad
108.	4167/MA Dated 12-07-2022	Regarding ban on belt, hockey, loud sound after the arrival of Kavadis in district Fatehabad	Fatehabad
109.	4911/MA Dated 20-08-2022	During animal related disease in district Fatehabad	Fatehabad
110.	4884/MA Dated 13-08-2022	During the making of Independence Day celebrations in District Fatehabad	Fatehabad
111.	7003/MA Dated 22-09-2022	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
112.	7450/MA Dated 16-11-2022	During Zilla Parishad and Panchayat Samiti Elections in District Fatehabad	Fatehabad
113.	288-305/MA Dated 19-01-2023	During visit of the Honorable Chief Minister, Haryana Govt	Fatehabad
114.	470/MA Dated 24-01-2023	During making district level republic day function in district Fatehabad	Fatehabad
115.	586/MA Dated 05-03-2023	Baba Pradeep, who was taken out from Gurdwara Chandpura in district Fatehabad, during the making of the main granthi in the Gurdwara	Fatehabad
116.	1205-29/MA Dated 10-04-2023	During appointment of local employees in Gorakhpur nuclear power plant in district Fatehabad	Fatehabad
117.	1969/MA Dated 13-04-2023	Regarding ban on burning of residues during harvesting of crops in district Fatehabad	Fatehabad
118.	1660/MA Dated 19-05-2023	At Examination Venue in District Fatehabad	Fatehabad
119.	1914-35/MA Dated 07-06-2023	Farmers in Shahabad of District Kurukshetra in District Fatehabad	Fatehabad
120.	2111/MA Dated 23-06-2023	During the examination at the examination venue in district Fatehabad	Fatehabad

121.	2333-50/MA Dated 14-07-23	Village Chandpura during flood in district Fatehabad	Fatehabad
122.	2360/MA Dated 17-07-2023	During flood in district Fatehabad	Fatehabad
123.	2494/MA Dated 11-08-2023	During the arrival of Honorable Chief Minister in District Fatehabad and making Independence Day celebrations	Fatehabad

District Rewari

Sr. No.	Period of Imposition of Section 144	Purpose	Place where the section 144 was imposed
1	13.01.2015	For recrod of visiting persion	Distt. Rewari.
2	11.02.2015	For maintain Law & Orders	Distt. Rewari
3	17.03.2015	Feerying /Transporting of the end products by the Abattoirs in open vehicles	Distt. Rewari
4	17.03.2015	Reg. Safty & Secorty for School Bus	Distt. Rewari
5	17.03.2015	Reg. Selling of meat	Distt. Rewari
6	17.04.2015	For movement of convoy of vehicles	Distt. Rewari
7	17.04.2015	To close the liquor vends in M.C. Limit	Distt. Rewari
8	22.04.2015	Reg. prohibit the brick klin for buring straw of wheat	Distt. Rewari
9	04.05.2015	Baning on burn of straw wheat/paddy	Distt. Rewari
10	14.05.2015	Instal CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
11	14.07.2015	Education of Guest Teachers	Distt. Rewari.
12	30.07.2023	Thekri Pahera	Distt. Rewari
13	30.07.2023	Update of visitors in hoties	Distt. Rewari
14	03.08.2015	Reg. Kanwar Yatra	Distt. Rewari
15	04.11.2015	Reg. Dewali Festival	Distt. Rewari
16	10.11.2015	Safe gurad for preventing the loss of human life	Distt. Rewari
17	03.12.2015	Instal CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
18	06.01.2016	Reg. GP General Election-2016	Distt. Rewari
19	06.01.2016	Reg. ban for selling of Liquor	Distt. Rewari
20	06.01.2016	Reg. use of loud speakers	Distt. Rewari
21	11.01.2016	Reg. ban for selling of liquor in GP Election	With in 3 KM of polling area
22	04.05.2016	Ban on burning of Straw of paddy/wheat	Distt. Rewari
23	20.05.2016	Ban on selling liquor reg M.C. Election	With in 3 KM of polling area
24	20.05.2016	For Law & Order for M.C., Election	Distt. Rewari
25	17.08.2016	Ban on China Dor	Distt. Rewari
26	31.08.2016	For Strike of Sarva Karamchari Sangh Haryana	Distt. Rewari.
27	03.11.2016	Install fog light on vehicles	Distt. Rewari
28	16.12.2016	Ban of fire in air	Distt. Rewari
29	05.07.2017	Conduct of Exam. of D.Ed/D.EL.ED	With in two hundarded around of Exam. Centres
30	23.10.2017	For purchasing of Millet	Distt. Rewari
31	21.11.2017	Ban of DJ	Distt. Rewari
32	13.02.2018	Law & Oder on Balidan Diwas	Distt. Rewari
33	05.03.2018	Sec. & Sr. Sec. Exam.	With in two hundarded around of Exam. Centres
34	07.03.2018	Ban on DJ & Fire Crackers	Distt. Rewari.
35	30.04.2018	Ban on burning of Straw of paddy/wheat	Distt. Rewari
36	07.05.2018	Ban on DJ	Distt. Rewari
37	25.05.2018	Reg. Admission for BPL Students 134-K	Distt. Rewari
38	21.06.2018	Verification of rent persons	Distt. Rewari
39	21.06.2018	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
40	21.06.2018	Reg. Verification of Empolyees in company	Distt. Rewari
41	05.07.2018	Ban on DJ	Distt. Rewari

42	18.07.2018	For verification of outsider in Hotles	Distt. Rewari
43	30.07.2018	Ban on China Manza	Distt. Rewari
44	23.08.2018	Ban on get-together in canal banks	Distt. Rewari
45	05.12.2018	Instruction reg. vehicles accident due to foggy weather	Distt. Rewari
46	15.04.2019	Ban on get-together in canal banks	Distt. Rewari
47	05.05.2019	Reg. Law & Order for Dharans	Distt. Rewari
48	25.07.2019	Reg. Law & Orders on Maha Shiv Ratri	Distt. Rewari.
49	29.07.2019	For diversion of heavy vehicles	Distt. Rewari
50	02.09.2019	Reg. Sec. & Sr. Sec. Open Exam.	With in two hundarded around of Exam. Centres
51	10.09.2019	Reg. Ganesh Visarjan	Distt. Rewari
52	18.09.2019	Exam. for the Post of Clerks	With in two hundarded around of Exam. Centres
53	26.09.2019	Law & Order during the Vidhan Sabha Election	Distt. Rewari
54	17.10.2019	Law & Order during Visit of Hon'ble Prime Minister	Distt. Rewari
55	08.11.2019	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
56	08.11.2019	Law & Order during Ramjanambhumi-Babari Masjid hearing	
57	13.11.2019	HTET Exam.	With in two hundarded around of Exam. Centres
58	20.12.2019	Instruction for vehicles due to Foggy Weather	Distt. Rewari
59	07.01.2020	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
60	13.02.2020	Divort of vehicles	Distt. Rewari
61	22.02.2020	Law & Order for launching of "Shooter Flim"	Distt. Rewari
62	02.03.2020	Reg. CAA	Distt. Rewari
63	01.07.2020	Reg. Lock Down	Distt. Rewari.
64	15.07.2020	Reg. Movement of heavy traffic	Distt. Rewari.
65	21.07.2020	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
66	04.08.2020	Movement of Heavy Vehicles	Distt. Rewari
67	11.08.2020	Festival of Shri Krishna Jamashti	Distt. Rewari
68	13.08.2020	Prohibit roaming/movement of cattle	Distt. Rewari
69	29.09.2020	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
70	20.10.2020	Movement of heavy vehicles	Distt. Rewari
71	11.12.2020	Covid-2019 directions	Distt. Rewari.
72	21.01.2021	Verify the character of employees of companies	Distt. Rewari
73	15.02.2021	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
74	15.02.2021	Ban on blocking of roads/railway tracks etc	Distt. Rewari
75	13.03.2021	For wearing of Masks	Distt. Rewari
76	16.04.2021	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
77	22.06.2021	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
78	10.08.2021	Ban on Flying of drown	Distt. Rewari
79	12.08.2021	Ban on China Manza	Distt. Rewari.
80	12.08.2021	Verification of tenants	Distt. Rewari
81	25.08.2021	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
82	25.10.2021	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
83	25.11.2021	Ban on flying of drown	Distt. Rewari
84	07.12.2021	Reg. Entry of heavy vehicles	Distt. Rewari
85	13.12.2021	HTET Exam	With in two hundarded around of Exam. Centres
86	17.01.2022	Verification of outsider visitors	Distt. Rewari.
87	18.01.2022	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
88	09.03.2022	Ban on China Manza	Distt. Rewari
89	27.03.2022	Agistation of Haryana Roadways Unions	Distt. Rewari
90	29.03.2022	Exam. of Sec. & Sr. Sec. Open School	With in two hundarded

			around of Exam. Centres
91	15.04.2022	Ban on burning of Straw of paddy/wheat	Distt. Rewari
92	15.04.2022	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
93	21.04.2022		Distt. Rewari.
94	19.06.2022	Youth Sangathan against Agnipath Scheme	Distt. Rewari
95	28.06.2022	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
96	01.07.2022	UG/PG Exam.	With in two hundreded around of Exam. Centres
97	10.07.2022	Ban on China Manza	Distt. Rewari
98	19.07.2022	Reg. HCS Exam.	Distt. Rewari
99	06.08.2022	Ban on Dharna's	Distt. Rewari
100	08.08.2022	Ban on Drown	Distt. Rewari
101	20.08.2022	Movement/Purchase of Cattales	Distt. Rewari
102	31.08.2022	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
103	31.10.2022	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
104	26.12.2022	HTET Exam.	With in two hundreded around of Exam. Centres
105	13.01.2023	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
106	20.01.2023	Verification of paying guest etc	Distt. Rewari
107	27.03.2023	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
108	28.04.2023	Flying of UAV/drown	Distt. Rewari
109	30.05.2023	Install CCTV Camers and Guards in Banks/ATMs	Distt. Rewari
110	24.07.2023	Ban on China Manza	Distt. Rewari
111	31.07.2023	Ban on Keeping of Arms and Assembly of 5or more Persons	Distt. Rewari
112	03.08.2023	Thikri Pehra	Distt. Rewari
113	07.08.2023	Revoke of oders dated 31.07.2023	Distt. Rewari

District Palwal

Sr. No.	Period of imposition of Section 144	Purpose	Place where the section 144 was imposed.
1.	09.04.2015 to 08.06.2015	CCTV installation at Pumps/Banks etc	District Palwal
2.	13.07.2015	Guest Teacher Protest	District Palwal
3.	29.09.2015 to next 02 months	धान कटाई न करने बारे 07.00 PM से 10.00 PM	District Palwal
4.	29.09.2015 to next 02 months	धान की फसल के अवशेष न जलाने बारे ।	District Palwal
5.	16.02.2016	जाट आरक्षण के दौरान	District Palwal
6.	27.06.2016 to 31.06.2016	हरियाणा जाईंट एक्शन कमेटी की हड़ताल के दौरान	District Palwal
7.	04.07.2016	शादी तथा समारोह में बन्दूक का प्रयोग न करने बारे।	District Palwal
8.	20.07.2016 to 26.07.2016	D.ed /UG/PG Examination	District Palwal
9.	10.08.2016	Ban on correction fluid & Thinner	District Palwal
10.	01.09.2016	SKS & worker union strike	District Palwal
11.	20.10.2016	CCTV installation at Pumps/Banks etc	District Palwal
12.	19.10.2016	धान की फसल के अवशेष न जलाने बारे ।	District Palwal
13.	24.10.2016	दीपावली के अवसर पर	District Palwal
14.	24.10.2016	धान की फसल की खरीद के दौरान CCTV लगाने बारे	District Palwal

15.	27.10.2016	NHM कर्मचारियों की हड़ताल के दौरान	District Palwal
16.	30.11.2016	फर्जी सिम कार्ड बेचने बारे ।	District Palwal
17.	13.12.2016	शादी/अन्य समझारोह में बन्दूक का प्रयोग न करने बारे	District Palwal
18.	27.01.2017	जाट आरक्षण	District Palwal
19.	03.04.2017	गेहूँ अवशेष न जलाने बारे	District Palwal
20.	26.09.2017	धान अवशेष न जलाने बारे ।	District Palwal
21.	13.12.2017	NHM कर्मचारियों की हड़ताल के दौरान	District Palwal
22.	23.01.2018	पञ्जावत फिल्म के दौरान	District Palwal
23.	14.02.2018	बलिदान दिवस जाट आरक्षण बारे	District Palwal
24.	21.02.2018	विभिन्न संघों की हड़ताल के दौरान	District Palwal
25.	22.02.2018	दिल्ली घेरो (राष्ट्रीय किसान महासंघ)	District Palwal
26.	09.04.2018	भारत बंद (GEN/OBC/SC/ST)	District Palwal
27.	15.10.2018	हरियाणा रोडवेज यूनियन हड़ताल	District Palwal
28.	20.12.2018	मेल कांस्टेबल परीक्षा के दौरान	District Palwal
29.	29.04.2019	गेहूँ अवशेष न जलाने बारे	District Palwal
30.	09.10.2019	चुनाव के दौरान ठेके बंद करने बारे।	District Palwal
31.	11.10.2019	धान अवशेष न जलाने बारे।	District Palwal
32.	07.11.2019	HTET की परीक्षा के दौरान	District Palwal
33.	09.11.2019	माननीय न्यायालय के अयोध्या पर आदेश आने	District Palwal
34.	11.12.2019	चाइनीज मांझा पर बैन	District Palwal
35.	18.12.2019	CAB बिल	District Palwal
36.	03.02.2020	उप-चुनाव पंचायत	District Palwal
37.	03.02.2020	उप-चुनाव पंचायत	District Palwal
38.	27.02.2020	CBSE परीक्षा	District Palwal
39.	27.02.2020	CAA बिल	District Palwal
40.	17.03.2020	COVID-19	District Palwal
41.	28.04.2020	गेहूँ खरीद नाको पर	District Palwal
42.	24.05.2020	गर्म हवाओं के कारण	District Palwal
43.	29.05.2020	टिड्डी अटैक के दौरान	District Palwal
44.	19.06.2020	सूर्य ग्रहण	District Palwal
45.	09.07.2020	कावड़ यात्रा के दौरान	District Palwal
46.	24.08.2020	COVID-19	District Palwal
47.	15.09.2020	UG/PG परीक्षा के दौरान	District Palwal
48.	23.10.2020	Open/Re-appear Exam	District Palwal
49.	10.11.2020	COVID-19	District Palwal
50.	25.11.2020	दिल्ली चलो (भारतीय किसान यूनियन)	District Palwal
51.	07.12.2020	भारत बंद (किसान यूनियन)	District Palwal
52.	17.01.2021	SR,SEC. Exam	District Palwal
53.	06.04.2021	KMP Toll	District Palwal

54.	13.04.2021	गेहूँ अवशेष न जलाने बारे ।	District Palwal
55.	08.10.2021	धान अवशेष न जलाने बारे ।	District Palwal
56.	17.11.2021	CM Haryana visit at Skill University Dudhola	District Palwal
57.	24.01.2022	चाइनीज मांझा पर बैन	District Palwal
58.	07.02.2022	विधान सभा चुनाव उत्तर प्रदेश	District Palwal
59.	15.02.2022	UG/PG परीक्षा के दौरान	District Palwal
60.	24.03.2022	UG/PG परीक्षा के दौरान	District Palwal
61.	04.04.2022	गेहूँ अवशेष न जलाने बारे ।	District Palwal
62.	04.05.2022	CCTV Installation at Pumps/Banks etc.	District Palwal
63.	11.05.2022	CBSE Exam	District Palwal
64.	15.06.2022	नगर परिषद् चुनाव	District Palwal
65.	30.06.2022	UG/PG परीक्षा के दौरान	District Palwal
66.	22.07.2022	Open/Re-appear Exam	District Palwal
67.	20.08.2022	लम्पी स्किन बीमारी के दौरान	District Palwal
68.	16.09.2022	धान अवशेष न जलाने बारे ।	District Palwal
69.	03.11.2022	CM Haryana visit at sihol village	District Palwal
70.	04.11.2022	CET Exam	District Palwal
71.	14.11.2022	Z.P, Panchayat samiti, sarpanch election	District Palwal
72.	25.11.2022	HTET Exam	District Palwal
73.	14.12.2022	UG/PG परीक्षा के दौरान	District Palwal
74.	25.01.2023	Republic Day	District Palwal
75.	22.02.2023	Sr. Sec. Exam	District Palwal
76.	22.02.2023	CBSE Exam	District Palwal
77.	11.04.2023	CM Haryana visit during Jansamwad	District Palwal
78.	16.05.2023	UG/PG परीक्षा के दौरान	District Palwal
79.	30.05.2023	UG/PG परीक्षा के दौरान	District Palwal
80.	24.06.2023	CM Haryana visit at Gadpuri	District Palwal
81.	06.07.2023	Bye Elections Panchayat	District Palwal
82.	06.07.2023	Kawad Yatra	District Palwal
83.	21.07.2023	Open/Re-appear Exam	District Palwal
84.	31.07.2023 to 08.08.2023	Nuh Danga	District Palwal

District Mahendergarh

Sr No.	Period of Imposition of Section 144	Purpose	Place where the section 144 was imposed
1.	16-01-2015	Intimation to respective Hotels & Cyber cafes to register customers details in CCTNS citizen Portal	Distt. Mahendergarh
2.	20-01-2015	Imposing prohibition against the sale of China dori made of synthetic- regarding filling of status reports in CWP No. 487 of 2015-H.C. Arora Vs State of Punjab & Others.	Distt. Mahendergarh
3	09-12-2015	सभी कस्बों और गांवों में ठिकरी पैहरा लगवाने बारे ।	Distt. Mahendergarh
4	12-02-2015	टी मैसेन्जर फिल्म दिखाई जाने पर इनसो/इनैलॉ कार्यकर्ताओं द्वारा रोष प्रदर्शन ।	Distt. Mahendergarh
5	02-03-2015	सैकेण्डरी/सीनियर सैकेण्डरी प्रथम /द्वितीय (नियमित/रि-अपीयर) परीक्षाएँ मार्च- 2015	Distt. Mahendergarh
6	29-04-2015	हरियाणा रोडवेज कर्मचारी प्राईवेट बस चालक व टैक्सी	Distt. Mahendergarh

		चालको की संयुक्त संघर्ष सीमित द्वारा नया ट्रांसपोर्ट एण्ड सेफटी बिल 2014 के विरोध में ।	
7	03-05-2015	श्री रामविलास शर्मा, शिक्षा मंत्री हरियाणा सरकार के निवास स्थान महेन्द्रगढ़ पर लगभग 400 से 500 कम्प्यूटर टीचर अपनी मांगों के सम्बन्ध में मिलने से कानून व्यवस्था भंग होने की संभावनाओं के दृष्टिगत	श्री रामविलास शर्मा, शिक्षा मंत्री हरियाणा सरकार के निवास स्थान के 200 मीटर क्षेत्र में ।
8	16-06-2015	महिषि दयानन्द विश्वविद्यालय रोहतक की बी०ए०डी० परीक्षाओं को सुचारु रूप से करवाने हेतु	राजकीय महाविद्यालय नारनौल के 200 मीटर की परिधि में
9	13-07-2015	हरियाणा कर्मचारी महासंघ उपायुक्त नारनौल के सम्मुख कच्चे कर्मचारी महासंघ एवं सर्व कर्मचारी संघ मय अतिथि अध्यापक कम्प्यूटर अध्यापक व लैब सहायक राज्य में भुख हड़ताल रखेंगे और सर्व जाट खाप राज्य के स्कूलों को बंद कर सकते हैं । कानून एवं शान्ति व्यवस्था बनाये रखने के लिए ।	जिला महेन्द्रगढ़ के सभी शिक्षण संस्थाओं व जिला मुख्यालय नारनौल के 200 मीटर क्षेत्र में ।
10	31-12-2015	पंचायत इलेक्शन	Distt. Mahendergarh
11	31-12-2015	To Ban Loud Speaker during Election period	Distt. Mahendergarh
12	17-03-2016	Agitation for acceptance of their demand by various Khap Panchayats of Jat Community.	Distt. Mahendergarh
13	28-05-2016	Agitation for acceptance of their demand by various Khap Panchayats of Jat Community	Distt. Mahendergarh
14	24-06-2016	बिजली विभाग के कर्मचारियों द्वारा हड़ताल करने पर कानून एवं शान्ति व्यवस्था बनाये रखने के लिये ।	Distt. Mahendergarh
15	03-03-2017	सैकेण्डरी /सीनियर सैकेण्डरी (शैक्षिक /गुरु विद्यालय) परीक्षाएँ मार्च -2017	हरियाणा शिक्षा बोर्ड द्वारा बनाये गये परीक्षा केन्द्रों की 200 मीटर की परीधी में ।
16	19-05-2017	जिला महेन्द्रगढ़ में फसल की कटाई के बाद बचे अपशेषों को जलाने के कारण होने वाले वायु प्रदूषण व आगजनी रोकने के लिये।	Distt. Mahendergarh
17	05-07-2017	डी०एल०एड० /डी०एड० एवं सैकेण्डरी /सीनियर सैकेण्डरी की परीक्षाएँ जुलाई 2017	Distt. Mahendergarh
18	22-08-2017	गुरुमित रामरहीम हेरा सच्चा सौदा के खिलाफ फैसला आने पर उनके अनुयायों द्वारा शान्ति व्यवस्था को भंग होने से बचाने के लिये ।	Distt. Mahendergarh
19	26-09-2017	हरियाणा बोर्ड शिक्षा विद्यालय बोर्ड की परीक्षा संचालित करवाने धारे ।	Distt. Mahendergarh
20	13-12-2017	एन०एच०एम० कर्मचारियों द्वारा हड़ताल करने पर व नियमित हेल्थ सुविधाओं में बाधा उत्पन्न करने के कारण ।	सरकारी स्वास्थ्य सुविधा उपलब्ध कराने वाली संस्था/ अस्पताल के 2 किलोमीटर की परिधि में ।
21	24-01-2018	पद्मावत फिल्म रिलिज होने के कारण मॉहिनी सिनेमा में तोड़ फोड़ होने की संभावना होने के कारण ।	Distt. Mahendergarh
22	23-05-2018	जिला महेन्द्रगढ़ कि सीमा के अन्दर गांव व शहरों में कूड़ा कचरा को जलाने से होने वाले वायु प्रदूषण व आगजनी होने से रोकने के लिये तथा शान्ति व्यवस्था बनाये रखने के लिये ।	Distt. Mahendergarh
23	25-05-2018	महेन्द्रगढ़ जिले में गांव और शहरों में कूड़ा कचरा को जलाने से होने वाले वायु प्रदूषण व आगजनी होने से रोकने के लिये तथा शान्ति व्यवस्था बनाये रखने के लिये ।	Distt. Mahendergarh

24	06-03-2019	सैकेण्डरी /सीनियर सैकेण्डरी (शैक्षिक /मुक्त विद्यालय) परीक्षाएँ मार्च -2019	हरियाणा शिक्षा बोर्ड द्वारा बनाये गये परीक्षा केन्द्रों की 200 मीटर की परीधी में ।
25	16-04-2019	लोकसभा चुनाव के अन्तर्गत	Distt. Mahendergarh
26	24-01-2021	During Republic Day celebration at Distt. head Quarter Narnaul	Distt. Mahendergarh
27	19-04-2023	Playing of DJ System and Loud Speaker after 10 PM	Distt. Mahendergarh
28	29-07-2023	During Visti of Sh. Biplab Kumar Bev Hon'ble MP Rajya Sabha, Hon'ble former Chief Tripura and Parbhari, BJP, Haryana Pardesh	अनाज मण्डी नांगल चौधरी ।
29	01-08-2023	Incidence occurred in Distt. Nuh of Haryana 31-07-2023	Distt. Mahendergarh
30	04-08-2023	Incidence occurred in Distt. Nuh of Haryana 31-07-2023	Distt. Mahendergarh
31	11-08-2023	Chinese Thread/Manja	Distt. Mahendergarh

District Nuh.

Sr No.	Period of imposition of Section 144	Purpose	Place where the section 144 was imposed
1.	14-07-2015	During Khap Panchayat Meeting	District Nuh
2.	04.03.2017 to 27.03.2015	HBSE Exam	Exam centers
3.	01-09-2015 to 20-09-2015	During Haryana Roadways Strike	Bus Stand and workshop of distt. Nuh
4.	08.11.2015	During HSIIDC Work at Rojka Meo	At Rojka Meo HSIIDC Work at Rojka Meo
5.	23.12.2015 to 01.01.2016	During General Election 2015	District Nuh
6.	08.11.2015	HSIIDC Development Work	Rojka Meo
7.	14-11-2015 to 15-11-2015	HTET Exam	Exam Center
8.	10-01-2016 to 28-01-2016	GP/PS/ZP Election 2015	Distt. Nuh
9.	20.11.2015 to 19.06.2016	Mining Related	District Nuh
10.	08-03-2016	ZP Chairman/Dy. Chairman EL.	Nuh/Nagina/Punhana Block
11.	16-03-2016 to 15-03-2016	Prohibit of China Dori	District Nuh
12.	24-02-2016	During Jaat Reservation	District Nuh
13.	02-06-2016	During Khap Panchayat	District Nuh
14.	18-06-2016	HTET Exam	District Nuh
15.	24-02-2016	Election of Chariman/Dy. Chariman of ZP/PS	District Nuh
16.	22-04-2016 to 22-06-2016	During Crop residue burning	District Nuh
17.	15.03.2016	In View of Khap Panchayat of Jaat community	District Nuh
18.	08-03-2016 to 29-03-2016	HBSE Exam	District Nuh
19.	20-02-2016	During Khap Panchayt Gathering	District Nuh
20.	23-08-2016	During Haryana Roadways Workers Strike	District Nuh
21.	06-03-2016	During PS Chairman/Dy. Chairman EL.	Nuh/Tauru Block
22.	24.10.2017 to 23.12.2017	During Crop residue burning	District Nuh
23.	13.12.2017	NHM employees strike	District Nuh
24.	07.03.2017 to 25.03.2017	HBSE Exams	Examination Centres

25.	03.04.2017		During Crop residue burning	District Nuh
26.	29.06.2017		During Bye election at village Sakras	Village Sakras
27.	23.08.2017 to 28.08.2017		During Dera sacha sauda Guru Ram Rahim Case	District Nuh
28.	27.09.2017 to 16.10.2017		HBSE Exam	Exam Centres
29.	06.07.2017 to 27.07.2017		HBSE Exam	Exam Centres
30.	07-08-2018		Haryana Roadways Strike	District Nuh
31.	25-04-2018 to 24.06.2018		During Crop residue burning	District Nuh
32.	12-05-2018 to 13-05-2018		MC Tauru Election	MC Tauru
33.	07-07-2018 to 26-07-2018		HBSE EXAM	Near Exam Center
34.	04-09-2018		Bye Election	Block Nagina/Ferozpur Jhirka
35.	05-09-2018 to 20-09-2018		HBSE EXAM	Exam Center
36.	26-10-2018 to 25.12.2018		During Crop residue burning	District Nuh
37.	05-01-2019 to 06-01-2019		HTET Exam	District Nuh
38.	16-10-2018 to 17-10-2018		Haryana Roadways Strike	District Nuh
39.	15-07-2018		HBSE Exam	Exam Center
40.	05-09-2018		Haryana Roadways Strike	District Nuh
41.	12.05.2019		Prevention of Defacement of property	District Nuh
42.	12.05.2019		General Election Lok Sabha 2019	District Nuh
43.	20.10.2019 to 21.10.2019		Free movement of vehicle in General Election 2019	District Nuh
44.	21-10-2019 to 24-10-2019		Safe custody of EVM General Election 2019	YMD Collage Nuh
45.	22-07-2019 to 31-07-2019		During Kanwar Yatra	District Nuh
46.	24-10-2019		During Counting of Votes	Voting Counting Center
47.	16-11-2019 to 17-11-2019		HTET Exam Nuh	Exam Center
48.	25-12-2019 to 23.02.2020		CAA Bill	District Nuh
49.	15-02-2019 to 04-04-2019		CBSE Exam	District Nuh
50.	11-05-2019 to 12-05-2019		Election	District Nuh
51.	09-11-2019 to 10-11-2019		Ayodhya Land Dispute	District Nuh
52.	12-05-2019 to 23-05-2019		Election Voting	District Nuh
53.	22-09-2019 21.10.2016		Vidhan Sabha Election 2019	District Nuh
54.	05-09-2019 to 19-09-2019		HBSE Exam	Exam Center
55.	12-05-2019		Lok Sabha Election 2019	District Nuh
56.	04-09-2019 to 19-09-2019		HBSE Exam	Exam Center
57.	09-07-2019 to 30-07-2019		HBSE Exam	Exam Center
58.	21-10-2019		General Election 2019	District Nuh
59.	26-10-2019 to 27-10-2019		During Diwali Festival	District Nuh
60.	26-10-2019 to 27-10-2019		During Diwali Festival	District Nuh
61.	21-02-2019		NHM employee Strike	District Nuh

62.	27-09-2019 04-10-2019	to	Filling Nomination	O/o SDO (C) Nuh/Ferozepur Jhirka/Punhana/Tauru
63.	07-01-2019 09-01-2019	to	Movement of SKS Haryana	District Nuh
64.	12-05-2019 and 23-05-2019		Lok Sabha Election 2019	District Nuh
65.	21-10-2019 and 24-10-2019	and	Haryana Vidhan Sabha Election	District Nuh
66.	07-07-2019		Bye Election	Nagina Block
67.	07-03-2019 08-03-2019	to	HBSE Exam	Exam Center
68.	26-10-2020 25-11-2020	to	HBSE Exam	District Nuh
69.	10-09-2020 09-11-2020	to	Mining Activities	District Nuh
70.	08-12-2020		Bharat Band	District Nuh
71.	09.01.2020		CAA Bill	District Nuh
72.	15-04-2021 14.06.2021	to	Crop residue burning	District Nuh
73. S	28-09-2020 27.11.2020	to	Crop residue burning	District Nuh
74.	18-05-2020 31-05-2020	to	Covid-19	District Nuh
75.	25-11-2020 26-11-2020	to	Haryana Roadways Strike	District Nuh
76.	10-09-2020		Kishan Pardarsan	District Nuh
77.	02-01-2021 03-01-2021	to	HBSE Exam	District Nuh
78.	12-12-2020		Covid-19	District Nuh
79.	23-11-2020		Covid-19	District Nuh
80.	12-12-2020 14-12-2020	to	Kishan Movement	District Nuh
81.	18-09-2020 20-09-2020	to	Kishan Pardarshan	District Nuh
82.	31-03-2020		Covid-19	District Nuh
83.	09-02-2020		Sarpanch Member El.	Block Jhirka/Pingwon Block
84.	09-02-2020		Sarpanch / Member Election	Block Ferozepur Jhirka/Pingwan
85.	10-05-2020 09-07-2020	to	Mining Activities	District Nuh
86.	02-03-2021 15-03-2021	to	HBSE Exam	Exam Center
87.	18-08-2021 03-09-2021	to	HBSE Exam	Exam Center
88.	18-12-2021 19-12-2021	to	HTET Exam	Exam Center
89.	06.04.2021		Covid 19	200 meter of KMP toll Plaza
90.	07.04.2021		Crop residue burning	District Nuh
91.	08-09-2021 07-11-2021	to	Mining Activities	District Nuh
92.	09-09-2021 08-11-2021	to	Mining Activities	District Nuh
93.	19-01-2021		HBSE Exam	Exam Center Nuh
94.	07-09-2021 22-09-2021	to	HBSE Exam	Exam Center
95.	08-07-2021 07-09-2021	to	Mining Activities	District Nuh
96.	03-12-2022 04-12-2022	to	HTET Exam	Exam Center
97.	24.05.2022	to	MC Election District Nuh	MC Limit of District Nuh

	22.06.2022		
98.	29-09-2022 17-10-2022	to	HBSE Exam
99.	21-12-2022 22-12-2022	to	During Sh. Rahul Gandhi Visit
100.	21-04-2021 31-05-2022	to	Burning of Garbage
101.	20-08-2022		During Lumpi Skin Disease
102.	30-10-2022 02-11-2022	&	Voting Counting Center
103.	10-10-2022 09-12-2022	to	Diwali
104.	24-02-2023 05-04-2023	to	CBSE Exam
105.	15-08-2023		Independence Day
106.	11-02-2023 12-02-2023	to	CM Visit
107.	26-07-2023 23-08-2023	to	HBSE Exam
108.	27-02-2023 28-03-2023	to	HBSE Exam
109.	18.07.2023		Hon'ble CM Visit
110.	31.07.2023 till further orders	to	Communal Violence during Brij Mandal Jal Abhishek Yatra

District Gurugram

Sr. No.	Period of Imposition of Section 144	Purpose	Places where the section 144 was imposed.
1.	02-01-2015	Direct All the Headmasters/Principals and Managers /Owners of all the educational institutions to install CCTV Cameras, of good quality and capacity having at least one month data back-ups, in their premises to identify the culprits more easily with the help of CCTV Footage.	District Gurugram
2.	02-01-2015	Prohibit/ban Hooka Bars.	District Gurugram
3.	02-01-2015	Direct all the Owners of Guest Houses, PGs, Celebration points, Vatikas and Gardens to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at their Guest Houses, Celebration Points-Vatikas, Gardens etc within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
4.	02-01-2015	Direct all the Owners of Guest Houses, PGs, Celebration points, Vatikas and Gardens to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at their Guest Houses, Celebration Points-Vatikas, Gardens etc within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
5.	02-01-2015	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence addresses, name with photos and their two other witness with full name, addresses and photos would be clearly mentioned, within 15 days of the issue of these orders and will maintain their proper written record/register in this regard also.	District Gurugram
6.	02-01-2015	Direct the Owners/Managers of Pubs and Bars to install CCTV Cameras in their premises and also on entrance and exit gates and areas within 15 days. The CCTV Cameras should be of good quality and the footage be kept stored, at lease	District Gurugram

		for 30 days.	
7.	02-01-2015	Direct all the Managers/Owners of Toll Plazas, Jewellery Shops and Petrol Pumps to install CCTV Cameras in Toll Plazas, Jewellery Shops and Petrol Pumps to indentify the culprits more easily, within 10 days of the issue of these orders.	District Gurugram
8.	02-01-2015	it is mandatory for the BPO Sector, Call Centers, Business Establishments, Corporate Sector and employers to equip their vehicles, (for picking up and dropping) with GPS systems within a month.	District Gurugram
9.	02-01-2015	Prohibit/ban the use of Loudspeakers/DJ's between 10:00 PM to 06:00 PM in the interest of sleep and peace of the people and the future of the students.	District Gurugram
10.	02-01-2015	Direct all the bank Managers to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at all the ATMs within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
11.	09-04-2015	Prohibit/ban Hooka Bars.	District Gurugram
12.	09-04-2015	Direct all the Headmasters/Principals and Managers /Owners of all the educational institutions to install CCTV Cameras, of good quality and capacity having at least one month data back-ups, in their premises to identify the culprits more easily with the help of CCTV Footage.	District Gurugram
13.	09-04-2015	Direct all the Owners of the security agencies to get the antecedents/character, of the Guards verified, as mandatory, before they are enrolled in service. I further direct the Security Agencies to get the arms licences of such guards, registered with the Licensing Authority.	District Gurugram
14.	09-04-2015	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence addresses, name with photos and their two other witness with full name, addresses and photos would be clearly mentioned, within 15 days of the issue of these orders and will maintain their proper written record/register in this regard also	District Gurugram
15.	09-04-2015	Prohibit/ban the use of Loudspeakers/DJ's between 10:00 PM to 06:00 PM in the interest of sleep and peace of the people and the future of the students.	District Gurugram
16.	09-04-2015	It is mandatory for the BPO Sector, Call Centers, Business Establishments, Corporate Sector and employers to equip their vehicles, (for picking up and dropping) with GPS systems within a month.	District Gurugram
17.	09-04-2015	Direct all the Owners of Guest Houses, PGs, Celebration points, Vatikas and Gardens to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at their Guest Houses, Celebration Points-Vatikas, Gardens etc within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
18.	09-04-2015	Direct all the Managers/Owners of Toll Plazas, Jewellery Shops and Petrol Pumps to install CCTV Cameras in Toll Plazas, Jewellery Shops and Petrol Pumps to indentify the culprits more easily, within 10 days of the issue of these orders.	District Gurugram
19.	09-04-2015	Direct the residents to report about their tenants and domestic servants alongwith their local and permanent home addresses alongwith their attested photos and photo identify cards to the respective police station within 10 days of the issued of these orders so that their antecedents and home addresses can be verified from the police stations of the concerned to district and	District Gurugram

		also direct the Member of RWAs and Housing Societies, Controllers to install CCTV Cameras in their respective areas and Housing Societies immediately to identify the culprits.	
20.	09-04-2015	Direct all the bank Managers to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at all the ATMs within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
21.	09-04-2015	Direct all the Managers/Owners of Toll Plazas/Toll Taxes to install CCTV Cameras of good quality at their Toll Plazas/Toll Taxes within 10 days from the issuance of these orders and they are further directed to save/maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
22.	09-04-2015	Impose prohibition of sale, storage and purchase of the said China Dori which is purported to be dangerous to human life. All the traders, general public and all concerned in the district of Gurgaon indulged in sale, storage and purchase and other usages of this China Dori.	District Gurugram
23.	28-04-2015	1. The digging of new borewells/tubewells in the entire area is prohibited and totally banned for any purpose and thus illegal. 2. No ground water will be extracted for commercial use.	District Gurugram
24.	16-01-2015	Direct all the Owners/Managers of Hotels/Cyber Cafes to get their establishments registered on the Police Portal "Harsamay 24X7 www.haryanapoliceonline.gov.in" so that the strict surveillance is kept on terror activities and for maintenance of law and order and public peace and further to thwart any untoward incident. The registration process must be completed within a week.	District Gurugram
25.	02-01-2015	Direct the residents to report about their tenants Paying Guest and domestic servants alongwith their local and permanent home addresses alongwith their attested photos and photo identify cards to the respective police station within 10 days of the issued of these orders so that their antecedents and home addresses can be verified from the police stations of the concerned to district and also direct the Member of RWAs and Housing Societies, Controllers to install CCTV Cameras in their respective areas and Housing Societies immediately to identify the culprits.	District Gurugram
26.	25-05-2015	Prohibit as a measure of precaution, the presence of unauthorized persons & the working of Photo Stat Machine during the examination time, carrying of fire arms and other articles capable of causing injury, raising slogans and exhibiting placards within the radius of 200 meters of the examination centres situated.	District Gurugram
27.	13-07-2015	Direct the Khap Panchayats, supporting groups and Guest Teachers to refrain from holding processions, dharmas and demonstrations for the maintenance of Law & Order public peace, tranquillity and harmony in the public interest.	District Gurugram
28.	09-07-2015	Direct all the Owners of Guest Houses, PGs, Celebration points, Vatikas and Gardens to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at their Guest Houses, Celebration Points-Vatikas, Gardens etc within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
29.	09-07-2015	Prohibit/ban the use of Loudspeakers/DJ's between 10:00 PM to 06:00 PM in the interest of sleep and peace of the people and the future of	District Gurugram

		the students.	
30.	09-07-2015	Direct All the Headmasters/Principals and Managers /Owners of all the educational institutions to install CCTV Cameras, of good quality and capacity having at least one month data back-ups, in their premises to identify the culprits more easily with the help of CCTV Footage.	District Gurugram
31.	09-07-2015	It is mandatory for the BPO Sector, Call Centers, Business Establishments, Corporate Sector and employers to equip their vehicles, (for picking up and dropping) with GPS systems within a month.	District Gurugram
32.	09-07-2015	Impose prohibition of sale, storage and purchase of the said China Dori which is purported to be dangerous to human life. All the traders, general public and all concerned in the district of Gurgaon indulged in sale, storage and purchase and other usages of this China Dori.	District Gurugram
33.	09-07-2015	Direct all the Owners of the security agencies to get the antecedents/character, of the Guards verified, as mandatory, before they are enrolled in service. I further direct the Security Agencies to get the arms licences of such guards, registered with the Licensing Authority.	District Gurugram
34.	09-07-2015	Direct the residents to report about their tenants and domestic servants alongwith their home addresses alongwith their attested photos of to the respective police station within 10 days of the issue of these orders so that their antecedents and home addresses can be verified from the police stations of the concerned.	District Gurugram
35.	09-07-2015	1. The digging of new borewells/tubewells in the entire area is prohibited and totally banned for any prupose and thus illegal. 2. No ground water will be extracted for commercial use.	District Gurugram
36.	09-07-2015	Direct all the Owners/Managers of Hotels/Cyber Cafes to get their establishments registered on the Police Portal "Harsamay 24X7 www.haryanapoliceonline.gov.in" so that the strict surveillance is kept on terror activities and for maintenance of law and order and public peace and further to thwart any untoward incident. The registration process must be completed within a week.	District Gurugram
37.	09-07-2015	Direct the residents to report about their tenants and domestic servants alongwith their local and permanent home addresses alongwith their attested photos and photo identify cards to the respective police station within 10 days of the issued of these orders so that their antecedents and home addresses can be verified from the police stations of the concerned to district and also direct the Member of RWAs and Housing Societies, Controllers to install CCTV Cameras in their respective areas and Housing Societies immediately to identify the culprits.	District Gurugram
38.	09-07-2015	Direct all the bank Managers to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at all the ATMs within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
39.	05-11-2015	Prohibit as a measure of precaution, the presence of unauthorized persons & the working of Photo Stat Machine during the examination time, carrying of fire arms and other articles capable of causing injury, raisin slogans and exhibiting placards within the radius of 200 meters of the examination centres situated.	District Gurugram
40.	09-07-2015	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence	District Gurugram

		addresses, name with photos and their two other witness with full name, addresses and photos would be clearly mentioned, within 15 days of the issue of these orders and will maintain their proper written record/register in this regard also.	
41.	09-07-2015	Direct all the Managers/Owners of Toll Plazas, Jewellery Shops and Petrol Pumps to install CCTV Cameras in Toll Plazas, Jewellery Shops and Petrol Pumps to indentify the culprits more easily, within 10 days of the issue of these orders.	District Gurugram
42.	09-07-2015	Direct the Owners/Managers of Pubs and Bars to install CCTV Cameras in their premises and also on entrance and exit gates and areas within 15 days. The CCTV Cameras should be of good quality and the footage be kept stored, at lease for 30 days.	District Gurugram
43.	09-07-2015	Prohibit/ban Hooka Bars	District Gurugram
44.	15-07-2015	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandassas, tathies, barchhas, bhallas, jellies, knives, cycle-chains, within the whole area of IMT Manesar and 2KM distance from the boundaries of IMT Manesar and NH-8, with in the territory with immediate effect and do hereby also prohibit any procession without prior permission of the administration.	District Gurugram
45.	31-07-2015	Impose complete ban on flying drones and Gliders in the skies of the entire month of August 2015 to avert any possible mishappening.	District Gurugram
46.	21.09.2015	Prohibit as a measure of emergency, the carrying of any weapons of offence like arms, sword barchhas, bhallas, Lathis, knives, cycle-chains, and other weapons of offence by the public within the area.	District Gurugram
47.	28-09-2015	Prohibit as a measure of precaution, the presence of unauthorized persons & the working of Photo Stat Machine during the examination time, carrying of fire arms and other articles capable of causing injury, raisin slogans and exhibiting placards within the radius of 200 meters of the examination centres situated.	District Gurugram
48.	12-10-2015	Pass the following order and direct that the order be strictly complied with by all to whom it is directed.	District Gurugram
49.	05-11-2015	That the Owners and Managers of both the toll Plazas shall provide dedicated Emergency lanes on either side of the toll Plazas for free, brisk and unhindered movement of Ambulances, Fire-Tenders and VVIP Vehicles to ensure safety of life and property.	District Gurugram
50.	28-12-2015	Prohibit as a measure of emergency, the carrying of any weapons of offence like Fire arms, sword, gandasas, lathies. barchhas, Jeli, Knief, cycle-chains, and other weapons of offence by the public in the area.	District Gurugram
51.	12-09-2015	Direct all the Headmasters/Principals and Managers /Owners of all the educational institutions to install CCTV Cameras, of good quality and capacity having at least one month data back-ups, in their premises to identify the culprits more easily with the help of CCTV Footage.	District Gurugram
52.	10-12-2016	Direct all the owners of licensed arms not to carry their arms during celebration in marriage on celebration venues and so that marriage fuctions remain joyful and peacefull.	District Gurugram
53.	28-11-2016	Invoke and order to stop the issuance of fresh licences for sale and stocking of fire crackers in order to save infants, children and elderly who are prone to lung diseases, Asthma and breathing disorders owing to the critical pollution	District Gurugram

		conditions.	
54.	06-11-2016	Prohibit as a measure of precaution open burning of Garbage/Waste/Leaves/Plastic material or any such material which causes of likely to cause Air Pollution and aggravates smog formulation in the city.	District Gurugram
55.	27-10-2016	Order to take the following preventive steps so that safeguard of the motorcade of Hon'ble Prime Minister may not be compromised at any cost.	District Gurugram
56.	26-10-2016	Prohibit the striking employees of NHM in the Hospital area.	District Gurugram
57.	24-10-2016	Impose complete ban on flying remote controlled Drones and Gliders in the skies.	District Gurugram
58.	03-06-2016	Prohibit unlawful activities blocking of roads, passages, railway tracks, water channel, power houses etc by the agitators and assembly of 5 or more persons carrying of any weapon like fire arms, sword, Lathi, Barchha, Kulhari, Jellies, Gandases, Knief and other weapons.	District Gurugram
59.	10-02-2016	Prohibit as a measure of precaution, the presence of unauthorized persons & the working of Photo Stat Machine during the examination time, carrying of fire arms and other articles capable of causing injury, raisin slogans and exhibiting placards within the radius of 200 meters of the examination centres situated.	District Gurugram
60.	16-03-2016 to 15-05-2016	On account of demand for Jaat Reservation.	District Gurugram
61.	20-01-2016	Prohibit as a measure of precaution and to ensure safe and peaceful VVIP at National Institute of Solar Energy, 19 th Milestone, Faridabad Road, Gurgaon that no procession, dharna of demonstration shall be held around the 2000 mtr area.	District Gurugram
62.	01-09-2016	Prohibit the union leaders to assembly with the 500 mtr from the bus stand and Haryana Roadways Workshop.	District Gurugram
63.	24-08-2016	Impose complete ban on flying remote controlled Drones and Gliders in the skies.	District Gurugram
64.	03-08-2016	Impose complete ban on flying remote controlled Drones and Gliders in the skies.	District Gurugram
65.	29-05-2016	For exam of computer instructor and Junior Computer Instructor.	District Gurugram
66.	10-05-2016 to till completion of election process	On account of election of Nagar Parishad, Sohna on 22-05-2016	Within the area of Sohna, Gurugram
67.	23-03-2016 to 25-03-2016	Prohibit as a measure of precaution the presence/stocking of synthetic colors/dyes for sale by Kiryana Merchants/Retailers to Holi Festival.	District Gurugram
68.	30-12-2017	Direct all the owners of licensed arms not to carry their arms during celebration venues and public places so that the Gala day remains joyous and peacefull.	District Gurugram
69.	12-12-2017	Prohibit assembly of four o more persons within the 500 Mtr radius of Government Health Facility and sites to be visited by VVIPs.	District Gurugram
70.	07-08-2017	Direct the residents to report about their tenants and domestic servants alongwith their local and permanent home addresses alongwith their attested photos and photo identify cards. The Cyber Café owner should keep the register of cyber café users with their full details.	District Gurugram
71.	04-08-2017	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence addresses, name with photos and their two other withness with full name, addresses and photos would be clearly mentioned, within 15 days of	District Gurugram

		the issue of these orders and procure their ID proof, Driving License, Police Verification, enquire about their previous family/patrimonial background i.e. about their involvement in any criminal cases. The owner of three wheelers/autos will maintain their proper written record/register about the drivers.	
72.	03-02-2017	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence addresses, name with photos and their two other witness with full name, addresses and photos would be clearly mentioned, within 15 days of the issue of these orders and will maintain their proper written record/register in this regard also.	District Gurugram
73.	04-06-2017	Prohibit unlawful activities, blocking of roads, passages, etc by the agitators and assembly of 5 or more persons, carrying of any weapons like fire arms, sword, gandasa, lathis, barchas, kularis, jalls, knife, and other weapons of offence likely to cause obstruction in the maintenance of peace and tranquillity in the radius of 100 mtr form the bus stand and Haryana Roadways Workshop.	District Gurugram
74.	04-04-2017	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandassas, tathies, barchhas, bhallas, jellies, knives, cycle-chains, within the whole area of IMT Manesar and 1KM of IMT Manesar Chowk with immediate effect and do hereby also prohibit any procession without prior permission of the administration.	District Gurugram
75.	15-03-2017	Prohibit unlawful activities damage of public property, blocking of roads, passages, railway tracks, railway platforms & its establishments etc by the agitators and assembly of 5 or more persons, carrying of any weapons like fire arms, sword, lathis, barcha, kularis, jellies, knife, and other weapons of offence likely to cause obstruction in the maintenance of peace and tranquillity.	District Gurugram
76.	09-03-2017	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandassas, tathies, barchhas, bhallas, jellies, knives, cycle-chains.	District Gurugram
77.	08-03-2017	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandassas, tathies, barchhas, bhallas, jellies, knives, cycle-chains within the radius of 500 mtr of Maruti Suzuki Plant IMT Manesar.	District Gurugram
78.	06-03-2017	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandassas, tathies, barchhas, bhallas, jellies, knives, cycle-chains within the radius of 500 mtr of Maruti Suzuki Plant IMT Manesar.	District Gurugram
79.	08-02-2017	Prohibit unlawful activities, blocking of roads, passages, etc by the agitators and assembly of 5 or more persons, carrying of any weapons like fire arms, sword, gandasa, lathis, barchas, kularis, jalls, knife, and other weapons of offence likely to cause obstruction in the maintenance of peace and tranquillity.	District Gurugram
80.	03-02-2017	That the Thigri Pehra should be strictly enforced in every village.	District Gurugram
81.	03-02-2017	Prohibit/ban Hooka Bars.	District Gurugram
82.	03-02-2017	Direct All the Headmasters/Principals and Managers /Owners of all the educational institutions to install CCTV Cameras, of good quality and capacity having at least one month data back-ups, in their premises to identify the	District Gurugram

		culprits more easily with the help of CCTV Footage.	
83.	03-02-2017	Direct all the Owners of the security agencies to get the antecedents/character, of the Guards verified, as mandatory, before they are enrolled in service. I further direct the Security Agencies to get the arms licences of such guards, registered with the Licensing Authority.	District Gurugram
84.	03-02-2017	Direct all the Owners of Autos in district to make necessary police verification of their drivers in which their present and recent residence addresses, name with photos and their two other witness with full name, addresses and photos would be clearly mentioned, within 15 days of the issue of these orders and will maintain their proper written record/register in this regard also.	District Gurugram
85.	03-02-2017	Prohibit/ban the use of Loudspeakers/DJ's between 10:00 PM to 06:00 PM in the interest of sleep and peace of the people and the future of the students.	District Gurugram
86.	03-02-2017	It is mandatory for the BPO Sector, Call Centers, Business Establishments, Corporate Sector and employers to equip their vehicles, (for picking up and dropping) with GPS systems within a month.	District Gurugram
87.	03-02-2017	Direct all the Owners of Guest Houses, PGs, Celebration points, Vatikas and Gardens to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at their Guest Houses, Celebration Points-Vatikas, Gardens etc within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
88.	03-02-2017	Direct the residents to report about their tenants and domestic servants alongwith their local and permanent home addresses alongwith their attested photos and photo identify cards to the respective police station within 10 days of the issued of these orders so that their antecedents and home addresses can be verified from the police stations of the concerned to district and also direct the Member of RWAs and Housing Societies, Controllers to install CCTV Cameras in their respective areas and Housing Societies immediately to identify the culprits.	District Gurugram
89.	03-02-2017	Direct all the bank Managers to install CCTV Cameras with proper lighting and facilitate security guards in 24x7 at all the ATMs within 15 days of the issue of these orders and will maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
90.	03-02-2017	Direct all the Managers/Owners of Toll Plazas/Toll Taxes to install CCTV Cameras of good quality at their Toll Plazas/Toll Taxes within 10 days from the issuance of these orders and they are further directed to save/maintain at least one month back-up data of these CCTV Cameras.	District Gurugram
91.	03-02-2017	Impose prohibition of sale, storage and purchase of the said China Dori which is purported to be dangerous to human life. All the traders, general public and all concerned in the district of Gurgaon indulged in sale, storage and purchase and other usages of this China Dori.	District Gurugram
92.	03-02-2017	1. The digging of new borewells/tubewells in the entire area is prohibited and totally banned for any purpose and thus illegal. 2. No ground water will be extracted for commercial use.	District Gurugram
93.	03-02-2017	Direct the Owners/Managers of Pubs and Bars to install CCTV Cameras in their premises and also on entrance and exit gates and areas within 15 days. The CCTV Cameras should be of good	District Gurugram

		quality and the footage be kept stored, at lease for 30 days.	
94.	18-01-2017	Direct all the Cyber Café Owners, P.G. Guest Houses, Hotels, House Owners, Offices to keep records entered in register and I.D Proof of their tenants/servant/visitiior/guests & Arms License holders should not carry their arms in public places.	District Gurugram
95.	10.08.2017 to 16.08.2017	PG/Cyber Owner/Hotels/Guest Houses Owners directed to keep full details of their tenants.	District Gurugram
96.	07-09-2018	Prohibit unlawful activities, blocking of roads, passages, etc by the agitators and assembly of 5 or more persons, carrying of any weapons like fire arms, sword, gandasa, lathis, barchas, kularis, jails, knife, and other weapons of offence likely to cause obstruction in the maintenance of peace and tranquillity.	District Gurugram
97.	04-09-2018	Prohibit unlawful activities, blocking of roads, passages, etc by the agitators and assembly of 5 or more persons, carrying of any weapons like fire arms, sword, gandasa, lathis, barchas, kularis, jails, knife, and other weapons of offence likely to cause obstruction in the maintenance of peace and tranquillity.	District Gurugram
98.	24-07-2018	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandasa, lathis, barchas, kularis, jails, knife, cycle-chains etc within the whole area of IMT Mansesar.	District Gurugram
99.	16-07-2018	Prohibit the gathering of five or more persons, carrying of weapons of offence viz fire arms, sword, gandasa, lathis, barchas, kularis, jails, knife, cycle-chains etc within the whole area of IMT Mansesar.	District Gurugram
100.	23-01-2018	Banned the use of Drone, Micro Light Air Craft, Glider/Power Glider, Hot Air Ballon, Kite Flying and Chinese Micro Light.	District Gurugram
101.	25-04-2018	Asaram in event of Judgement against him by the Jodhpur Court.	District Gurugram
102.	06-04-2018	Bharat Bhand by serveal Dalit Group/Organisations	District Gurugram
103.	02.04-2018	Bharat Bhand by serveal Dalit Group/Organisations	District Gurugram
104.	21-02-2018	Bharitya Kisshan Sangh for Delhi Ghero.	District Gurugram
105.	29-01-2018	Prohibit as a measure of precaution, the presence of unauthorized persons carrying of fire arms and other articles capable of causing injury, raising slogans and exhibiting placards within the radius of 200 meters of the Cinema Hall/Multiplexes.	District Gurugram
106.	23-01-2018	Film Padmavat	District Gurugram
107.	24-01-2018 to 26-01-2018	Republic day .	District Gurugram
108.	20-07-2018	All India Motor Transport Congress Delhi has called for "Chakka Jamm" and same situation at Rajiv Chowk in Gurugram.	Rajiv Chowk, Gurugram
109.	16.07.2018 to 18.07.2018	Manesar and other Labour organizations are gathering will get assembled at Rajiv Chowk, NH-8, Gurugram.	District Gurugram
110.	25.07.2018	The employees and Labour organizations of Honda Scooter and Motorcycle India Ltd. Gurugram are going to in front of Plot No. 1 & 2, Sector 3, IMT Manesar, Gurugram.	District Gurugram
111.	10.08.2018 to 16.08.2018	Independent Day 2018	District Gurugram
112.	06.08.2018 to 07.08.2018	The Haryana Roadways Joint Action Committee have give a call for agitation	District Gurugram
113.	04.09.2018 to 05.09.2018	The Haryana Roadways Joint Action Committee have give a call for agitation	District Gurugram
114.	05.09.2018 to 20.09.2018	The Secondary/Sr. Secondary (Open School All Category) Examinations September, 2018	District Gurugram
115.	06.09.2018 till further order	The Haryana Roadways Joint Action Committee have give a call for agitation	District Gurugram

116.	07.09.2018 to 08.09.2018	The INLD have given a call for Haryana Bandh	District Gurugram
117.	10.08.2018 to 16.08.2018	It has been informed that input received from intelligence Agencies Indicate that ll terrorist Groups are desperately planning to execute terrorist activity on eve of the most important national festival, Gurugram.	District Gurugram.
118.	13.09.2018 to 15.09.2018	That there is apprehension of disturbance due to offering of prayer by the members of a community in open places as well as threatening call given by other community and likely disturbances in various place in Gurugram, District Gurugram.	District Gurugram.
119.	15.10.2018 to 17.10.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
120.	18.10.2018 to 19.10.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
121.	18.10.2018 to 19.10.2018	For Dussehra Celebration	District Gurugram
122.	19.10.2018 to 22.10.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
123.	22.10.2018 to 25.10.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
124.	26.10.2018 to 29.10.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
125.	31.10.2018 to 02.11.2018	The Haryana Roadways Joint Action Committee have give a call for agitation.	District Gurugram
126.	30.10.2018 to 08.11.2018	At Diwall Cerebration, The safety of people due to emergent pollution in the District.	District Gurugram
127.	10.11.2018 to 11.11.2018 AND 17.11.2018 to 18.11.2018	The Examination for Group-D posts.	District Gurugram
128.	17.11.2018 to 19.11.2018	The Prime Minister of India will be visiting at Sultanpur Gurugram.	District Gurugram
129.	23.11.2018	For Bursting fire crackers during Gurupurb celebration	District Gurugram
130.	24.01.2018 to 26.01.2018	Ban on use of Drone on Republic Day Celebration	District Gurugram
131.	25.12.2018 to 26.12.2018 and 31.12.2018 and 01.01.2019	For Bursting fire crackers to be prohibited on other days pre and post Christmas Day and New Year eve.	District Gurugram
132.	08.09.2018 to 07.03.2019	The general public coming from various places of Gurugram district for their work at D.C. office, SDM Office, Saral Kendra, Tehsil/Sub Tehsil Office and various other offices situated in Mini Secretraiat is facing difficulty in entering the respective offices due to the agitation/Dharna Pardarshan and handing over of Gyapan/Demand letter by the various organizations/association/unions.	District Gurugram
133.	20.01.2019 to 26.01.2019	It has been informed that input received from intelligence Agencies Indicate that all terrorist Groups are desperately planning to execute terrorist activity on eve of the most important national festival.	District Gurugram
134.	07.01.2019 to 09.01.2019	The Haryana Roadways Sarve Karamchari Sangh (Concerned Akhil Bhartiya State Govt. Employees Fedration) have given a call for agitation	District Gurugram
135.	16.04.2019 to 23.04.2019	To General Election to the Lok Sabha-2019 at the time of filing of Nomination.	District Gurugram
136.	01.04.2019 to 30.06.2019	That prohibitory order under section 144 Cr.PC regarding firing during marriages and other functions be issued for the maintenance of Law & Order.	District Gurugram
137.	09.07.2019 to 30.07.2019	To commencement of examination of D.L.Ed. (Re-appear/Regular), Secondary/Sr. Secondary of Board of School Education, Bhiwani Haryana.	District Gurugram
138.	29.07.2019 to 30.07.2019	कायंड यात्रा के दौरान	District Gurugram
139.	25.07.2019 to 30.07.2019	कायंड यात्रा के दौरान	District Gurugram

140.	08.08.2019 to 15.08.2019	It has been informed that input received from intelligence Agencies Indicate that all terrorist Groups are desperately planning to execute terrorist activity on eve of the most important national festival.	District Gurugram
141	25.10.2019 to 28.10.2019	The purpose of Community fire cracking during Diwali Festival Celebration.	District Gurugram
142.	26.12.2019 to 27.12.2019	The Hon'ble Transport Minister, Govt. of Haryana will inaugurate buses to plying under E-Ticketing Machine and Kilometer Scheme from Bus Stand Gurugram.	District Gurugram
143.	18-03-2020 to 31-03-2020	Covid-19.	District Gurugram
144	01-12-2020	On call of Gherao of Delhi by Bhartiya Kissan Union & Kissan Organization.	District Gurugram
145.	06.04.2021 and shall remain in enforce for a period of one month	Farmer agitation	District Gurugram
146.	11-08-2021 to 15-08-2021	Independence Day	District Gurugram
147.	25.04.2021 till further order	The Covid-19 pandemic.	District Gurugram
148.	18.12.2021 & 19.12.2021	For Haryana Teachers Eligibility Test 2021	District Gurugram
149.	31-10-2021	That amidst the covid-19 pandemic	District Gurugram
150.	03.10.2021	During By-Election of ward no. 34, Municipal Corporation, Gurugram	District Gurugram
151.	26.09.2021	On account of written Examination (OMR Based) for the post of Sub Inspector (male) & Sub Inspector (Female)	District Gurugram
152.	19.09.2021	That Hon'ble Vice President of India is visiting at Gurugram.	District Gurugram
153.	12.09.2021	On account of National Eligibility cum Entrance Test (UG)-2021	District Gurugram
154.	12.09.2021	On account of Written Examination HCS (Ex. Br.) & other Allied Services Preliminary Examination-2021	District Gurugram
155.	28.03.2022 & 29.03.2022	The Haryana Roadways Sangha Morcha have given a call for agitation	District Gurugram
156.	12.02.2022 to 13.02.2022	The visit programme of Hon'ble Chief Minister, Haryana	District Gurugram
157.	12.02.2022 to 13-02-2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
158.	05.03.2022 to 06.03.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
159.	09-03-2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
160.	12-03-2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
161.	28.03.2022 to 29-03-2022	Haryana Sangha Morcha	District Gurugram
162.	01.04.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
163.	20.04.2022 & 21.04.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
164.	21.04.2022	ऐसे सूखे भूसा, तड़ा (गेहूं, ग्वार, पेंडी आदि) को गुरुग्राम जिले में स्थित भट्ठो में जलाने, गते बनाने के लिए तथा जिले में बाहर भेजने पर प्रतिबंध लगाने	District Gurugram
165.	27.04.2022	ऐसे सूखे भूसा, तड़ा (गेहूं, ग्वार, पेंडी आदि) को गुरुग्राम जिले में स्थित भट्ठो में जलाने, गते बनाने के	District Gurugram

		लिए तथा जिले में बाहर भेजने पर प्रतिबंध लगाने	
166.	10.05.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
167.	18&19.05.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
168.	19.06.2022	General Elections for the seats of Chairperson and member of all the wards of Municipal Council Sohna, Gurugram	Municipal Council Sohna, Gurugram
169.	16.06.2022 to 22.06.2022	General Elections for the seats of Chairperson and member of all the wards of Municipal Council Sohna, Gurugram	Municipal Council Sohna, Gurugram
170.	19.06.2022 & 20.06.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
171.	29.06.2022 & 30.05.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
172.	19.07.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
173.	25.07.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
174.	15.08.2022 & 16.08.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
175.	20.08.2022	Lumpy Skin Disease	District Gurugram
176.	08.09.2022	A call for agitation by Sanjha Morcha Union	District Gurugram
177.	11.09.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
178.	14.09.2022	To prohibit sale of tobacco & related products in vicinity of Government & Private School	District Gurugram
179.	28.09.2022	To prohibit curb slaughtering, cruelty and illegal transportation of Camels	District Gurugram
180.	29.09.2022 to 17.10.2022	Secondary/ Sr. Secondary Exam	District Gurugram
181.	15.10.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
182.	02.11.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
183.	04.05.2022 to 05.11.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
184.	07.11.2022 to 12.11.2022	Panchyati Election	District Gurugram
185.	05.11.2022	Air Quality Management	District Gurugram
186.	21.11.2022	Ban the use of drone and bursting of crackers by marriage Halls situated on Old Delhi-Gurugram Road and Sheetal Mata Road.	District Gurugram
187.	21.11.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
188.	06&07.12.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
189.	18&19.12.2022	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
190.	22&23.12.2022	Visit Programme of Sh. Rahul Gandhi	District Gurugram
191.	05.01.2023 to 07.01.2023	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc)	District Gurugram
192.	16.04.2023	UPSC Exam	District Gurugram
193.	30.04.2023	Visit Programme of Vice-President of India	District Gurugram

194.	21.05.2023	HPSC Exam	District Gurugram
195.	20&21-05-2023	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc	District Gurugram
196.	31.05.2023	Illegal Strike by sanitation workers of Municipal Corporation, Gurugram	District Gurugram
197.	04.07.2023	Visit Programme of Hon'ble Chief Minister, Haryana Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc	District Gurugram
198.	13&14-07-2023	G20 Meeting Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc	District Gurugram
199.	25.07.2023 to 15.08.2023	Independence day Ban the use of unmanned Aerial Vehicles (e.g., Drones, etc and direct all the Cyber café, P.G., Guest House, Hotels , House owners, to record details in register and I.D. Proof of the tenants/servants/Visitors/Guests.	District Gurugram
200	31-07-2023 to 07-08-2023	Voilance in district Nuh	District Gurugram
201	01-08-2023	Voilance in district Nuh for Selling loose petrol/Diesel to any person	District Gurugram

District Faridabad

Sr. No.	Period of Imposition of Section 144	Purpose	Places where the section 144 was imposed
1	03-06-2016 to 03-08-2016	Jat Agitation	Whole Faridabad
2	20-11-2016	PM Visit Faridabad	Surajkund Area
3	08-01-2017	MCF Election	Whole Faridabad
4	28-01-2017	Jat Agitation	Whole Faridabad
5	25-08-2017	Dera Saccha Sauda Satsang Bhawan Sikri	Around and in Village Sikri
6	08-09-2017	Prevent unlawful activities inside and outside of the premises of Naam Charcha Ghar, Village Sikri, Ballabgarh	Village Sikri, Ballabgarh, Faridabad
7	27-09-2017 to 16-10-2017	Open School Exam	Around each exam Center
8	09-10-2017	Fire Crackers on Diwali Festival	Whole Faridabad
9	22-11-2017	MDU Exam	Around all MDU affiliated Colleges
10	13-12-2017	Striking of NHM Employees	Around all Hospital/CHC/PHC
11	25-01-2018	Screening of Movie Padmavat	Around each PVR
12	02-02-2018 to 18-02-2018	Surajkund Mela	Around Surajkund Area
13	18-02-2018 to 23-02-2018	Balidan Divash & Delhi Ghero	Whole Faridabad
14	08-03-2018 to 03-04-2018	Haryana Board Exam	Around each exam Center
15	07.05.2018	Prevent of selling meat in Open Area	Whole Faridabad
16	07-05-2018	Prevent of burning of leaf	Whole Faridabad
17	03-06-2018	UPSC Exam	Around each exam Center
18	07-07-2018 to 26-07-2018	Haryana Board Exam	Around each exam Center
19	05-09-2018 to 20-09-2018	Open School Exam	Around each exam Center
20	23-10-2018	Control air Pollution	Whole Faridabad
21	12-05-2019	Loksabha Election	Whole Faridabad
22	21-09-2019 to 30.10-2019	Haryana Vidhan Sabha Election 2019	Whole Faridabad
23	16-11-2019 to 17-11-2019	HTET Exam	Around each exam Center
24	20-03-2020	Covid-19	Whole Faridabad
25	28-04-2020	Covid-19	Whole Faridabad

26	04-05-2020 to 17-05-2020	Covid-19	Whole Faridabad
27	21-06-2020	Covid-19	Whole Faridabad
28	31-07-2020	Covid-19	Whole Faridabad
29	10-08-2020 to 30-08-2020	Covid-19	Whole Faridabad
30	15-08-2020	Independence Day	Whole Faridabad
31	28-08-2020	Illegal R.O & Tubewell Connections	Whole Faridabad
32	15-09-2020	UG/PG Exam	Around each exam Center
33	04-10-2020	UPSC Exam	Around each exam Center
34	26-10-2020 to 23-11-2022	Haryana Board Exam	Around each exam Center
35	25-11-2020	Delhi Chalo March	Whole Faridabad
36	02-01-2021 to 03-01-2021	HTET Exam	Around each exam Center
37	19-01-2021	Haryana Board Exam	Around each exam Center
38	19-01-2021	Haryana Board Exam	Around each Exam Centers
39	06-02-2021	Nation wide Chakka Jaam	Bus Stand Ballabgarh and NIT
40	14-04-2021	Bhim Rao Ambedkar Jayanti	Whole Faridabad
41	27-04-2021	Covid-19	Whole Faridabad
42	14-06-2021 to 29-06-2021	Khori Demolition	Around Khori area
43	07-08-2021 to 08-08-2021	HSSC Exam	Around each exam Center
44	15-08-2021	Independence Day	Whole Faridabad
45	18-08-2021 to 03-09-2021	Haryana Board Exam	Around each exam Center
46	05-09-2021	EPFO Exam	Around each exam Center
47	07-09-2021	Harayana Open Exam	Around each exam Center
48	12-09-2021	HCS Exam	Around each exam Center
49	26-09-2021	HSSC Exam	Around each exam Center
50	09-10-2021 to 10-10-2021	UPSC Exam	Around each exam Center
51	28-10-2021 to 31-10-2021	HPSE Exam	Around each exam Center
52	14-11-2021	NDA & CDS Exam	Around each exam Center
53	12-12-2021	HSSC Exam	Around each exam Center
54	26-01-2022	Republic Day	Whole Faridabad
55	08-02-2022 to 10-02-2022	Voting Counting of UP election	Whole Faridabad
56	10-02-2022 to 10-03-2022	Vidhan Sabha Election UP 2022	Whole Faridabad
57	30-03-2022 to 27-04-2022	Haryana Board Exam	Around each exam Center
58	06-04-2022	Burning of remains of crops	Whole Faridabad
59	10-04-2022	NDA & CDS Exam	Around each exam Center
60	22-04-2022	Burning of Tudi in Bricks kiln	Each Bricks Kiln
61	27-04-2022	Burning of Tudi in Bricks kiln	Each Bricks Kiln
62	12-05-2022	Installation of CCTV Camera in Banks	All Banks of Faridabad
63	12-05-2022	Compliance of RBI Guidelines	All Banks of Faridabad
64	04-06-2022 to 19-06-2022	MCF Election	Whole Faridabad
65	05-06-2022	UPSC Exam	Around each exam Center
66	05-06-2022	UPSC Exam	Around each exam Center

67	16-06-2022	Agniveer Scheme	Whole Faridabad
68	09-07-2022	UG/PG Exam	Around each exam Center
69	26-07-2022 to 19-08-2022	Haryana Board Exam	Around each exam Center
70	28-07-22 to 15-08-2022	Independence Day	Whole Faridabad
71	15-08-2022	Independence Day	Whole Faridabad
72	30-08-2022	NDA Exam	Around each exam Center
73	29-09-2022 to 17-10-2022	Haryana Board Exam	Around each exam Center
74	10-10-2022 to 31-01-2023	Use of Crackers	Whole Faridabad
75	27-10-2022 to 28-10-2022	Chintan Shivr	Around Function Venues
76	05-11-2022 to 06-11-2022	CET 2022 Exam Haryana	Around each exam Center
77	20-11-2022	Used of unmanned aerial Vehicles	Around CM Visit Area
78	22-11-2022 to 24-11-2022	Courts Subordinate Exam	Around each exam Center
79	22-11-2022 to 25-11-2022	Zila Parishad & Panchayat Elections	All Elections areas
80	03-12-2022 to 04-12-2022	HTET Exam	Around each exam Center
81	21-12-2022	High Court Punjab & Haryana Driver Exam	Around each exam Center
82	22-12-2022 to 24-12-2022	Bharat Jodo Yatra	Around route area
83	05-01-2023	High Court Punjab & Haryana Exam	Around each exam Center
84	26-01-2023	Republic Day	Whole Faridabad
85	03-02-2023 to 19-02-2023	Surajkund Mela	Around Surajkund Area
86	15-02-2023 to 05-04-2023	CBSE Exam	Around each exam Center
87	27-02-2023 to 28-03-2023	Haryana Board Exam	Around each exam Center
88	08-04-2023	Used of unmanned aerial Vehicles	Around CM Visit area
89	15-04-2023 to 16-04-2023	NDA & CDS Exam	Around each exam Center
90	17-05-2023	MDU Exam	Around all MDU affiliated Colleges
91	21-05-2023	HPSE Exam	Around each exam Center
92	28-05-2023	UPSC Exam	Around each exam Center
93	25-06-2023	EPFO Exam	Around each exam Center
94	27-06-2023	Installation of CCTV Camera in Banks and Compliance of RBI Guidelines	All Banks of Faridabad
95	05-07-2023	Kawad Yatra	Whole Faridabad
96	07-07-2023 to 09-07-2023	Bye Election of Panchayat	Around each Election Center
97	25-07-2023	Chines Manjha	Whole Faridabad
98	31-07-2023	Brij Mandal Dharmik Yatra	Whole Faridabad

b) The detail of places where the Suspension of Telecom Services in the State:-

Sr. No.	Order start dated	Order till date	Districts for which suspension orders were issued	In connection with
1.	20.02.2016 26.02.2016	26.02.2016 29.02.2016	Kaithal	During Jat Agitation
2.	18.02.2016	17.03.2016	Jind	View of normal situation after Jat Agitation
3.	18.02.2016	-	Panipat	To maintain law & Order in the District Panipat during Jat Agitation
4.	19.02.2017	-	Panipat	To maintain law & Order in the District Panipat during (Kala Diwas)
5.	26.02.2017	-	Panipat	To maintain law & Order in the District Panipat during (Balidan Diwas)
6.	18.02.2016	01.03.2016	Rohtak	During Jat Reservation Agitation
7.	18.02.2016	01.03.2016	Sonipat	Regarding Jat Reservation Agitation
8.	18.02.2017	20.02.2017	Sonipat	Regarding Jat Reservation Agitation
9.	19.03.2017	-	Sirsa	During Jaat Aarkshan
10.	03.06.2016	-	Faridabad	Jat Agitation
11.	19.02.2016	25.02.2016	Jhajjar	Regarding Jat Reservation Agitation
12.	02.03.2016	-	Jhajjar	Regarding Jat Reservation Agitation
13.	17.03.2016	-	Jhajjar	Regarding Jat Reservation Agitation
14.	23.03.2016	-	Jhajjar	Regarding Jat Reservation Agitation
15.	31.05.2016	-	Jhajjar	Regarding Jat Reservation Agitation
16.	28.01.2017	30.01.2017	Jhajjar	Regarding Jat Reservation Agitation
17.	25.02.2017	-	Jhajjar	Regarding Jat Reservation Agitation
18.	17.03.2017	-	Jhajjar	Regarding Jat Reservation Agitation
19.	24.08.2017	27.08.2017	All Haryana	Verdict to be announced in case of Sant Ram Rahim
20.	27.08.2017	29.08.2017	All Haryana	-do-
21.	27.08.2017	29.08.2017	Dera Sirsa (lease line)	-do-
22.	29.08.2017	30.08.2017	Ambala, Kurukshetra, Kaithal, Jind, Hisar, Fatehabad and Sirsa	-do-
23.	08.09.2017	10.09.2017	Sirsa	Sanitization process of dera Headquarters
24.	24.11.2017	26.11.2017	Jind, Hansi, Bhiwani, Hisar, Fatehabad, Karnal, Panipat, Kaithal, Rohtak, Sonipat, Jhajjar and Charkhi Dadri	Public rallies at Jasiya (Rohtak) & Jind
25.	08.11.2019	11.11.2019	Nuh, Yamunanagar, Sohna (Gurugram) and Hathin (Palwal)	Judgement of Hon'ble Supreme Court in Ramjanambhoom-Babri masjid case
26.	26.01.2021	27.01.2021	Sonipat, Palwal, Jhajjar	Kisan agitation on Red Fort on 26 th January
27.	27.01.2021	28.01.2021	Sonipat, Palwal, Jhajjar	Kisan agitation on Red Fort on 26 th January
28.	28.01.2021	29.01.2021	Sonipat, Palwal, Jhajjar	Kisan agitation on Red Fort on 26 th January
29.	29.01.2021	30.01.2021	Sonipat, Palwal, Jhajjar, Ambala, Yamunanagar, Kurukshetra, Karnal, Kaithal, Panipat, Hisar, Jind, Rohtak, Bhiwani, Charkhi	Kisan agitation

			Dadri, Rewari, Fatehabad and Sirsa	
30.	30.01.2021	31.01.2021	Sonipat, Palwal, Jhajjar, Ambala, Yamunanagar, Kurukshetra, Karnal, Kaithal, Panipat, Hisar, Jind, Rohtak, Bhiwani, Charkhi Dadri, Rewari, Fatehabad and Sirsa	Kisan agitation
31.	31.01.2021	01.02.2021	Sonipat, Jhajjar, Ambala, Kurukshetra, Karnal, Kaithal, Panipat, Hisar, Jind, Rohtak, Bhiwani, Charkhi Dadri, Fatehabad and Sirsa	Kisan agitation
32.	01.02.2021	02.02.2021	Kaithal, Panipat, Jind, Rohtak, Charkhi Dadri, Sonipat and Jhajjar	Kisan agitation
33.	02.02.2021	03.02.2021	Kaithal, Panipat, Jind, Rohtak, Charkhi Dadri, Sonipat and Jhajjar	Kisan agitation
34.	03.02.2021	04.02.2021	Kaithal, Jind, Rohtak, Sonipat and Jhajjar	Kisan agitation
35.	04.02.2021	05.02.2021	Sonipat and Jhajjar	Kisan agitation
36.	05.02.2021	06.02.2021	Sonipat and Jhajjar	Kisan agitation
37.	06.09.2021	07.09.2021	Karnal	Kisan Mahapanchayat
38.	07.09.2021	07.09.2021	Kurukshetra, Kaithal, Jind and Panipat	Kisan Mahapanchayat
39.	08.09.2021	08.09.2021	Karnal	Kisan Mahapanchayat and further continue dhama
40.	09.09.2021	09.09.2021	Karnal	Kisan Mahapanchayat and further continue dhama
41.	16.06.2022	17.06.2022	Palwal	New Army recruitment Policy (Agniveer)
42.	16.06.2022	17.06.2022	Sub Division Ballabgarh of Faridabad	New Army recruitment Policy (Agniveer)
43.	17.06.2022	18.06.2022	Mahendergarh	New Army recruitment Policy (Agniveer)
44.	17.06.2022	18.06.2022	Palwal and Sub Division Ballabgarh of Faridabad	New Army recruitment Policy (Agniveer)
45.	26.02.2023	28.02.2023	Nuh	violence
46.	31.07.2023	02.08.2023	Nuh	Violence in Nuh
47.	31.07.2023	02.08.2023	Faridabad	Violence in Nuh
48.	31.07.2023	02.08.2023	Palwal and Sub Division Sohna, Pataudi & Manesar of district Gurugram	Violence in Nuh
49.	02.08.2023	05.08.2023	Nuh, Faridabad, Palwal and Sub Division Sohna, Pataudi & Manesar of district Gurugram	Violence in Nuh
50.	05.08.2023	08.08.2023	Nuh	Violence in Nuh
51.	05.08.2023	07.08.2023	Palwal	Violence in Nuh
52.	06.08.2023	07.08.2023	Sub Division Ballabgarh of district Faridabad	Violence in Nuh
53.	08.08.2023	11.08.2023	Nuh	Violence in Nuh
54.	11.08.2023	13.08.2023	Nuh	Violence in Nuh
55.	26.08.2023	28.08.2023	Nuh	To prevent any disturbance of peace and public order in the Jurisdiction in district Nuh